

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 446/2023

IN THE MATTER OF

Rambabu

...Applicant

Versus

Nagar Nigam Rudrapur & anr.

...Respondents

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Date - 25.11.2024



HIMANSHU PAL
Advocate
Nagar Nigam, Rudrapur



BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 446/2023

IN THE MATTER OF

Rambabu

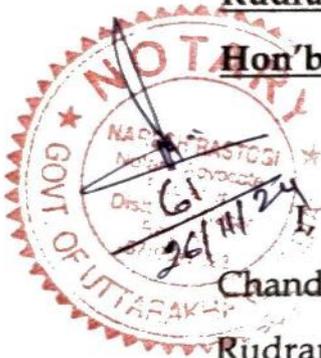
...Applicant

Versus

Nagar Nigam Rudrapur & anr.

...Respondents

Response Affidavit on behalf of Nagar Ayukt, Nagar Nigam,
Rudrapur, in compliance of Order Dated 16.08.2024 passed by this
Hon'ble Tribunal in the present matter



I, Naresh Chandra Durgpal Age about 49 years, s/o Shri Jagdish
Chandra Durgpal, presently posted as Nagar Ayukt, Nagar Nigam,
Rudrapur, do hereby solemnly affirm on oath and state as under -

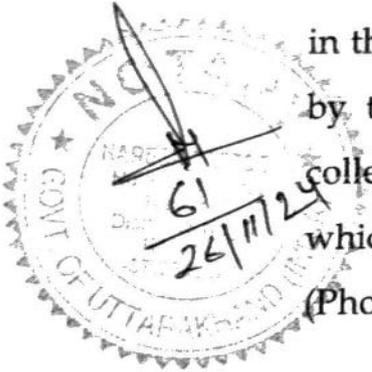
1. That the deponent is the Nagar Ayukt of the Respondent no. 1
(Nagar Nigam, Rudrapur) in the present matter and as such he is
fully acquainted with the facts of the case deposed below

2. In pursuance of the order dated 16.08.2024 passed by this Hon'ble Tribunal in the present matter. **(Annexure-1)** wherein compliance report of the aforesaid order has been sought for complete disposal of legacy waste collected under Municipal Corporation Rudrapur area and solid waste generated daily. The point wise details in relation to this are as follows-

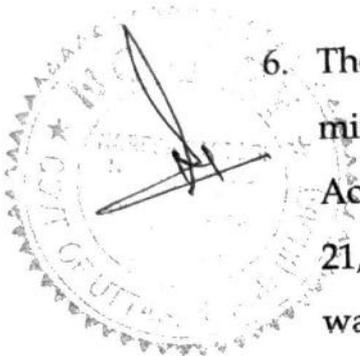
In relation to point no. 5 of order dated 16.08.24 -

3. It is submitted that Municipal Corporation Rudrapur is committed to systematic and scientific disposal of solid waste and in this sequence, in August, 2023, a drone survey was conducted by the deponent to determine the actual quantity of garbage collected at the trenching ground at Paharganj for disposal, in which about 53000 tonnes of legacy waste was found on the site. (Photocopy enclosed) **(Annexure-2)**.

4. That the deponent invited tender on 17.10.2023 for solid waste management for disposal of about 53000 metric tonnes of legacy waste (photocopy enclosed) and on 06.12.2023, through tender, firm was selected and work order was issued to M/S Daya Charan & Company, Daabri Extension New Delhi for the work of disposal of 53,000 MT legacy waste. **(Annexure-3)**



5. The said firm has disposed of 53,000 metric tonnes of old legacy waste till June 2024 and approximately 21,000 metric tonnes of fresh waste collected daily from August to 14.05.2024 which was collected at the same site (No fresh waste has been dumped at site after 14.05.2024), i.e. a total of 74,000 metric tonnes of waste has been disposed. As per the terms of the contract, the disposal of RDF/bio soil as per rules has also been done by the aforesaid firm.
6. The firm has informed that they have adopted the method of Bio-mining and Bio Remediation for the treatment of legacy waste. According to which, after disposal of 53,000 MT legacy waste and 21,000 metric tons fresh waste, i.e. a total of 74,000 metric tons waste, 8761 MT RDF, 8970 MT Inert and 54677 MT biosoil has been obtained and 1592 MT moisture (Only 2.15% of total waste) has evaporated into steam due to mechanical segregation and air blower machine. **(Annexure - 04)**
7. Certificate regarding disposal of RDF of legacy waste have also been submitted by the said firm **(Annexure - 05)**.
8. The biosoil received by the firm was tested by a NABL certified Lab and it was found that the said biosoil is environment friendly and can be used for filling in low places. Accordingly 39,312 MT of biosoil was dumped at the under-construction vending zone site by Rudrapur Municipal Corporation out of total 54,677 MT. About 273 MT of biosoil was dumped at the Low Lying



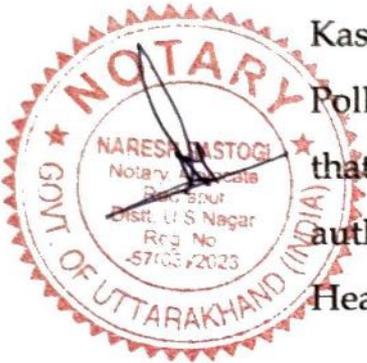
segregation point in Sidkul area and the remaining 15,092 MT of biosoil was made available to the general public on their demand (list enclosed) (**Annexure-06**).

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9. The firm has collected 8,970 MT inert for scientific disposal and has kept it safe at a deserted place, which will be disposed of as per the instructions of the Pollution Control Board after the construction of SLF. Since the Municipal Corporation does not have the facility of SLF right now, it has been collected on 06 acres of land of the Municipal Corporation, which will be disposed of as per rules after the establishment of SLF. (**Annexure - 07**)

10. For the establishment of SLF, the Municipal Corporation had issued a notification in various newspapers in the month of January 2024 and July 2024, but even after several efforts, the action on it could not proceed due to non-availability of land to the corporation. The garbage at the site where the complaint of dumping of garbage has been made has been dumped since the 1990s, from the inception of Municipality. That the Municipal Corporation selected several sites with the District Administration and Forest Department many a times to shift the said site from there, but due to the objections from Forest Department's to the land being in elephant corridor and reserved forest area, and further objections that trenching ground cannot be within 20 km periphery of Pantnagar Airport and non-availability of land in the
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urban populated area, it could not be shifted elsewhere. Efforts are ongoing by the Municipal Corporation to purchase land. As soon as the land is obtained, the said inert will be disposed of. **(Annexure-08).**

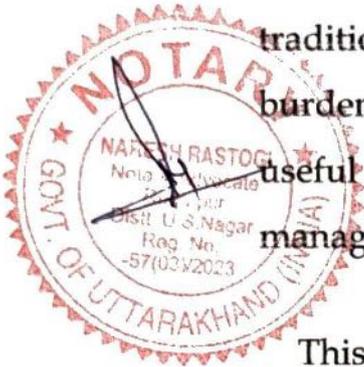
11. Municipal Corporation Rudrapur has sent a letter to obtain No Objection Certificate (NOC) from Pollution Control Board Kashipur for disposal of inert and biosoil, in response to which Pollution Board has informed through its letter dated 16.11.2024 that the application form of Municipal Corporation for authorization under SWM rules has been sent to Board Headquarters Dehradun. **(Annexure - 09).**



12. To solve the problem of disposal of old legacy waste as well as complete disposal of solid waste generated daily, tender was invited by Municipal Corporation Rudrapur on 24.02.2024 for setting up and operating a fresh waste plant and on 16.03.2024, the process of installing the plant was started by entering into a contract with the successful bidder. A Trommel of 600 MT/day capacity has been installed at the concerned plant, where scientific segregation and disposal of fresh waste is currently being done with the help of machines and manpower as per requirement (Photo enclosed) **(Annexure-10)**

A handwritten signature in blue ink, consisting of a stylized 'N' followed by a flourish.

13. In Addition to that, since Rudrapur is part of the Haldwani Cluster, recently a Memorandum of Understanding (MOU) is executed between NTPC and Haldwani Cluster to manage and process solid waste in the region. This collaboration entails processing 500 metric tons of solid waste per day into torrefied charcoal, providing an environmentally friendly alternative to traditional fuels. This initiative aims to reduce the solid waste burden in Rudrapur and Haldwani, by converting solid waste into useful torrefied charcoal, and promote sustainable waste management practices. **(Annexure-11)**

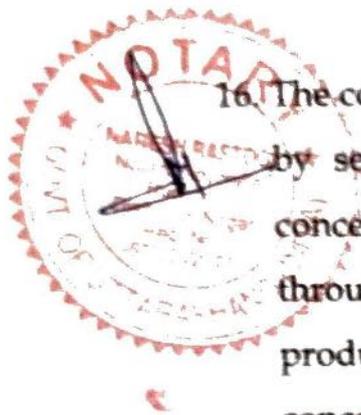


This project aligns with NGT's principles of environmental protection and sustainability by minimizing landfill waste, reducing environmental pollution, and enhancing resource recovery through charcoal production. Since Rudrapur Nagar Nigam is already a part of Haldwani cluster, action could not be taken to set up a separate fresh waste plant, which has also caused delay in disposal of legacy waste.

14. Due to the delayed disposal of the garbage of Rudrapur Municipal Corporation in Haldwani cluster, a request letter has been sent by the Municipal Corporation, Rudrapur to its headquarters Urban Development Directorate, Dehradun to separate it from the said cluster.

A handwritten signature in blue ink, consisting of a stylized, cursive 'M' followed by a checkmark-like stroke.

15. Municipal Corporation, Rudrapur has purchased 10 acres of land from its own resources in Fazalpur Meharola Ward No. 25, in which Waste to Energy Plant has been established in 06 acres in PPP (Public Private Partnership) mode, in which the work of disposal of wet waste generated daily under Municipal Corporation Rudrapur area has been started (Photo attached) **(Annexure-12).**



16. The concerned firm has started the work of disposal of wet waste by setting up a Compressed Biogas Plant and currently the concerned firm is disposing off about 25 MT of wet waste daily through the plant. In which 600-kilowatt electricity is being produced daily and the process of increasing the capacity of the concerned plant to 50 MT per day is underway.

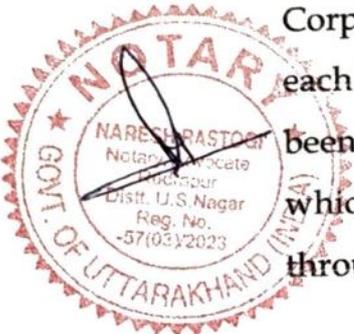
17. Apart from the above, tender has been invited by Municipal Corporation Rudrapur for Development of Integrated Municipal Solid Waste Management including Door to Door Collection, Transfer and Transportation, Material Recovery Facility cum RDF Facility, Wet Waste Processing Facility & Scientific Sanitary Landfill for Disposal of Residual Inert in Municipal Area of Rudrapur Nagar Nigam on Long Term DBOT Basis on Public Private Partnership Mode on 14.10.2024 in which 03 firms have participated, whose selection process is in the final stage **(Annexure-13).**

18. Regarding solid waste collection, it is submitted that the Municipal Corporation, Rudrapur is working in all areas to arrange for complete disposal of the daily generated and accumulated solid waste within the Municipal Corporation area.

There are a total of 40 wards under the Municipal Corporation, Rudrapur area, out of which 2 zones of 20 wards each have been created and 02 different outsource companies have been contracted in both zones for door to door garbage collection, which first of all do the work of door to door garbage collection through door to door garbage collection vehicles.

About 120 tonnes of solid waste is generated daily in Rudrapur Municipal Corporation, which is taken to the MRF centers of the Municipal Corporation after source segregation and in relation to the total solid waste generated, 66 MT wet garbage, 42 MT dry garbage and 12 MT inert are received. Out of which 25 MT wet garbage is being disposed of at the compressed biogas plant and the remaining 41 MT wet garbage is being disposed of through composting. Thus, at present the garbage is being completely disposed of daily by the Municipal Corporation and it is not being dumped at any place.

19. In relation to point no. 6 of the order dated 16.08.2024 passed earlier by this Hon'ble Tribunal, - Pollution Control Board, Kashipur, Uttarakhand has informed through its letter dated

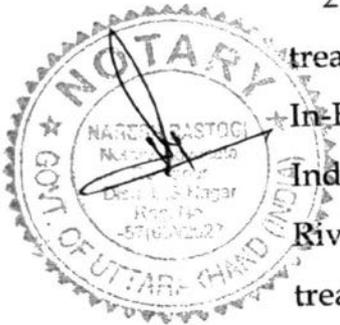


20.11.2024 that - Total 490 Units are located in the Catchment of River Kalyani /Begul & Out of 490, Units, 438 Units established/operating in the Industrial Estate (IIE, Rudrapur) & 52 Units are established/operating in Rudrapur, outside of the Industrial Estate.

294 Units established in Industrial Estate, are discharging their treated effluent into River Kalyani after Primary treatment in their In-House ETP & final treatment in CETP & 01 Unit, M/s Roquette India Limited, Rudrapur is discharged its treated effluent into River Begul after treatment in its In-House ETP having tertiary treatment system. Other 143 Units established/operating in Industrial Estate are reuse/recycled in their treated effluent in their process/utility application & Horticulture purposes/Land disposal.

52 Units which are located in Rudrapur outside of the Industrial Estate area are not discharging any effluent into River Kalyani/Begul.

Latest Quality of Final cutlet of CETP & Final Outlet of one Unit M/s Roquette India Private Limited, which is being discharged into River Kalyani/River Begul respectively after inhouse treatment is attached herewith. As per reports, Parameters are within prescribed norms (**Annexure -14**)

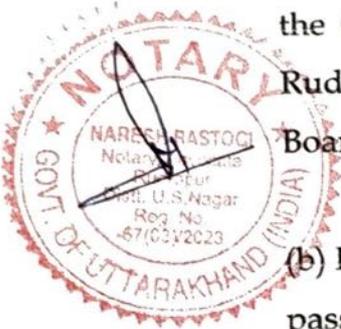


In relation to point no. 6, separate point wise report is as follows-

(a) In relation to point no. 6 (a,b,c,d) of the order dated 16.08.2024 passed earlier by Hon'ble Tribunal, it is humbly submitted that the Consent report, Water consumption report, In-house ETP report and Quantity and mode of transfer of the pre-treated effluents to the CETP report of the industries established in SIDCUL area, Rudrapur have been received from Uttarakhand Pollution Control Board, Kashipur are enclosed herewith. **(Annexure-15).**

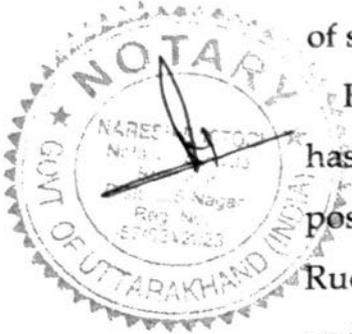
(b) In relation to point no. 6(e and g) of the order dated 16.08.2024 passed earlier by Hon'ble Tribunal, it is humbly submitted that the details of CETP established in SIDCUL area, Rudrapur, Consent report and capacity report are obtained from Uttarakhand Pollution Control Board, Kashipur are enclosed **(Annexure-16).**

(c) In relation to point no. 6(f) of the order dated 16.08.2024 passed earlier by Hon'ble tribunal, it is to humbly submitted that the details of industries established outside SIDCUL area, Rudrapur but within Municipal Corporation Rudrapur area, Consent report, water consumption report, in house ETP report and report of Quantity and mode of transfer of the pre-treated effluents to the CETP have been obtained from Uttarakhand Pollution Control Board, Kashipur and are enclosed **(Annexure-17).**



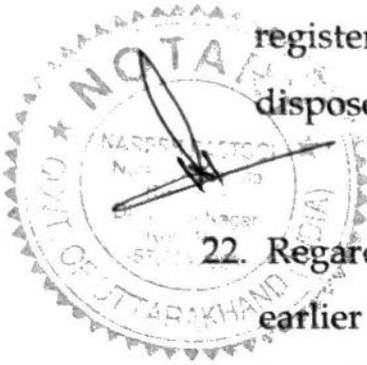
20. Regarding point no. 7(i) of the order dated 16.08.2024 passed earlier by Hon'ble Tribunal, it is humbly submitted that with respect to areas other than the industrial area under Municipal Corporation, Rudrapur; (1) Uttarakhand Peyjal Nigam Rudrapur, Kashipur and (2) Uttarakhand Jal Sansthan Udham Singh Nagar have been nominated by the Uttarakhand Government to streamline the work related to water supply and scientific disposal of sewage at all places.

Regarding the availability of sewer lines within the city area, it has been informed by the concerned departments that it is not possible to lay sewer lines due to high water level within Rudrapur area. In this sequence, for the alternative of sewer lines and to make Kalyani river pollution free - Executive Engineer, Uttarakhand Jal Nigam Rudrapur has informed through its letter no. 46/ Namami Gange Kalyani/01 dated 08.01.2024 and letter no. 2869/ Namami Gange Kalyani/184 dated 22.11.2024 that in the Namami Gange program in Udham Singh Nagar district, the estimate of construction of I&D STP etc. from the drains falling into the Kalyani river flowing from Rudrapur city was prepared by M/S NJS Engineers India Pvt. Ltd, New Delhi, according to which Uttarakhand Drinking Water Corporation Rudrapur has prepared an estimate of 39.00 MLD and sent it to National Mission for Clean Ganga (NMCG), New Delhi. After the approval of the said scheme, the work of STP and related sewer line will be started. **(Annexure - 18).**



21. At present, a 125 KLD capacity FSTP has been installed for the disposal of septage under Rudrapur Municipal Corporation. Through which the sewage of the residents of the entire urban area is being disposed of through 14 private tankers.

(Apart from the above, an FSTP of 125 KLD capacity is constructed in Nagar Nigam Rudrapur jurisdiction where all registered Desludging Vehicles are emptied for scientifically disposed of faecal Sludge). **(Annexure- 19)**



22. Regarding point no. 7 (ii) of the order dated 16.08.2024 passed earlier by Hon'ble Tribunal, it is submitted that by the month of June 2024, all the legacy waste was scientifically disposed of by the Municipal Corporation Rudrapur, the status of which has been clarified in point no. 1 and at present, the process of constructing a beautiful park at the said site has been started and tender has been invited to convert the said site into a children's park. (Photo of the park and tender enclosed) **(Annexure-20)**.

23. In addition to the above, quality data of Kalyani river is also being enclosed and submitted **(Annexure- 21)**.

It is humbly submitted that the complaint filed in the Hon'ble Tribunal by the complainant regarding the legacy waste of



Rudrapur Municipal Corporation, it is respectfully submitted that the Municipal Corporation has completely disposed of the legacy waste by working relentlessly, and also after disposal of legacy waste at the site, a park has been constructed by planting trees and doing fencing work. The people of the surrounding area have benefited from the said work and the work of the Municipal Corporation has also been praised by various newspapers and Rudrapur has been completely freed from the old garbage heaps. This work of the corporation has also been praised in the book "*Tales from 75 cities Journey of Swachhata 2024*" published by the Urban Housing Department of the Government of India. Various photographs, newspaper cuttings and video clippings regarding the said work are being annexed herewith. **(Annexure- 22)**

That present Response by way of affidavit on behalf of Nagar Ayukt, Nagar Nigam, Rudrapur is being filed for kind consideration of this Hon'ble Tribunal in compliance of the directions passed by this Hon'ble Tribunal, for kind perusal of this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal.


DEPONENT



VERIFICATION

I, the abovenamed deponent, do hereby solemnly affirm and declare that the contents of the above response affidavit (Para 1 to 23) are true and correct to my knowledge, based in record, no part of it is false and nothing material has been concealed therefrom.

Verified at _____ on this ____ day of November., 2024

Identified The Signature of Executars deponent has have signed before

Identified the signature of Mr. Naresh Rastogi, Nagar Aayukt - N.H. / R.O.R. N.P. TIWARI

DEPONENT

Filed by -

Affirmed before me by Shri/Smt. नरेश रास्तोगी जगदीश चन्द्र Date 26/11/2024 at रास्तोगी Identified by Shri श्री. रम. पी. तिवारी Contents of this affidavit are read over to the deponent.

NARESH RASTOGI Notary, Rudrapur Distt U.S. Nagar 26/11/24

Regd. No. UP-5151/83, UA-1139/04 Distt. & Session's Court, U.S. Nagar Mob- 9927043936

Advocate for Nagar Nigam, Rudrapur

himanshupal.delhi@gmail.com

9911600411

C-65, 1st Floor, Neeti Bagh, Delhi - 110049



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पत्रांक- / NGT / 2024-25

दिनांक- / / 2024

सेवा में,

रजिस्ट्रार जनरल,
मा0 राष्ट्रीय हरित न्यायाधिकरण (NGT),
नई दिल्ली।

विषय:- मा0 एन0जी0टी0 द्वारा O.A. No.446/ 2023-Rambabu Vs Nagar Nigam Rudrapur & Anr. के सम्बन्ध में पारित आदेश दिनांक 16.08.2024 की अनुपालन आख्या के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 एन0जी0टी0, नई दिल्ली द्वारा पारित आदेश संख्या 446/2023 Rambabu Vs Nagar Nigam Rudrapur & Anr. दिनांक 16.08.2024 का सन्दर्भ ग्रहण करने का कष्ट करें (छायाप्रति संलग्न)(संलग्नक -1)। जिसमें नगर निगम रूद्रपुर क्षेत्रान्तर्गत एकत्रित लीगेसी वेस्ट एवं प्रतिदिन उत्पादित होने वाले ठोस अपशिष्ट के पूर्ण निस्तारण के लिये मा0 एन0जी0टी0 द्वारा पारित आदेश की अनुपालन आख्या चाही गयी है के सम्बन्ध में बिन्दुवार विवरण निम्नानुसार है-

1. मा0 एन0जी0टी0 द्वारा पूर्व में पारित आदेश दिनांक 16.08.2024 के बिन्दु सं0 5 के संबंध में अवगत कराना है कि नगर निगम रूद्रपुर ठोस अपशिष्ट के व्यवस्थित तथा वैज्ञानिक रूप से निस्तारण हेतु प्रतिबद्ध है तथा इसी क्रम में नगर निगम रूद्रपुर द्वारा अगस्त, 2023 में पहाड़गंज स्थित ट्रैडिंग ग्राउंड पर एकत्रित कूड़े के ढेर के निस्तारण हेतु उसकी वास्तविक मात्रा का निर्धारण करने हेतु ड्रोन सर्वे कराया गया था, जिसमें स्थल पर लगभग 53000 टन लीगेसी वेस्ट पाया गया था। (छायाप्रति संलग्न) (संलग्नक -2)।
2. ठोस अपशिष्ट प्रबन्धन हेतु नगर निगम रूद्रपुर द्वारा लगभग 53000 मीट्रिक टन लीगेसी वेस्ट के निस्तारण हेतु दिनांक 17.10.2023 को निविदा आमंत्रित की गई (छायाप्रति संलग्न) तथा दिनांक 06.12.2023 को निविदा के माध्यम से फर्म का चयन **मै0 दया चरण एण्ड कम्पनी, दाबरी एक्सटेंशन नई दिल्ली** को 53,000 MT लीगेसी वेस्ट के निस्तारण के कार्य हेतु कार्य आदेश जारी किया गया। (संलग्नक-3)
3. उक्त फर्म द्वारा माह जून 2024 तक 53,000 मीट्रिक टन पुराना लीगेसी वेस्ट तथा अगस्त माह से 14.05.2024 तक प्रतिदिन एकत्रित फ्रेश वेस्ट लगभग 21,000 मीट्रिक टन जोकि उसी स्थल पर एकत्र किया गया था (No fresh waste has been dumped at site after 14.05.2024) अर्थात कुल 74,000 मीट्रिक टन वेस्ट का निस्तारण किया जा चुका है। अनुबंध की शर्तानुसार आर0डी0एफ0/बायो सोईल का नियमानुसार निस्तारण भी सम्बन्धित फर्म द्वारा ही किया गया है।
4. फर्म द्वारा अवगत कराया गया है कि उनके द्वारा लीगेसी वेस्ट के उपचार हेतु Bio-mining तथा Bio Remediation का तरीका अपनाया गया। जिसके अनुसार 53000 MT लीगेसी वेस्ट एवं 21,000 मीट्रिक टन फ्रेश वेस्ट अर्थात कुल 74,000 मीट्रिक टन वेस्ट के निस्तारण उपरांत 8761 MT RDF, 8970 MT

(क्रमशः पृष्ठ-2 पर)

इनर्ट एवं 54677 MT बायोसोइल प्राप्त हुआ है तथा 1592 MT वजन मैकेनिकल सैग्रेगेशन एवं एयर ब्लोवर मशीन के कारण moisture (Only 2.15% Of Total Waste) वाष्प के रूप में तब्दील होकर उड़ गया है। (संलग्नक - 04)

5. फर्म द्वारा लीगेसी वेस्ट के RDF के निस्तारण के संबंध में प्रमाण पत्र भी प्रस्तुत किए गए हैं (संलग्नक - 05)।
6. फर्म द्वारा प्राप्त बायोसोयल का एन0ए0बी0एल0 प्रमाणित लैब से जाँच करवायी गयी तदोपरान्त ज्ञात हुआ कि उक्त बायोसोयल पर्यावरण के अनुकूल है तथा निचले स्थानों पर भरण में प्रयुक्त करने योग्य है। तदनुसार ही नगर निगम द्वारा 54677 MT के सापेक्ष 39312 MT बायोसोइल को नगर निगम रूद्रपुर द्वारा निर्माणधीन वैन्डिंग जोन स्थल पर डाला गया, 273 MT बायोसोइल को सिडकुल क्षेत्र में Low Lying segregation point पर डाला गया तथा शेष 15092 MT बायोसोइल को आमजनमानस की मांग पर उनको उपलब्ध कराया गया (सूची संलग्न) (संलग्नक-06)।
7. फर्म द्वारा 8970 MT इनर्ट को वैज्ञानिक तरीके से निस्तारण हेतु एकत्रित कर एक निर्जन स्थान पर सुरक्षित रखा गया है, जिसको एस0एल0एफ निर्माण पश्चात पर्यावरण नियंत्रण बोर्ड के निर्देशानुसार डिस्पोजल कर दिया जाएगा। चूंकि अभी नगर निगम के पास एस0एल0एफ की सुविधा नहीं है इसलिए नगर निगम की 06 एकड़ भूमि पर इसको एकत्रित किया गया है। जिसका SLF की स्थापना के पश्चात् नियमानुसार निस्तारण किया जाएगा।(संलग्नक - 07)
8. SLF की स्थापना हेतु नगर निगम द्वारा विभिन्न समाचार पत्रों में माह जनवरी 2024 तथा माह जुलाई 2024 में विज्ञप्ति जारी की गई थी परन्तु कई प्रयासों के बाद भी निगम को भूमि उपलब्ध न होने के कारण इस पर कार्यवाही आगे नहीं बढ़ पायी। जिस स्थल पर कूड़ा डालने की शिकायत की है वहाँ पर कूड़ा वर्ष 1990 के दशक से, नगर पालिका होने के दौरान से ही कूड़ा डाला जा रहा है। नगर निगम बन जाने पश्चात् नगर निगम द्वारा उक्त स्थल को वहाँ से अन्यत्र शिफ्ट किये जाने हेतु अनेकों बार जिला प्रशासन एवं वन विभाग के साथ कई स्थलों का चयन किया गया, लेकिन वन विभाग द्वारा वन भूमि के हाथी कॉरिडोर, आरक्षित वन क्षेत्र होने तथा पंतनगर एयरपोर्ट के 20 कि0मी0 परिधी में ट्रंचिंग ग्राउण्ड पर आपत्ति के कारण एवं नगरीय आबादी क्षेत्र में भूमि उपलब्ध नहीं हो पाने के कारण इसे अन्यत्र शिफ्ट नहीं किया जा सका है। नगर निगम द्वारा भूमि क्रय करने के प्रयास जारी हैं। जैसे ही भूमि प्राप्त होती है उक्त इनर्ट का निस्तारण कर दिया जाएगा।(संलग्नक-08)।
9. नगर निगम रूद्रपुर द्वारा इनर्ट एवं बायोसोयल के निस्तारण हेतु प्रदूषण नियंत्रण बोर्ड काशीपुर से अनापत्ति प्रमाण पत्र प्राप्त करने हेतु पत्र प्रेषित किया गया है जिसके प्रतिउत्तर में प्रदूषण बोर्ड द्वारा अपने पत्र दिनांक 16.11.2024 से अवगत कराया गया है कि नगर निगम का एस0डब्लू0एम0 के अन्तर्गत authorisation under SWM rules का आवेदन पत्र बोर्ड मुख्यालय देहरादून को प्रेषित किया गया है। (संलग्नक - 09)।
10. नगर निगम रूद्रपुर द्वारा पुराने लीगेसी वेस्ट के निस्तारण के साथ-साथ दैनिक रूप से उत्पादित होने वाले ठोस अपशिष्ट के पूर्ण निस्तारण की समस्या के निस्तारण हेतु दिनांक 24.02.2024 को फ्रेश वेस्ट प्लांट की स्थापना तथा संचालन के लिए निविदा आमंत्रित की गई थी तथा दिनांक 16.03.2024 को सफल निविदादाता से अनुबंध करते हुए प्लांट इंस्टॉल किए जाने की कार्यवाही आरंभ की गई,

(क्रमशः पृष्ठ-3 पर)

संबंधित प्लांट पर 600 MT/day क्षमता के Trommal को लगाया गया है, जहाँ आवश्यकतानुसार मशीनों तथा मानवशक्ति के माध्यम से फ्रेश वेस्ट के वैज्ञानिक रूप से सैग्रीगेशन एवं डिस्पोजल का कार्य वर्तमान में किया जा रहा है (फोटो संलग्न) (संलग्नक-10)।

11. In Addition to that Rudrapur is part of the Haldwani Cluster, and Recent Memorandum of Understanding (MOU) Between NTPC and Haldwani Cluster to manage and process solid waste in the region. This collaboration entails processing 500 metric tons of solid waste per day into torrefied charcoal, providing an environmentally friendly alternative to traditional fuels. The initiative aims to reduce the solid waste burden in Rudrapur and Haldwani, convert solid waste into useful torrefied charcoal, and promote sustainable waste management practices. This project aligns with NGT's principles of environmental protection and sustainability by minimizing landfill waste, reducing environmental pollution, and enhancing resource recovery through charcoal production. नगर निगम रुद्रपुर पूर्व से ही हल्द्वानी क्लस्टर का भाग होने से पृथक फ्रेश वेस्ट प्लान्ट लगाये जाने की कार्यवाही नहीं की जा सकी जिस कारण भी लीगेसी वेस्ट के निस्तारण में विलम्ब हुआ है। (संलग्नक-11)
12. हल्द्वानी क्लस्टर में रुद्रपुर नगर निगम के कूड़े का शीघ्रता से निस्तारण न होने के कारण नगर निगम रुद्रपुर द्वारा अपने मुख्यालय शहरी विकास निदेशालय, देहरादून को उक्त क्लस्टर से पृथक करने का अनुरोध पत्र प्रेषित किया गया है।
13. नगर निगम रुद्रपुर द्वारा अपने संसाधनों से 10 एकड़ भूमि फाजलपुर मेहरोला वार्ड संख्या 25 में क्रय कर ली गई है जिसमें 06 एकड़ में वेस्ट टू एनर्जी प्लान्ट की स्थापना पी0पी0पी0 मोड में की जा चुकी है जिसमें नगर निगम रुद्रपुर क्षेत्र अंतर्गत दैनिक रूप से उत्पादित होने वाले गीले अपशिष्ट के निस्तारण का कार्य प्रारम्भ किया जा चुका है (फोटो संलग्न) (संलग्नक-12)।
14. संबंधित फर्म द्वारा कंप्रेसड बायोगैस प्लांट की स्थापना करते हुए गीले अपशिष्ट का निस्तारण कार्य आरंभ कर दिया गया तथा वर्तमान में संबंधित फर्म द्वारा प्लांट के माध्यम से दैनिक रूप से लगभग 25 MT गीले अपशिष्ट का निस्तारण किया जा रहा है। जिसमें प्रतिदिन 600 किलो वाट विद्युत का उत्पादन किया जा रहा है साथ ही संबंधित प्लांट की क्षमता बढ़ाकर 50 TPD किए जाने की कार्यवाही गतिमान है।
15. उक्त के अतिरिक्त नगर निगम रुद्रपुर द्वारा संपूर्ण नगर निगम रुद्रपुर क्षेत्र के लिए Development of Integrated Municipal Solid Waste Management including Door to Door Collection, Transfer and Transportation, Material Recovery Facility cum RDF Facility, Wet Waste Processing Facility & Scientific Sanitary Landfill for Disposal of Residual Inert in Municipal Area of Rudrapur Nagar Nigam on Long Term DBOT Basis on Public Private Partnership Mode के लिए दिनांक 14.10.2024 को निविदा आमंत्रित कर दी गई है जिसमें 03 फर्मों द्वारा प्रतिभाग किया गया है, जिनके चयन की प्रक्रिया अंतिम चरण में है (संलग्नक-13)।
16. ठोस अपशिष्ट एकत्रीकरण के संबंध में अवगत कराना है कि नगर निगम, रुद्रपुर द्वारा नगर निगम क्षेत्रान्तर्गत दैनिक रूप से उत्पादित तथा एकत्रित होने वाले ठोस अपशिष्ट के पूर्ण निस्तारण की व्यवस्था हेतु सभी क्षेत्रों में कार्य किए जा रहे हैं। नगर निगम, रुद्रपुर क्षेत्रान्तर्गत कुल 40 वार्ड अवस्थित है,
(क्रमशः पृष्ठ-4 पर)

जिनमें से 20-20 वार्डों के 2 जोन बनाए गए हैं तथा डोर टू डोर कूड़ा उठाने हेतु दोनों जानों में 02 अलग-अलग आउटसोर्स कम्पनियों को अनुबंधित किया गया है, जिनके द्वारा सर्वप्रथम डोर टू डोर अपशिष्ट संग्रहण गाड़ियों के माध्यम से डोर-टू-डोर कूड़ा संग्रहण का कार्य किया जाता है। नगर निगम रुद्रपुर में प्रतिदिन लगभग 120 टन ठोस अपशिष्ट उत्पन्न हो रहा है जिसे सोर्स सैग्रिगेशन करते हुए नगर निगम के एम0आर0एफ0 केंद्रों पर ले जाया जाता है एवं कुल उत्पन्न ठोस अपशिष्ट के सापेक्ष 66 MT गीला कूड़ा 42 MT सूखा कूड़ा तथा 12 MT इनर्ट प्राप्त होता है। जिनमें से 25 MT गीले कूड़े का निस्तारण कम्प्रेस्ड बायोगैस प्लांट पर किया जा रहा है तथा अवशेष 41 MT गीले कूड़े का निस्तारण कम्पोस्टिंग के द्वारा किया जा रहा है। इस प्रकार वर्तमान में नगर निगम द्वारा कूड़े का पूर्ण रूप से प्रतिदिन निस्तारण किया जा रहा है तथा किसी भी स्थल पर डम्प नहीं किया जा रहा है।

17. मा0 एन0जी0टी0 द्वारा पूर्व में पारित आदेश दिनांक 16.08.2024 के बिन्दु सं0 6 के संबंध में प्रदूषण नियंत्रण बोर्ड काशीपुर, उत्तराखण्ड द्वारा अपने पत्र दिनांक 20.11.2024 द्वारा अवगत कराया है कि Total 490 Units are located in the Catchment of River Kalyani /Begul & Out of 490, Units, 438 Units established/operating in the Industriail Estate (IIE, Rudrapur) & 52 Units are established/operating in Rudrapur, outside of the Industrial Estate.

294 Units established in Industrial Estate, discharging their treated effluent into River Kalyani after Primary treatment in their In-House ETP & final treatment in CETP & 01 Unit, M/s Roquette India Limited, Rudrapur is discharged its treated effluent into River Begul after treatment in its In-House ETP having tertiary treatment system. Other 143 Units established/operating in Industrial Estate are reuse/recycled in their treated effluent in their process/utility application & Horticulture purposes/Land disposal.

52 Units which are located in Rudrapur outside of the Industrial Estate area are not discharging any effluent into River Kalyani/Begul .

Latest Quality of Final outlet of CETP & Final Outlet of one Unit M/s Roquette India Private Limited, which is being discharged into River Kalyani/River Begul respectively after inhouse treatment is attached herewith. As per reports, Parameters are within prescribed norms(संलग्नक-14)

बिन्दु सं0 6 के सम्बन्ध में पृथक-पृथक बिन्दुवार आख्या निम्नानुसार है-

- (a) मा0 एन0जी0टी0 द्वारा पूर्व में पारित आदेश दिनांक 16.08.2024 के बिन्दु सं0 6(a,b,c,d) के संबंध में अवगत कराना है कि सिडकुल क्षेत्र, रुद्रपुर में स्थापित उद्योगों की Consent आख्या, water consumption आख्या, in house ETP आख्या एवं Quantity and mode of transfer of the pre-treated effluents to the CETP की आख्या उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, काशीपुर से प्राप्त कर संलग्न है(संलग्नक-15)।
- (b) मा0 एन0जी0टी0 द्वारा पूर्व में पारित आदेश दिनांक 16.08.2024 के बिन्दु सं0 6(e and g) के संबंध में अवगत कराना है कि सिडकुल क्षेत्र, रुद्रपुर में स्थापित CETP का विवरण, Consent आख्या एवं क्षमता की आख्या उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, काशीपुर से प्राप्त कर संलग्न है (संलग्नक-16)।
- (c) मा0 एन0जी0टी0 द्वारा पूर्व में पारित आदेश दिनांक 16.08.2024 के बिन्दु सं0 6(f) के संबंध में अवगत कराना है कि सिडकुल क्षेत्र, रुद्रपुर से बाहर परंतु नगर निगम रुद्रपुर क्षेत्रांतर्गत स्थापित उद्योगों का विवरण, Consent आख्या, water consumption आख्या, in house ETP आख्या एवं Quantity and mode of transfer of the pre - treated effluents to the CETP की आख्या उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, काशीपुर से प्राप्त कर संलग्न है (संलग्नक-17)।

(क्रमशः पृष्ठ-5 पर)

18. मा0 एन0जी0टी0 द्वारा पूर्व में पारित आदेश दिनांक 16.08.2024 के बिन्दु सं0 7(i) के संबंध में अवगत कराना है कि नगर निगम, रूद्रपुर क्षेत्रान्तर्गत ओद्योगिक क्षेत्र के अतिरिक्त समस्त स्थलों पर जलापूर्ति एवं सीवेज का वैज्ञानिक निस्तारण सम्बंधी कार्य सुचारु करने के लिये उत्तराखण्ड शासन के स्तर से उत्तराखण्ड पेयजल निगम रूद्रपुर, काशीपुर एवं उत्तराखण्ड जल संस्थान उधमसिंह नगर विभाग नामित है। नगर क्षेत्रान्तर्गत सीवर लाइनों की उपलब्धता के संबंध में संबंधित विभागों द्वारा अवगत कराया गया है कि रूद्रपुर क्षेत्रान्तर्गत जल स्तर ऊँचा होने के कारण सीवर लाइनें बिछाना संभव नहीं है। इसी क्रम में सीवर लाइनों के विकल्प तथा कल्याणी नदी को प्रदूषण मुक्त करने हेतु अधिशासी अभियंता, उत्तराखण्ड जल निगम रूद्रपुर द्वारा अपने पत्रांक 46/नमामि गंगे कल्याणी/01 दिनांक 08.01.2024 एवं पत्रांक 2869/ नमामि गंगे कल्याणी/184 दिनांक 22.11.2024 द्वारा अवगत कराया गया है कि जनपद उधमसिंह नगर में नमामि गंगे कार्यक्रम में प्रस्तावित रूद्रपुर नगर से प्रवाहित हो रही कल्याणी नदी में गिर रहे नालों से आई0 एण्ड डी0 एस0टी0पी0 निर्माण इत्यादि कार्यों का M/S NJS Engineers India Pvt. Ltd, New Delhi से प्राक्कलन तैयार करवाया गया था, जिसके अनुसार उत्तराखण्ड पेयजल निगम रूद्रपुर द्वारा 39.00 MLD का प्राक्कलन तैयार करते हुए National Mission for Clean Ganga (NMCG), New Delhi को भेजा गया है। उक्त योजना के स्वीकृति के उपरांत एस0टी0पी0 एवं तत्संबंधी सीवर लाइन का कार्य आरम्भ कर दिया जाएगा। (संलग्नक- 18) ।

19. वर्तमान में नगर निगम रूद्रपुर अन्तर्गत सैप्टेज का निस्तारण हेतु 125 केल0एल0डी0 क्षमता का एफ0एस0टी0पी0 लगाया गया है, जिसके द्वारा सम्पूर्ण शहरी क्षेत्र के निवासियों के मल-जल को 14 निजी टैंकरों के माध्यम से निस्तारण करवाया जा रहा है।

(Apart from the above a FSTP of 125 KLD capacity is constructed in Nagar Nigam Rudrapur jurisdiction where all registered Desludging Vehicles are emptied for scientifically disposed of faecal Sludge). (संलग्नक- 19)

20. मा0 एन0जी0टी0 द्वारा पूर्व में पारित आदेश दिनांक 16.08.2024 के बिन्दु सं0 7(ii) के संबंध में अवगत कराना है कि नगर निगम रूद्रपुर द्वारा माह जून 2024 तक समस्त लीगेसी वेस्ट का वैज्ञानिक रूप से निस्तारण कर दिया गया था, जिसकी स्थिति बिन्दु सं0 1 में स्पष्ट कर दी गई है तथा वर्तमान में उक्त स्थल पर सुन्दर पार्क का निर्माण करने की कार्यवाही प्रारम्भ कर दी गयी है उक्त स्थल पर चिल्ड्रन पार्क के रूप में तब्दील करने के लिए निविदा आमंत्रित कर दी गई है। (पार्क की फोटो एवं निविदा संलग्न) (संलग्नक-20) ।

21. उपरोक्त के अतिरिक्त कल्याणी नदी का क्वालिटी डाटा भी संलग्न कर प्रस्तुत किया जा रहा है (संलग्नक- 21)।

महोदय रूद्रपुर नगर निगम के लीगेसी वेस्ट के सम्बन्ध में शिकायतकर्ता राम बाबू द्वारा जो शिकायत मा0 ट्रिब्यूनल में दर्ज की गयी है उसके संबंध में सादर अवगत कराना है कि नगर निगम द्वारा लीगेसी वेस्ट का युद्ध स्तर पर कार्य करते हुए पूर्णतः निस्तारण कर दिया गया है साथ ही लीगेसी वेस्ट के स्थल पर निस्तारण के पश्चात वृक्षा रोपण एवं फैंसिंग का कार्य करते हुए पार्क का निर्माण किया जा चुका है।

(क्रमशः पृष्ठ-6 पर)

उक्त कार्य से आस-पास के क्षेत्र की जनता को लाभ प्राप्त हुआ है तथा विभिन्न समाचार पत्रों के द्वारा भी नगर निगम के कार्य की प्रशंसा की गयी है तथा रूद्रपुर को पूरी तरह पुराने कूड़े के ढेर से मुक्त किया जा चुका है। निगम के इस कार्य की प्रशंसा स्वयं भारत सरकार के शहरी आवास विभाग द्वारा प्रकाशित पुस्तक Tales from 75 cities Journey of Swachhata 2024 में भी स्थान दिया गया है। उक्त कार्य के सम्बंध में विभिन्न फोटोग्राफ, समाचार पत्रों की कटिंग तथा विडियो क्लिपिंग संलग्न कर इस अनुरोध के साथ प्रेषित की जा रही है कि उक्त शिकायत का समाधान पूरी तरह किया जा चुका है इसलिए उक्त शिकायत को अंतिम रूप से निस्तारित करने की कृपा करें।(संलग्नक- 22)

संलग्नक – फोटोग्राफ, समाचार पत्रों की कटिंग एवं विडियो क्लिपिंग

भवदीय

(नरेश दुर्गापाल)

नगर आयुक्त

नगर निगम रूद्रपुर

RUDRAPUR LEGACY WASTE REPORT 2023 - नगर निगम रुद्रपुर

Average level of dumped waste at existing dump site

Average waste height from ground level is given below

Average height of Ground level in meters	Plot (Waste dumped)	Average height of dumped waste in meters	Total Height of waste in meters (C-A)
A	B	C	D
326.49	1	334.41	7.92
	2	328.64	2.15

Legacy Waste quantity

Place	Area (in sqm)	*Average height of waste (Meter)	Total Quantity of waste (Cum) Approximate	Total Quantity of waste (MT) Approximate (0.850 mt in 1 cubic meter)	Remark
Plot - 1	7115.2	7.92	56,352.384	47,899.526	Total quantity of waste is based on primary analysis
Plot - 2	2679.5	2.15	5760.925	4896.786	
	9794.7 sqm.	Total Quantity	62113.309 cum	52,796.312 MT.	

*Note -

- Waste quantification was done by Digital terrain modeling (DTM) & 3D mapping using photogrammetry software DronDeploy and WEDODM.
- The average height of dumped waste has taken after the 3D mapping hight profile and current road and surrounding area.
- Density of waste considered in 1 cubic meter .850MT as per current site condition.

कार्यालय नगर आयुक्त, नगर निगम रुद्रपुर (ऊधमसिंहनगर)
 Tel--05944-242400 e-mail:- nagarnigamrudrapur@gmail.com visit-www.nagarnigamrudrapur.com

दिनांक- 17 अक्टूबर, 2023

पत्रांक - 1966/स्वा0अनु0/2023-24 / P.B.

NOTICE INVITING TENDERS

Online bids are invited from experienced bidders for Selection of Bidder for the Bioremediation and Clearing of Legacy Waste through Bio-remediation, Biomining, Resource Recovery and Scientific Rejects Disposal at Rudrapur as per SWM rules.

- 1- The bidders shall have to submit their bids online on the website www.uktenders.gov.in and upload the relevant documents from 18-10-2023, 11:00 am to 30-10-2023, 05:00 pm.
2. The bidders intending to participate in this tender are required to get enrolled/registered on the e-procurement web site <https://uktenders.gov.in> Enrolment /registration on the above portal is mandatory.
3. Conditional tender will not be accepted and liable to be rejected. Nagar Nigam Rudrapur reserves the right to accept or reject any or all tender without assigning any reasons thereof.

-ह0-

(नरेश चन्द्र दुर्गापाल)
 नगर आयुक्त
 नगर निगम, रुद्रपुर, (ऊ0सि0 नगर)

-ह0-

(रामपाल सिंह)
 महापौर
 नगर निगम, रुद्रपुर, (ऊ0सि0 नगर)

कार्यालय नगर आयुक्त, नगर निगम रुद्रपुर (ऊधमसिंहनगर)

Tel--05944-242400 E-mail:- nagarnigamrudrapur@gmail.com

Visit-www.nagarnigamrudrapur.com

दिनांक- अक्टूबर, 2023

पत्रांक - /स्वा0अनु0/2023-24

प्रतिलिपि:- निम्न को सूचनार्थ एवं नोटिस बोर्ड पर द्रव्या हेतु।

1. कार्यालय जिलाधिकारी, ऊधमसिंह नगर।
2. कार्यालय मुख्य विकास अधिकारी, ऊधमसिंह नगर।
3. कार्यालय वरिष्ठ कोषाधिकारी, ऊधमसिंह नगर।
4. कार्यालय उपजिलाधिकारी, ऊधमसिंह नगर।
5. कार्यालय नगर निगम, रुद्रपुर, ऊधमसिंह नगर।
6. सम्पादक, दैनिक समाचार पत्र दैनिक जागरण एवं हिन्दुस्तान को इस आशय से प्रेषित कि उपरोक्त ई-निविदा सूचना को 6X8 सेमी0 साईज में अपनी व्यवसायिक दरों में 30 प्रतिशत या उससे अधिक छूट देते हुए अपने समाचार पत्र के आगामी अंक में प्रकाशन का कष्ट करें तथा भुगतान हेतु जिले के साथ समाचार पत्र की दो प्रति सहित इस कार्यालय को उपलब्ध कराने का कष्ट करें।
7. श्री तपन कुमार राय, डा.ई.आ., नगर निगम रुद्रपुर को इस निर्देश के साथ प्रेषित कि उपरोक्त निविदा सूचना एवं निविदा की शर्तों को उपरोक्तानुसार उत्तराखण्ड शासन की वेबसाइट www.uktenders.gov.in एवं नगर निगम, रुद्रपुर की वेबसाइट www.nagarnigamrudrapur.com पर अपलोड करना सुनिश्चित करें।

नगर आयुक्त
 नगर निगम, रुद्रपुर
 ऊधमसिंह नगर

NAGAR NIGAM RUDRAPUR
GOVERNMENT OF UTTARAKHAND

Tender Notice.....1966.....

Date...17/10/2023

Notice Inviting Tender

Online bids are invited from experienced bidders for the following work as listed below and will be received online on the website www.uktenders.gov.in as per time schedule (key dates) in the notice published on the above website.

Sl. No.	Events	Details and key dates
1.	Name of the work	Selection of Bidder for the Bioremediation and Clearing of Legacy Waste through Bio-remediation, Biomining, Resource Recovery and Scientific Rejects Disposal at Rudrapur as per SWM rules.
2.	Mode of Bid Submission	Online only
3.	Tender Fee and Bid Security	Tender Fee: Rs. 10,000/+ 18% GST = 11,800 (Rupees Eleven Thousand Eight Hundred Only) in form of DD in favour of Municipal Commissioner, Nagar Nigam Rudrapur EMD Fee:Rs. 6,00,000/- (Rupees Six Lacs Only) in form of BG/FDR in favour of Municipal Commissioner, Nagar Nigam Rudrapur
4.	Date / Time of Publication of Tender on Website	18/10/2023, 11:00 AM
5.	Last Date of receiving queries by mail (nagarnigamrudrapur@gmail.com)	21/10/2023, 02:00 PM
6.	Date of Pre-bid meeting	21/10/2023 03:00 PM (Online)
7.	Last Date/Time of Bid Submission	26/10/2023, 03:00 PM
8.	Last Date / Time of Submission of Tender Fee & EMD	27/10/2023, 11:00 AM
9.	Date of Bid Opening	27/10/2023, 03:00 PM
10.	Bid Submission Address	Nagar Nigam Rudrapur
11.	Helpline No. of e-Procurement Cell	

Note:

- The Bidder shall have to submit their bids online and upload the relevant documents from as per key schedule (key dates)
- The bidders intending to participate in this tender are required to get enrolled /registered on the e - procurement website www.uktenders.gov.in. Enrolment /registration on the above portal is mandatory.
- Tender documents can be purchased only online from <https://uktenders.gov.in> by making online payments as specified above as per key dates. The bidder shall have to submit their bids online and upload the relevant documents from as per time schedule (key dates)
- Conditional tender will not be accepted and liable to be rejected. RNN reserves the right to accept or reject any or all tender without assigning any reasons thereof.


 Municipal Commissioner
 Nagar Nigam Rudrapur
 Udham Singh Nagar

कार्यालय नगर निगम रुद्रपुर (ऊधमसिंहनगर)

Tel. 05944-242400 E-mail-nagarnigamrudrapur@gmail.com Visit-www.nagarnigamrudrapur.com

पत्रांक: 1012 / स्वा0अनु0 / 2023-24

दिनांक: 06 दिसम्बर, 2023

कार्यादेश

M/s Daya Charan & Company
First Floor, RZ-79-80, Main Road
Dabri Extension, New Delhi
South West Delhi – 110045
Email – info@zerowasterecycler.com

विषय:- नगर निगम रुद्रपुर क्षेत्रान्तर्गत पहाडगंज स्थित ट्रिचिंग ग्राउण्ड में एकत्रित लगभग 53000 मीट्रिक टन Legacy Waste के CPCB के मानको के अनुसार निस्तारण के सम्बन्ध में।

नगर निगम रुद्रपुर एवं आपके मध्य नगर निगम रुद्रपुर क्षेत्रान्तर्गत पहाडगंज स्थित ट्रिचिंग ग्राउण्ड में एकत्रित लगभग 53000 मीट्रिक टन Legacy Waste के CPCB के मानको के अनुसार निस्तारण हेतु गठित अनुबन्ध दिनांक 06.12.2023 के क्रम में आपको निर्देशित किया जाता है कि आर0एफ0पी0/अनुबन्ध के अनुसार ट्रिचिंग ग्राउण्ड में एकत्रित लगभग 53000 मीट्रिक टन Legacy Waste के CPCB के मानको के अनुसार निस्तारण करना सुनिश्चित करें।

(नरेश दुर्मपाल)

नगर आयुक्त

नगर निगम, रुद्रपुर

ऊधमसिंह नगर

o/c

पत्रांक 1012/1 2023 दिनांक 06-12-23

प्रतिलिपि:- जिलाधिकारी/प्रशासक महोदय, नगर निगम रुद्रपुर को सादर सूचनार्थ प्रेषित।

नगर आयुक्त

नगर निगम, रुद्रपुर

ऊधमसिंह नगर

o/c



GPS Map
Camera Lite

1, Lok Vihar Colony, Fajalpur Mahraula, Rudrapur, Uttarakhand
244923, India

Latitude	Longitude
28.966651666666667°	79.40349833333333°
Local 05:23:14 PM	Altitude 210 meters
GMT 11:53:14 AM	Friday, 08.12.2023



GPS Map
Camera Lite

XC83+HC8, Rudrapur, Uttarakhand 263153, India

Latitude	Longitude
28.966613333333333°	79.403575°
Local 06:09:31 PM	Altitude 210 meters
GMT 12:39:31 PM	Friday, 08.12.2023



Disposed Certificate

Ref No: JB/MSW/ Horizon 004

Date -25.04.2024

To:

M/s Horizon Solutions
Rudharpur UK

Dear Sir,

We have safely disposed **691.986 MT** of RDF/MLP received from M/s **Horizon Solutions** Panadpani Site Nagar Nigam Rudharpur UK at Jabalpur MSW Pvt. Ltd (Waste to Energy Plant) Khasra No. 375, 376 and 379 Near Samdaryia Green City, Village- Kathonda, Jabalpur-482002 MP.

The said MLP has been disposed in accordance to the rule & guideline provided by the Central Government.

Thanking you

Jabalpur MSW Pvt Ltd
Authorized Signatory



Jabalpur MSW Private Limited

Khasara No. 375, 376 & 379, Village : Kathonda, District : Jabalpur, Police Station : Marhotaal
Post Office : Vijay Nagar PIN : 482002

Disposed Certificate

Ref No - JBI /MSW/Horizon /003

Date -28.03.2024

To:

M/s Horizon Solutions
Rudharpur UK

Dear Sir,
We have safely disposed 833.490 MT of RDF /MI P received from M/s **Horizon Solutions** (Hannadan) Site Nagar Nigam Rudharpur UK at Jabalpur MSW Pvt. Ltd. (Waste to Energy Plant) Khasra No. 375, 376 and 379 Near Samdariya Green City, Village- Kathonda, Jabalpur 482002 MP.

The RDF & MI P has been disposed in accordance to the rule & guideline provided by the Central Government.

Thanking you


Jabalpur MSW Pvt Ltd.

Authorized Signatory



Disposed Certificate

Ref No- JBI /MSW/Horizon /002

Date -21.12.2023

To,

M/s Horizon Solutions
Rudharpur UK

Dear Sir

We have safely disposed 55.105 MT of RDF /MLP received from M/s Horizon Solutions Panadganj Site Nagar Nigam Rudharpur UK at Jabalpur MSW Pvt Ltd. (Waste to Energy Plant, Khasra No. 375 376 and 379 Near Samdariya Green City, Village- Kathonda, Jabalpur 482002 MP

The RDF & MLP has been disposed in accordance to the rule & guideline provided by the Central Government

Thanking you

Jabalpur MSW Pvt

Authorized Signatory



Disposed Certificate

Ref No—JBL/MSW/Horizon /005

Date -10.06.2024

To,

M/s Horizon Solutions
Rudharpur UK

Dear Sir

We have safely disposed **1688.820 MT** of RDF/MLP received from M/s **Horizon Solutions** Panadganj Site Nagar Nigam Rudharpur UK at Jabalpur MSW pvt. Ltd. (Waste to Energy Plant), Khasra No. 375,376 and 379, Near Samdariya Green City, Village- Kathonda, Jabalpur,482002 MP.

The RDF& MLP has been disposed in accordance to the rule & guideline provided by the Central Government.

Thanking you

Jabalpur MSW Pvt Ltd

Authorized Signatory



Esse

Jabalpur MSW Private Limited
Khasara No 375, 376 & 379, Village : Kathonda, District : Jabalpur, Police Station , Marhotal
Post Office : Vijay Nagar PIN : 482002

Regd. Off. : Essel House , B-10, Lawrence Road, Industrial Area, New Delhi 110035
CIN - U90001DL2013PTC247501

Disposed Certificate

Ref No—JBL/MSW/Horizon /004

Date -05.05.2024

To,

M/s Horizon Solutions
Rudharpur UK

Dear Sir,

We have safely disposed 307.970 MT of RDF/MLP received from M/s Horizon Solutions Pahadganj Site Nagar Nigam Rudharpur UK at Jabalpur MSW Pvt. Ltd. (Waste to Energy Plant), Khasra No. 375,376 and 379, Near Samdariya Green City, Village- Kathonda, Jabalpur,482002 MP.

The RDF& MLP has been disposed in accordance to the rule & guideline provided by the Central Government.

Thanking you

Jabalpur MSW Pvt Ltd
Authorized Signatory

Jabalpur MSW Private Limited
Khasara No 375, 376 & 379, Village : Kathonda, District : Jabalpur, Police Station , Marhotal
Post Office : Vijay Nagar PIN : 482002

Regd. Off. : Essel House , B-10, Lawrence Road, Industrial Area, New Delhi 110035
CIN - U90001DL2013PTC247509



ॐ श्री गणेशाय नमः ॐ
SILVERTAN
PAPERS LIMITED

Dated- 08/02/2024

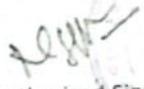
Certificate Of Material Received For Co-Processing

It is to certify that we have received the RDF set out below. Collected from M/s DAYA CHARAN AND COPMANY situated at Third Floor, TF- 446, Palam Corporate Plaza, Palam Vihar, C2, Palam Vihar, Gurugram, Haryana- 122017, at our waste to energy plant Silvertan Papers Limited situated at 9th km, Bhopa Road Muzaffarnagar (U.P.) during the month of January-2024. M/s DAYA CHARAN AND COPMANY has lifted the below mentioned material from Telephone Exchange Colony, Gandhi Colony Rudrapur, Uttrakhand, 263153.

Month	Type of Waste	Qty. Received (M.T.)
January-2024	RDF	70.93

Thanking you with regards

For Silvertan Papers Limited


 Authorised Signatory



ॐ श्री गणेशाय नमः ॐ
SILVERTOAN
 PAPERS LIMITED

Dated- 06/04/2024

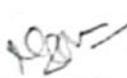
Certificate Of Material Received For Co-Processing

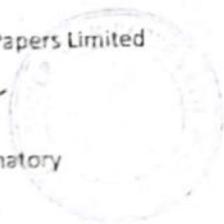
It is to certify that we have received the RDF set out below. Collected from M/s DAYA CHARAN AND COPMANY situated at TP Ground, TP Ground, Sultanpur Road Cantt, Lucknow, Uttar Pradesh- 226002, at our waste to energy plant Silvertoan Papers Limited situated at 9th km, Bhopa Road Muzaffarnagar (U.P.) during the month of March-2024. M/s DAYA CHARAN AND COPMANY has lifted the below mentioned material from Telephone Exchange Colony, Gandhi Colony Rudrapur, Uttrakhand, 263153.

Month	Type of Waste	Qty. Received (M.T.)
MARCH-2024	RDF	65.2

Thanking you with regards

For Silvertoan Papers Limited


 Authorised Signatory





Dated- 07/06/2024

Certificate Of Material Received For Co-Processing

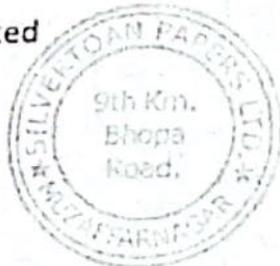
It is to certify that we have received the RDF set out below. Collected from M/s DAYA CHARAN AND COMPANY situated at Telephone exchange Colony, Gandhi Colony, Rudrapur Uttrakhand-263153 at our waste to energy plant Silvertoan Papers Limited situated at 9th km, Bhopa Road Muzaffarnagar (U.P.) during the month of May-2024.

Month	Type of Waste	Qty. Received (M.T.)
May-2024	RDF	79.170

Thanking you with regards

For Silvertoan Papers Limited

Authorised Signatory





872

SILVERTOAN
PAPERS LIMITED

Dated- 07/05/2024

Certificate Of Material Received For Co-Processing

It is to certify that we have received the RDF set out below. Collected from M/s DAYA CHARAN AND COMPANY situated at Telephone exchange Colony, Gandhi Colony, Rudrapur Uttarakhand-263153 at our waste to energy plant Silvertoan Papers Limited situated at 9th km, Bhopa Road Muzaffarnagar (U.P.) during the month of April-2024.

Month	Type of Waste	Qty. Received (M.T.)
April-2024	RDF	57.180

Thanking you with regards

For Silvertoan Papers Limited

Authorised Signatory

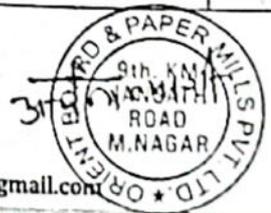


Mob.: 9719003960 / 51 / 54 • GSTIN: 09AAAC01963D1ZM • CIN: U21012DL1997PTC087594
 Corporate Office : 360, North Civil Line, Saket Colony, Muzaffarnagar - 251002 (U. P.)

UTILIZATION CERTIFICATE

Name of Agency : DAYA CHARAN AND COMPANY, LUCKNOW
 Disposal Site Location / Address : Orient Board & Paper Mills Pvt. Ltd.,
 Jansath Road, Muzaffarnagar, Uttar Pradesh - 251001

S. NO.	Date	Challan No.	Vehicle No.	Material	Disposal Site	Net Weight in KGS
1	31-May-2024	21				37,960
2	3-Jun-2024	22	HR55C5445	RDF	Orient Board & Paper Mills Pvt. Ltd.	40,160
3	5-Jun-2024	23	HR55S5445	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,545
4	6-Jun-2024	25	HR55S5445	RDF	Orient Board & Paper Mills Pvt. Ltd.	42,535
5	8-Jun-2024	28	PB13BE9386	RDF	Orient Board & Paper Mills Pvt. Ltd.	45,395
6	8-Jun-2024	29	PB13AR9686	RDF	Orient Board & Paper Mills Pvt. Ltd.	43,090
7	14-Jun-2024	36	PB13BE9386	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,585
8	15-Jun-2024	37	PB13AR9686	RDF	Orient Board & Paper Mills Pvt. Ltd.	37,970
9	15-Jun-2024	38	UP19T4006	RDF	Orient Board & Paper Mills Pvt. Ltd.	43,365
10	15-Jun-2024	39	UP12AT7853	RDF	Orient Board & Paper Mills Pvt. Ltd.	46,550
11	15-Jun-2024	39	PB13BE9386	RDF	Orient Board & Paper Mills Pvt. Ltd.	46,200
12	16-Jun-2024	40	PB13AR9686	RDF	Orient Board & Paper Mills Pvt. Ltd.	43,330
13	16-Jun-2024	41	HR55S5445	RDF	Orient Board & Paper Mills Pvt. Ltd.	38,575
14	17-Jun-2024	43	UP21CN8600	RDF	Orient Board & Paper Mills Pvt. Ltd.	28,600
15	17-Jun-2024	44	HR55AP6841	RDF	Orient Board & Paper Mills Pvt. Ltd.	44,260
16	20-Jun-2024	48	UP21CT8600	RDF	Orient Board & Paper Mills Pvt. Ltd.	46,895
17	20-Jun-2024	45	RJ14GH9079	RDF	Orient Board & Paper Mills Pvt. Ltd.	45,585
18	20-Jun-2024	46	RJ14GH9098	RDF	Orient Board & Paper Mills Pvt. Ltd.	45,495
19	20-Jun-2024	47	RJ14GH9105	RDF	Orient Board & Paper Mills Pvt. Ltd.	50,875
20	20-Jun-2024	51	RJ14GH9093	RDF	Orient Board & Paper Mills Pvt. Ltd.	38,910
21	21-Jun-2024	52	RJ14GH9096	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,470
22	22-Jun-2024	54	UP21CN8600	RDF	Orient Board & Paper Mills Pvt. Ltd.	52,020
23	22-Jun-2024	53	HR55S5445	RDF	Orient Board & Paper Mills Pvt. Ltd.	33,605
24	22-Jun-2024	59	UP12AT6611	RDF	Orient Board & Paper Mills Pvt. Ltd.	46,900
25	22-Jun-2024	56	RJ14GH9098	RDF	Orient Board & Paper Mills Pvt. Ltd.	42,215
26	22-Jun-2024	60	RJ14GH9093	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,105
27	22-Jun-2024	57	RJ14GH9079	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,700
28	22-Jun-2024	58	RJ14GH9105	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,700
29	23-Jun-2024	61	RJ14GH9096	RDF	Orient Board & Paper Mills Pvt. Ltd.	45,990
30	23-Jun-2024	62	UP21BN8700	RDF	Orient Board & Paper Mills Pvt. Ltd.	38,500
31	24-Jun-2024	63	UP12AT7856	RDF	Orient Board & Paper Mills Pvt. Ltd.	38,275
32	24-Jun-2024	64	UP12AT7855	RDF	Orient Board & Paper Mills Pvt. Ltd.	40,105
33	24-Jun-2024	65	RJ14GH9098	RDF	Orient Board & Paper Mills Pvt. Ltd.	48,060
		66	RJ14GH9079	RDF	Orient Board & Paper Mills Pvt. Ltd.	43,830



Works : 9th Km., Jansath Road, Muzaffarnagar-251 001 (U.P.) • E-mail : orientpapers@gmail.com

Manufacturers of QUALITY KRAFT BOARD & KRAFT PAPER

Regd. Office : Unit No. 319/9, Vardhman City 2, Commercial, Asaf Ali Road, NEW DELHI - 110 002

ORIENT BOARD & PAPER Mills Pvt. Ltd.

Mob. : 9719003960 / 51 / 54 • GSTIN : 09AAACO1963D1ZM • CIN : U21012DL1997PTC007594
Corporate Office : 360, North Civil Line, Saket Colony, Muzaffarnagar - 251002 (U. P.)

UTILIZATION CERTIFICATE

Name of Agency : DAYA CHARAN AND COMPANY, LUCKNOW
Disposal Site Location / Address : Orient Board & Paper Mills Pvt. Ltd.,
Jansath Road, Muzaffarnagar, Uttar Pradesh - 251001

Date	Challan No.	Vehicle No.	Material	Disposal Site	Net Weight in KGS
					51,965
25-Jun-2024	67	HR5555445	RDF	Orient Board & Paper Mills Pvt. Ltd.	36,725
25-Jun-2024	68	UP21CN8600	RDF	Orient Board & Paper Mills Pvt. Ltd.	33,450
26-Jun-2024	70	UP12AT6611	RDF	Orient Board & Paper Mills Pvt. Ltd.	43,000
26-Jun-2024	71	UP21CT7615	RDF	Orient Board & Paper Mills Pvt. Ltd.	40,710
26-Jun-2024	73	RJ14GH9098	RDF	Orient Board & Paper Mills Pvt. Ltd.	42,170
26-Jun-2024	69	RJ14GH9096	RDF	Orient Board & Paper Mills Pvt. Ltd.	41,755
26-Jun-2024	72	RJ14GH9105	RDF	Orient Board & Paper Mills Pvt. Ltd.	51,845
27-Jun-2024	74	PB13BE9386	RDF	Orient Board & Paper Mills Pvt. Ltd.	42,705
27-Jun-2024	76	RJ14GH9093	RDF	Orient Board & Paper Mills Pvt. Ltd.	38,055
28-Jun-2024	77	HR5555445	RDF	Orient Board & Paper Mills Pvt. Ltd.	43,920
28-Jun-2024	78	RJ14GH9079	RDF	Orient Board & Paper Mills Pvt. Ltd.	44,730
29-Jun-2024	79	RJ14CH9098	RDF	Orient Board & Paper Mills Pvt. Ltd.	40,255
29-Jun-2024	80	UP21CT7615	RDF	Orient Board & Paper Mills Pvt. Ltd.	38,985
29-Jun-2024	81	UP21CT7441	RDF	Orient Board & Paper Mills Pvt. Ltd.	19,92,925
TOTAL					

The above listed material has been received and safely utilized / stored at the mentioned site.



(Handwritten Signature)

Signature of user

Works : 9th Km., Jansath Road, Muzaffarnagar-251 001 (U.P.) • E-mail : orientpapers@gmail.com

Manufacturers of : QUALITY KRAFT BOARD & KRAFT PAPER

Regd. Office : Unit No. 319/9, Vardhman City 2, Commercial, Asaf Ali Road, NEW DELHI - 110 002



ॐ श्री गणेशाय नमः ॐ

SILVERTOAN
PAPERS LIMITED

Dated- 07/03/2024

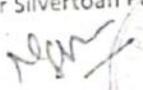
Certificate Of Material Received For Co-Processing

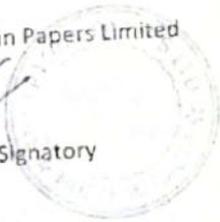
It is to certify that we have received the RDF set out below. Collected from M/s DAYA CHARAN AND COPMANY situated at TP Ground, TP Ground, Sultanpur Road Cantt, Lucknow, Uttar Pradesh- 226002, at our waste to energy plant Silvertoan Papers Limited situated at 9th km, Bhopa Road Muzaffarnagar (U.P.) during the month of Feburary-2024. M/s DAYA CHARAN AND COPMANY has lifted the below mentioned material from Telephone Exchange Colony, Gandhi Colony Rudrapur, Uttrakhand, 263153.

Month	Type of Waste	Qty. Received (M.T.)
Feburary-2024	RDF	97.81

Thanking you with regards

For Silvertoan Papers Limited


 Authorised Signatory



**Disposed Certificate**

Ref No—JBL/MSW/Horizon /003

Date -13.05 2024

To,

**M/s Horizon Solutions
Rudharpur UK**

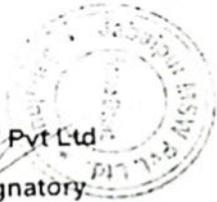
Dear Sir

We have safely disposed **351.090 MT** of RDF/MLP received from M/s **Horizon Solutions** Pahadganj, Site Nagar Nigam Rudharpur UK at Jabalpur MSW Pvt Ltd (Waste to Energy Plant) Khasra No. 375 376 and 379, Near Samdariya Green City, Village- Kathonda, Jabalpur 482002 MP.

The RDF & MLP has been disposed in accordance to the rule & guideline provided by the Central Government

Thanking you

Jabalpur MSW Pvt Ltd
Authorized Signatory



Essel

Jabalpur MSW Private Limited
Khasara No 375, 376 & 379, Village : Kathonda, District : Jabalpur, Police Station : Marhotaal
Post Office : Vijay Nagar PIN : 482 002

Regd. Off. : Essel House, 8-10, Lawrence Road, Industrial Area, New Delhi 110 035
CIN - U90001DL2013PTC247509

Specialized in Processing and Scientific Disposal of Waste" **877**
JAYA CHARAN & COMPANY

A Leading Manufacturing of MSW Machineries | Legacy Waste Bio Mining | Fresh Waste Segregation | Landfill Management | Landfill Reclamation and Bio Remediation



zerowasterecycler.com

GST No:- 07AHBPA2893D1ZR

RZ-79-80, Dabri Extension (Main) , Dabri New Delhi-110045

Customer Care:- +91-72-9004-9003

Email:- info@zerowasterecycler.com

REF. NO.: DAYA/SS/2024-25/215

DATE: 14.08.2024

TO,
 THE NAGAR AYUKT
 NAGAR NIGAM RUDRAPUR,
 UDHAM SINGH NAGAR
 UTTARAKHAND

Subject – Regarding unavailability of RDF disposal certificates.

We would like to inform you that RDF certificate for 6290 M.T had been submitted out of 8761 M.T balance 2470 M.T RDF had been dispatched to Bhal Paper mill Kashipur for disposal and its certificate is awaited for submission.

As soon same will be received it will be submitted to your kind office.

For DAYA CHARAN AND COMPANY

For Daya Charan And Company

Authorized Signatory

Authorized signatory



Disposal of Bio-Soil		
S.N.	Party name	in MT
		39312.00
1	Smart Vending Zone on NH 87 Beside Vidyut Vibhag	273.00
2	Waste Segregation Point at Low Lying area SIIDCUL	7357.00
3	Manjeet singh (private party)	4485.00
4	Satyaprakash (private party)	3250.00
5	Shukla Transport Parking Area (Private Party)	
	Total	54677.00

For: Daya Charan And Company

Authorized Signatory

879

DELHI ANALYTICAL RESEARCH LABORATORY

Plot No. 2 (A-2) Timber Block, Jhilmil Industrial Area, Delhi- 110095

E- mail: darltesting@gmail.com, www.darltesting.in

Ph.: 011-43545890, 09717324010, 9971520106, 8595224665.

(A GOVERNMENT APPROVED & ISO 1001:2015, ISO 45001:2018 Certified Testing Laboratory)

ARL

TEST REPORT

Format No. DARL/QF/50

Report No.	820240610M001A	Date of Receipt	10/06/2024
Issued to.	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Test Started on	10/06/2024
		Date of Reporting	29/06/2024
		Issue of Test Report	29/06/2024
Submitted by.	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Ref. No.	N.S.
		Sample Qty.	*1KG
		Batch No.	N.S.
Sample Name.	* BIO - SOIL		

Description: - One sample of "BIO - SOIL" was collected by us on dated -- 09/06/2024.

SN	Parameter	Unit	Result	Limit	Test method
Chemical Parameter					
1	Colour	--	Dark Brown	Dark Brown to Black	DARL/SOP/SOIL/21
2	Odour	--	Absent of foul odour	--	FCO 1985
heavy metal					
1	Arsenic (as As)	mg/kg	2.99	10 Max.	DARL/SOP/INST/26
2	Cadmium (as Cd)	mg/kg	BLQ(1.0)	5.00 Max.	DARL/SOP/INST/26
3	Chromium (as Cr)	mg/kg	49.13	50.00 Max.	DARL/SOP/INST/26
4	Copper (as Cu)	mg/kg	114.51	300.00 Max.	DARL/SOP/INST/26
5	Nickel (as Ni)	mg/kg	58.04	50.00 Max.	DARL/SOP/INST/26
6	Lead (as Pb)	mg/kg	10.54	100.00 Max.	DARL/SOP/INST/26
7	Zinc (as Zn)	%	174.33	0.1 Max.	DARL/SOP/INST/26
8	Mercury (as Hg)	mg/kg	BLQ(0.1)	0.15 Max.	DARL/SOP/INST/26
Microbiology					
1	E. coli	/30gm	Absent	-	IS:16556

REMARKS: Party asked for above test only.

Note: - 1 *Details given by customer. 2 BLQ:-Below Limit of Quantification
3 Figure in bracket indicate limit of quantification.

---End of the Report---

Man
(Checked by)

Del
(Reviewed by)

Authorised Signatory
Man
(Authorized by)

Page 1 of 1

Note : 1. The results are related to the test items only. 2. Sample will be destroyed after one month from the date of issue of test report
3. This report is not be reproduced wholly or in part and cannot as an evidence in the court of law and should Not be used in any
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DELHI ANALYTICAL RESEARCH LABORATORY

Plot No. 2 (A-2) Timber Block, Jhilmil Industrial Area, Delhi- 110095

E- mail: darltesting@gmail.com, www.darltesting.in

Ph.: 011-43545890, 09717324010, 9971520106, 8595224665.

(A GOVERNMENT APPROVED ISO 9001:2015, ISO 45001:2018 Certified Testing Laboratory)



TEST REPORT

Format No. DARL/QF/50

Report No.	S20240610M001	Date of Receipt	10/06/2024
Issued to:	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Test Started on	10/06/2024
		Date of Reporting	29/06/2024
		Issue of Test Report	29/06/2024
Submitted by:	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Ref. No.	N.S.
		Sample Qty.	*1KG
		Batch No.	N.S.
Sample Name:	* BIO - SOIL		

Description: - One sample of "BIO - SOIL" was collected by us on dated - 09/06/2024.

SN	Parameter	Unit	Result	Limit	Test method
1	Moisture content	%	19.51	25.0 max	IS:6092 (P-6)
2	Bulk Density	Gram/cc	0.72	Less than 1.0	DARL/SOP/SOIL/11
3	Organic Carbon	%	16.83	14.0 Min.	IS 2720 (P-22)
4	Total Nitrogen (as N)	%	0.81	0.8 Min.	IS:6092 (P-2)
5	Total Phosphate (as P ₂ O ₅)	%	0.53	0.4 Min.	IS:6092 (P-3)
6	Total Potash (K ₂ O)	%	0.62	0.4 Min.	EPA 846
7	pH Value (1-2)		7.39	6.5 - 7.5	IS 2720(P-26)
8	Electrical Conductivity	dsm ⁻¹	3.5	4 Max.	IS 14767
9	C/N Ratio		19.59	Less than 20	By Calculation
10	Particle size sieve analysis (6.0 mm)	%	92% Material should pass through 4.0 IS sieve	Min.90 % Material should pass through 4.0 IS sieve	IS 2720 (P-4)

REMARKS: Party asked for above test only.

Note: - 1. *Details given by customer. 2. BLQ: Below Limit of Quantification.
3. Figure in bracket indicate limit of quantification.

---End of the Report---

(Checked by)

(Reviewed by)
Page 1 of 1

Authorised Signatory

Mr. Manoj Choudhary

Note : 1. The results are related to the test items only. 2. Sample will be destroyed after one month from the date of issue of test report
3. This report is not to be reproduced wholly or in part and cannot as an evidence in the court of law and should Not be used in any
Advertisement media without written consent. 4. Laboratory is not responsible for customer provided details. 5. When report
is without NABL Symbol & ULR, it implies that these products & tests are not covered under NABL accredited scope.



REGIONAL OFFICE
M.P. Pollution Control Board
455,456, Vijay Nagar, Jabalpur (M.P.)

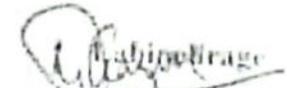
SOIL SAMPLE HEAVY METAL ANALYSIS REPORT

Date of Collection :- 28/12/2023	Analysis No. 133/1223	Bill No	Di						
Date of Receipt :- 28/12/2023	Sample From: M/S Horizon Solution, T-1628/3, Shankar Saha Nagar, Ward Rainpur								
Date of Analysis :- 24/01/2024	Jabalpur								
Analysis Done By :- Mrs. Amiya Ekka	Sample collected by :- Party from Rudrapur Bio-Remediation Site								
S.No	Description of Sample	Unit	Lead (Pb)	Nickel (Ni)	Chromium (Cr)	Copper (Cu)	Zinc (Zn)	Iron (Fe)	Manganese (Mn)
761	Inert and Soil Sample	mg/kg	BDL	BDL	BDL	BDL	BDL	23.0	BDL

GENERAL MARKS:- BDL - Below Detectable Limit


Analyst

(Mrs. Amiya Ekka)


(Dr. Ajay Khare)
Laboratory Incharge
ROMPPCB, Jabalpur

Report No.	820240610M001	Date of Receipt	10/06/2024
Issued to.	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Test Started on	10/06/2024
		Date of Reporting	29/06/2024
		Issue of Test Report	29/06/2024
Submitted by.	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Ref. No.	N.S.
		Sample Qty.	*1KG
		Batch No.	N.S.
Sample Name.	* Inert		

Description: - One sample of "Inert" was collected by us on dated - 09/06/2024.

SN	Parameter	Unit	Result	Test method
1	Bulk Density	Gram/cc	0.89	IS:2720(P-19)
2	Organic Carbon	%	20.43	IS:2720(P-22)
3	Total Phosphate (as P ₂ O ₅)	%	0.13	DARL/SOP/SOIL/SW/10
4	C/N Ration		26.14	DARL/SOP/SOIL/SW/15
5	pH Value(1:2)		7.66	IS:2720(P-26)
6	Electrical Conductivity	dsm ⁻¹	3.2	DARL/SOP/SOIL/SW/03
7	Particle size	%	32% Material Pass Through 4.0 MM IS Sieve	IS:2720(P-11)

REMARKS: Party asked for above test only.

Note: - 1. *Details given by customer.
2. BQL-Below Limit of Quantification.
3. Figure in bracket indicate limit of quantification.

---End of the Report---

M. Anu
(Checked by)

[Signature]
(Reviewed by)
Page 1 of 1

Authorized Signatory
[Signature]
Mr. Manoj K. Pandey
(Authorized by)

Note: 1. The results are related to the test items only. 2. Sample will be destroyed after one month from the date of issue of test report
3. This report is not be reproduced wholly or in part and cannot as an evidence in the court of law and should Not be used in any
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DELHI ANALYTICAL RESEARCH LABORATORY

Plot No. 2 (A-2) Timber Block, Jhilmil Industrial Area, Delhi- 110095

E-mail: darltesting@gmail.com, www.darltesting.in

Ph.: 011-43545890, 09717324010, 9971520106, 8595224665.

(A GOVERNMENT APPROVED ISO 9001:2015, ISO 45001:2018 Certified Testing Laboratory)

TEST REPORT

Format No. DARL/QF/50

Report No.	820240610M002A	Date of Receipt	10/06/2024
Issued to:	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Test Started on	10/06/2024
		Date of Reporting	29/06/2024
		Issue of Test Report	29/06/2024
Submitted by:	*Daya Charan & Company First Floor, RZ-79-80, Main Road, Pupm House, Dabri Extension, New Delhi, South West Delhi, Delhi - 110045.	Ref. No.	N.S.
		Sample Qty.	*1KG
		Batch No.	N.S.
Sample Name:	* Inert		

Description: - One sample of "Inert" was collected by us on dated - 09/06/2024

S/N	Parameter	Unit	Result	Test method
Chemical Parameter				
1	Color	-	Brown	USEPA
2	Odour	-	Absent of Foul Odour	USEPA
3	Total Nitrogen (as N)	%	0.73	ASTMD 3179.89
4	Ash content	%	21.47	IS:1350 (P-1)
5	Total Potash (K ₂ O)	%	0.33	IS:10158
6	Moisture content	%	22.6	IS:2720(P-02)
Heavy metal				
1	Arsenic (as As)	mg/kg	5.23	DARL/SOP/CHEM/INST/26
2	Cadmium (as Cd)	mg/kg	BLQ(1.0)	DARL/SOP/CHEM/INST/26
3	Chromium (as Cr)	mg/kg	46.24	DARL/SOP/CHEM/INST/26
4	Copper (as Cu)	mg/kg	139.49	DARL/SOP/CHEM/INST/26
5	Nickel (as Ni)	mg/kg	22.99	DARL/SOP/CHEM/INST/26
6	Lead (as Pb)	mg/kg	94.87	DARL/SOP/CHEM/INST/26
7	Zinc (as Zn)	mg/kg	1283	DARL/SOP/CHEM/INST/26
8	Mercury (as Hg)	mg/kg	BLQ(0.1)	DARL/SOP/CHEM/INST/26

REMARKS: Party asked for above test only.

NOTE: - 1. *Details given by customer. 2. BLQ-Below Limit of Quantification.

3. Figure in bracket indicate limit of quantification.

---End of the Report---

(Checked by)

(Reviewed by)

Page 1 of 1

Authorised Signatory

(Authorized by)
Mr. Manmohan

Note : 1. The results are related to the test items only. 2. Sample will be destroyed after one month from the date of issue of test report
3. This report is not be reproduced wholly or in part and cannot as an evidence in the court of law and should Not be used in any
Advertisement media without written consent. 4. Laboratory is not responsible for customer provided details. 5. When report
is without NABL Symbol & ULR, it implies that these products & tests are not covered under NABL accredited scope.

कार्यालय नगर निगम रुद्रपुर जिला-ऊधम सिंह नगर

e-mail:- nagarnigamrudrapur@gmail.com Website-www.nagarnigamrudrapur.com
दूरभाष-05944-242400

पत्रांक:- 3461 /स्वा0 अनु0/2023-24 /P.B.

दिनांक - 19.01.2024

प्रतिलिपि:- निम्न को सूचनार्थ एवं नोटिस बोर्ड पर चस्पा किये जाने हेतु।

1. कार्यालय जिलाधिकारी, ऊधमसिंह नगर।
2. कार्यालय मुख्य विकास अधिकारी, उधमसिंहनगर।
3. कार्यालय उप जिलाधिकारी, रुद्रपुर, ऊधमसिंह नगर।
4. कार्यालय, मुख्य कोषाधिकारी, उधमसिंहनगर।
5. कार्यालय नगर निगम, रुद्रपुर, ऊधमसिंह नगर।
6. सम्पादक, दैनिक समाचार पत्र अमर उजाला एवं हिन्दुस्तान को इस आशय से प्रेषित कि उपरोक्त निविदा सूचना को 10x8 सेमी0 साईज में अपनी व्यवसायिक दरों में 30 प्रतिशत या उससे अधिक छूट देते हुए अपने समाचार पत्र के आगामी अंक में प्रकाशन का कष्ट करें तथा भुगतान हेतु बिल के साथ समाचार पत्र की दो प्रति. सहित इस कार्यालय को उपलब्ध कराने का कष्ट करें।
7. श्री तपन कुमार राय, डा.ए.आ., नगर निगम रुद्रपुर को इस निर्देश के साथ प्रेषित कि उपरोक्त निविदा सूचना को नगर निगम रुद्रपुर की वेबसाईट www.nagarnigamrudrapur.com पर अपलोड करना सुनिश्चित करें।

(नरेश दुर्गापाल)

नगर आयुक्त
नगर निगम, रुद्रपुर
ऊधमसिंह नगर

“अल्पकालीन निविदा सूचना”

नगर निगम, रुद्रपुर क्षेत्रान्तर्गत समस्त भू-स्वामियों को सूचित किया जाता है कि नगर निगम रुद्रपुर कार्यालय में स्वच्छ भारत मिशन के अन्तर्गत 03 से 05 एकड़ भूमि 05 वर्ष हेतु किराये में लिये जाने हेतु दिनांक 27.01.2024 की दोपहर 02:00 बजे तक सीलबन्द निविदा आमंत्रित की जाती हैं, जो उसी दिन दोपहर 03:00 बजे नगर निगम रुद्रपुर की निविदा समिति द्वारा खोली जायेगी। निर्धारित समय के उपरान्त प्राप्त निविदाओं पर विचार किया जाना सम्भव नहीं होगा। निविदादाताओं को निविदा के साथ ही भूमि स्वामित्व के दस्तावेज (रजिस्ट्री प्रपत्र या खसरा खतौनी) संलग्न करना अनिवार्य होगा। ऐसा न होने की स्थिति में निविदा निरस्त कर दी जायेगी।

क्र०सं०	कार्य का विवरण	दर/अन्य विवरण
1.	नगर निगम क्षेत्रान्तर्गत एकत्रित होने वाले कूड़े का संग्रहण, निस्तारण एवं कम्पोस्टिंग आदि कार्य हेतु	

शर्तें

1. निविदादाताओं को निविदा के साथ रसीदी टिकट पर हस्ताक्षर सहित रू० 100.00 का स्टाम्प प्रपत्र संलग्न करना अनिवार्य होगा।
2. उक्त भूमि का प्रयोग नगर निगम क्षेत्रान्तर्गत एकत्रित होने वाले कूड़े का संग्रहण, निस्तारण एवं कम्पोस्टिंग आदि कार्य हेतु किया जायेगा।
3. सशर्त निविदा अमान्य होगी।
4. सफल निविदादाता को 03 (तीन) प्रतिशत अग्रिम जमानत धनराशि जो इसी वित्तीय वर्ष की हो, एफ. डी.आर. के रूप में नगर आयुक्त, नगर निगम रुद्रपुर के पदनाम बंधक कर लगानी अनिवार्य होगी, जो दो वर्ष उपरान्त वापस की जायेगी।
5. सफल निविदादाता को कार्यालय के आदेशानुसार 03 दिवस के भीतर अनुबन्ध करते हुये अपनी भूमि 05 वर्षों हेतु निकाय के सुपुर्द्ध करना होगा।
6. किसी भी अथवा समस्त निविदाओं को बिना कारण बताये स्वीकृत/अस्वीकृत करने का अधिकार नगर आयुक्त, नगर निगम रुद्रपुर का रहेगा। अन्य जानकारी कार्यालय नगर निगम रुद्रपुर में स्वास्थ्य अनुभाग से किसी भी का कार्य दिवस पर प्राप्त की जा सकती है।
7. सफल निविदादाता के साथ पांच वर्ष का अनुबन्ध करना होगा एवं पुनः आगामी अनुबन्ध करने पर समय 03 वर्ष या 05 वर्ष, 15 प्रतिशत धनराशि वृद्धि के साथ तय की जा सकती है या 05 वर्ष बाद अनुबन्ध करार समाप्त भी किया जा सकता है।
8. सफल निविदादाता को 04 किस्तों में भुगतान किया जायेगा।

-ह०-

(निदेश दुर्गापाल)
नगर आयुक्त
नगर निगम, रुद्रपुर
ऊधमसिंह नगर

-ह०-

(उदयराज सिंह)
प्रशासक
नगर निगम, रुद्रपुर
ऊधमसिंह नगर

“अल्पकालीन निविदा सूचना”

समस्त भू-स्वामियों को सूचित किया जाता है कि नगर निगम रुद्रपुर क्षेत्रान्तर्गत प्रतिदिन उत्सर्जित होने वाले कूड़े के संग्रहण, सैग्रिगेशन एवं निस्तारण हेतु रुद्रपुर एवं किच्छा क्षेत्रान्तर्गत आवादी से दूर 05 एकड भूमि सर्किल रेट या उससे कम दरों पर क्रय करने हेतु दिनांक 31/07/2024 दोपहर 02:00 बजे तक सीलबन्द निविदा आमंत्रित की जाती है, जो उसी दिन दोपहर 03:00 बजे नगर निगम रुद्रपुर की निविदा समिति द्वारा खोली जायेगी। निर्धारित समय के उपरान्त प्राप्त निविदाओं पर विचार किया जाना सम्भव नहीं होगा। निविदादाताओं को निविदा के साथ ही भूमि स्वामित्व के दस्तावेज (रजिस्ट्री प्रपत्र या खसरा खतौनी) संलग्न करना अनिवार्य होगा तथा अन्य जानकारी कार्यालय नगर निगम रुद्रपुर में स्वास्थ्य अनुभाग से किसी भी कार्य दिवस पर प्राप्त की जा सकती है। किसी भी निविदा अथवा समस्त निविदाओं को बिना कारण बताये स्वीकृत/अस्वीकृत करने का अधिकार नगर आयुक्त, नगर निगम रुद्रपुर का रहेगा।

-ह0-
(शिप्रा जोशी पाण्डेय)
नगर आयुक्त
नगर निगम, रुद्रपुर
ऊधमसिंह नगर

-ह0-
(उदयराज सिंह)
प्रशासक
नगर निगम, रुद्रपुर
ऊधमसिंह नगर

कार्यालय नगर निगम रुद्रपुर जिला-ऊधम सिंह नगर

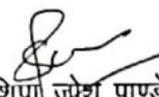
दूरभाष-05944-242400 e-mail:- nagarnigamrudrapur@gmail.com Website-www.nagarnigamrudrapur.com

पत्रांक:- 1126 / स्वा0 अनु0 / 2024-25

दिनांक - 24 / 07 / 2024

प्रतिलिपि:- निम्न को सूचनार्थ एवं नोटिस बोर्ड पर चरपा किये जाने हेतु।

1. कार्यालय जिलाधिकारी, ऊधमसिंह नगर।
2. कार्यालय मुख्य विकास अधिकारी, उधमसिंहनगर।
3. कार्यालय उप जिलाधिकारी, रुद्रपुर, ऊधमसिंह नगर।
4. कार्यालय, मुख्य कोषाधिकारी, उधमसिंहनगर।
5. कार्यालय नगर निगम, रुद्रपुर, ऊधमसिंह नगर।
6. सम्पादक, दैनिक समाचार पत्र दैनिक जागरण एवं हिन्दुस्तान को इस आशय से प्रेषित कि उपरोक्त निविदा सूचना को 6x8 सेमी0 साईज में अपनी व्यवसायिक दरों में 30 प्रतिशत या उससे अधिक छूट देते हुए अपने समाचार पत्र के आगामी अंक में प्रकाशन का कष्ट करें तथा भुगतान हेतु बिल के साथ समाचार पत्र की दो प्रति सहित इस कार्यालय को उपलब्ध कराने का कष्ट करें।
7. श्री तपन कुमार राय, डा.ए.आ., नगर निगम रुद्रपुर को इस निर्देश के साथ प्रेषित कि उपरोक्त निविदा सूचना को नगर निगम रुद्रपुर की वेबसाईट www.nagarnigamrudrapur.com पर अपलोड करना सुनिश्चित करें।


(शिप्रा जोशी पाण्डेय)
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नगर निगम, रुद्रपुर
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LIFE
Lifestyle For
Environment

Annexure No. 9

887



एक पृथ्वी एक परिवार एक भविष्य
ONE EARTH - ONE FAMILY - ONE FUTURE

क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
चामुण्डा काम्पलेक्स, रामनगर रोड
काशीपुर, उधमसिंहनगर।

50

पत्रांक- यू.के.पी.सी.बी./आर.ओ.के./MSW-1/24/445

दिनांक-16/11/24

सेवा में,

नगर आयुक्त
नगर निगम, रुद्रपुर,
उधमसिंहनगर।

विषय- मा0 एन.जी.टी. द्वारा O.A. No.- 446/2023-Rambabu Vs Nagar Nigam, Rudarpur & Anr. के सम्बन्ध में पारित आदेश दिनांक 16.08.2024 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आप अपने पत्रांक-611/एन.जी.टी./2024-25 दिनांक 05.11.2024 का सन्दर्भ ग्रहण करने का कष्ट करना चाहें।

उक्त के क्रम में अवगत कराना है कि, बिन्दु संख्या-5 पृष्ठ संख्या-3 " inert and bil soil are disosed of in fresh lowlying land areas. However, he could provide information with regard to NOC from PCB for such land disposal " के क्रम में नगर निगम, रुद्रपुर द्वारा Autorisation Under Solid waste Management Rules for Processing/Recycling/Treatment and Disposal of Soild Waste हेतु आवेदित आवेदन पत्र के क्रम में इस कार्यालय द्वारा अपने पत्रांक यूकेपीसीबी/आर.ओ.के./एम.एस.डबल्यू-1/24/216 दिनांक 06.08.2024 के द्वारा आख्या बोर्ड मुख्यालय, देहरादून प्रेषित की जा चुकी है।

उक्त के अतिरिक्त बिन्दु संख्या-6 पृष्ठ संख्या-3 पर सूचनार्थ तैयार की जा रही है, जिसे अतिशीघ्र तैयार कर प्रेषित कर दी जायेगी।

भवदीय

(नरेश गोस्वामी)

क्षेत्रीय अधिकारी(प्र0)

प्रतिलिपि-जिलाधिकारी महोदय, उधमसिंहनगर को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी(प्र0)

कार्यालय नगर निगम रुद्रपुर (ऊधमसिंहनगर)

Tel--05944-242400 e-mail:- nagarnigamrudrapur@gmail.com visit-www.nagarnigamrudrapur.com

"अल्पकालीन ई-निविदा सूचना"

सर्व साधारण को सूचित किया जाता है कि नगर निगम, रुद्रपुर में Proposal for the Establishment of a State-of-the-Art Municipal Solid Waste Processing Facility in Rudrapur in Accordance with SWM Rules 2016 एवं 01 वर्ष हेतु 04 बोलेरो वाहन मय वाहन चालक किराये पर उपलब्ध कराये जाने हेतु द्वितीय बार इच्छुक फर्मो/सेवाप्रदाताओं/एजेन्सीयों/वाहन स्वामियों आदि से दिनांक 26/02/2024 की प्रातः 11:00 बजे से दिनांक 27/02/2024 की सांय 05:00 बजे तक दोहरी निविदा प्रणाली (तकनीकी एवं वित्तीय निविदा) के अन्तर्गत अल्पकालीन ई-निविदा आमंत्रित की जाती है, जो दिनांक 25/02/2024 को दोपहर 12:00 बजे निविदा समिति द्वारा खोली जायेगी। ई-निविदा के सम्बन्ध में विस्तृत जानकारी / शर्तों उत्तराखण्ड शासन की वेबसाइट www.uktenders.gov.in तथा नगर निगम, रुद्रपुर की वेबसाइट www.nagarnigamrudrapur.com से डाउनलोड की जा सकती है। ई-निविदा के सम्बन्ध में किसी भी कार्य दिवस पर प्रातः 10:00 बजे से सांय 05:00 बजे तक स्वास्थ्य अनुभाग नगर निगम, रुद्रपुर में सम्पर्क किया जा सकता है। निविदा को बिना कोई कारण बताये निरस्त करने का अधिकार नगर आयुक्त, नगर निगम, रुद्रपुर में निहित होगा।

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(नरेश दुर्गापाल)

नगर आयुक्त

नगर निगम, रुद्रपुर, (ऊ0सि0 नगर)

-ह0-

(उदयराज सिंह)

प्रशासक

ऊधमसिंह नगर



कार्यालय नगर निगम रुद्रपुर (ऊधमसिंहनगर)

Tel--05944-242400 E-mail:- nagarnigamrudrapur@gmail.com Visit-www.nagarnigamrudrapur.com

पत्रांक - 5151 / स्वा0अनु0/2023-24 / P. 13.

दिनांक-24 फरवरी, 2024

प्रतिलिपि:- निम्न को सूचनार्थ एवं नोटिस बोर्ड पर चस्पा हेतु।

1. कार्यालय जिलाधिकारी, ऊधमसिंह नगर।
2. कार्यालय मुख्य विकास अधिकारी, ऊधमसिंह नगर।
3. कार्यालय वरिष्ठ कोषाधिकारी, ऊधमसिंह नगर।
4. कार्यालय उपजिलाधिकारी, ऊधमसिंह नगर।
5. कार्यालय नगर निगम, रुद्रपुर, ऊधमसिंह नगर।
6. सम्पादक, दैनिक समाचार पत्र आर. आर. आर. एवं प्रायोजक को इस आशय से प्रेषित कि उपरोक्त ई-निविदा सूचना को 6x8 सेमी0 साईज में अपनी व्यवसायिक दशों में 30 प्रतिशत या उससे अधिक छूट देते हुए अपने समाचार पत्र के आगामी अंक में प्रकाशन का कष्ट करें तथा भुगतान हेतु दल के साथ समाचार पत्र की दो प्रति सहित इस कार्यालय को उपलब्ध कराने का कष्ट करें।
7. श्री तपन कुमार राय, डा.ई.आ., नगर निगम रुद्रपुर को इस निर्देश के साथ प्रेषित कि उपरोक्त निविदा सूचना एवं निविदा की शर्तों को उपरोक्तानुसार उत्तराखण्ड शासन की वेबसाइट www.uktenders.gov.in एवं नगर निगम, रुद्रपुर की वेबसाइट www.nagarnigamrudrapur.com पर अपलोड करना सुनिश्चित करें।

(नरेश दुर्गापाल)

नगर आयुक्त

नगर निगम, रुद्रपुर

ऊधमसिंह नगर



**NAGAR NIGAM RUDRAPUR
GOVERNMENT OF UTTARAKHAND**

Tender Notice 5151

Date 26/02/2024

Notice Inviting Tender

Online bids are invited from experienced bidders for the following work as listed below and will be received online on the website www.uktenders.gov.in as per time schedule (key dates) in the notice published on the above website.

Sl. No.	Events	Details and key dates
1.	Name of the work	Request for Proposal for the Establishment of a State-of-the-Art Municipal Solid Waste Processing Facility in Rudrapur in Accordance with SWM Rules 2016.
2.	Mode of Bid Submission	Online Only
3.	Tender Fee and Bid Security	Tender Fee: Rs 5,900.00 (Rupees Five Thousand Nine Hundred Only) in for DD in favor of Municipal Commissioner, Nagar Nigam Rudrapur. Bid Security: Rs 2,00,000.00 (Rupees Two Lac Only) in for DD /FDR in favor of Municipal Commissioner, Nagar Nigam Rudrapur.
4.	Date / Time of Publication of Tender on Website	26/02/2024 11:00 am
5.	Last Date/Time of Bid Submission	04/03/2024 05:00 pm
6.	Last Date / Time of Submission of Tender Fee & EMD	05/03/2024 11:00 am
7.	Date of Bid Opening	05/03/2024 12:00 pm
8.	Bid Submission Address	Nagar Nigam Rudrapur

Note:

1. The Bidder shall have to submit their bids online and upload the relevant documents from as per key schedule (key dates)
2. The bidders intending to participate in this tender are required to get enrolled /registered on the e – procurement website www.uktenders.gov.in. Enrolment /registration on the above portal is mandatory.
3. Tender documents can be purchased only online from <http://www.uktenders.gov.in> by making online payments as specified above as per key dates. The bidder shall have to submit their bids online and upload the relevant documents from as per time schedule (key dates)
4. Conditional tender will not be accepted and liable to be rejected. RNN reserves the right to accept or reject any or all tender without assigning any reasons thereof.


 Municipal Commissioner
 Nagar Nigam Rudrapur
 Udham Singh Nagar

कार्यालय नगर निगम रुद्रपुर (ऊधमसिंहनगर)

Tel. 05944-242400 E-mail-nagarnigamrudrapur@gmail.com Visit-www.nagarnigamrudrapur.com

पत्रांक: 4814 /स्वा0 अनु0/ 2023-24 P.B.

दिनांक: 18 मार्च, 2024

Work Order

मै0 मुनीश अहमद,
नियर मिड टाउन होटल,
खटिक बस्ती, पानीपत
हरियाणा-132103

नगर निगम रुद्रपुर क्षेत्रान्तर्गत प्रतिदिन उत्सर्जित होने वाले दैनिक वेस्ट के निस्तारण हेतु Establishment of a State-of-the-Art Municipal Solid Waste Processing Facility in Rudrapur in Accordance with SWM Rules 2016 हेतु आमंत्रित ई-निविदा में निगोशियेशन उपरान्त आपकी फर्म की दरों रू0 804.00/मीट्रिक टन को निविदा समिति की स्वीकृति के क्रम में आपसे साथ गठित अनुबन्ध दिनांक 15.03.2024 के क्रम में आपको निर्देशित किया जाता है कि आप अनुबन्ध एवं आर0ए0पी0 के अनुसार कार्ययोजना तैयार कर नगर निगम रुद्रपुर को अवगत कराते हुए कार्यदेश प्राप्ति के 21 दिन भीतर समस्त कार्यवाही पूर्ण कर नगर निगम क्षेत्रान्तर्गत प्रतिदिन उत्सर्जित होने वाले दैनिक वेस्ट के निस्तारण करना सुनिश्चित करें।

H

(हर्षपाल सिंह चण्डोक)
नगर स्वास्थ्य अधिकारी
नगर निगम, रुद्रपुर
ऊधमसिंह नगर

पत्रांक - 4814/1/2023-24/P.B.

तददिनांक 18/03/2024

प्रतिलिपि- नगर आयुक्त महोदय, नगर निगम, रुद्रपुर को सादर सूचनार्थ प्रेषित।

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नगर स्वास्थ्य अधिकारी
नगर निगम, रुद्रपुर
ऊधमसिंह नगर

FRESH WASTE PROCESSING PLANT





INDIA NO. 892 SOCIAL



IN-UP788536804398877

Government of Uttar Pradesh

e-Stamp

Signature: [Handwritten Signature]
Acc Name: NTPC Kurnar
Acc Code: UP 14014104
Account: Section 02, Noida Mah-BSC02000001
District: Tehri & East, District G.B. Nagar (U.P.)

Certificate No. : IN-UP78853680439887V
Certificate Issued Date : 22-Nov-2023 11:27 AM
Account Reference : NEWIMPACC (SV)/ up14014104/ GAUTAMBUDDH NAGAR 1/UP-GBN
Unique Doc. Reference : SUBIN-UPUP1401410453445420231770V
Purchased by : NTPC VIDYUT VYAPAR NIGAM LTD
Description of Document : Article 5 Agreement or Memorandum of an agreement
Property Description : Not Applicable
Consideration Price (Rs.) :
First Party : NTPC VIDYUT VYAPAR NIGAM LTD
Second Party : Not Applicable
Stamp Duty Paid By : NTPC VIDYUT VYAPAR NIGAM LTD
Stamp Duty Amount(Rs.) : 100 (One Hundred only)



Please write or type below this line

Memorandum of Understanding

This Memorandum of Understanding ("MOU") is made and entered into on 30th day of November 2023 between:

NVVN (NTPC Vidyut Vyapar Nigam Ltd.); a wholly owned subsidiary of NTPC Ltd; duly registered under the Companies Act, 1956 and having its Registered Office at NTPC Bhawan, Core 7, SCOPE Complex, 7 Institutional Area, Lodhi Road, New Delhi-110003, INDIA, (herein after referred to as "NVVN", which expression shall mean and include unless repugnant to the context, its successors, and permitted assigns), of the FIRST PART.

AND

NAGAR NIGAM HALDWANI KATHGODAM, is the civic body that governs the city of Haldwani in Uttarakhand, India and having its office at Nagar Nigam , Nainital Road , Haldwani, Uttarakhand 263139 (hereinafter referred to as "NNHK"), which expression shall, unless the context otherwise specifies, means and include its successors and permitted assigns on the SECOND PART.

[Handwritten Signature]



[Handwritten Signature]

नगर आयुक्त
नगर निगम, हल्द्वानी-काठगोदाम

Statutory Alert

- 1. The authenticity of this Stamp certificate should be verified by scanning the QR code using the official mobile app of the Government of Uttar Pradesh.
2. Any discrepancy in the details on this Certificate and a discrepancy on the official Mobile App...
3. The burden of checking the legitimacy is on the users of the official...
4. In case of any discrepancy please inform the Competent...

"Party" shall mean NVVN or NNHK individually. "Parties" shall mean NVVN and NNHK collectively.

This MOU between Nagar Nigam Haldwani-Kathgodam (NNHK) and NVVN is for setting up a Municipal Solid Waste (MSW) to Torrefied Charcoal Plant Facility in Haldwani, Uttarakhand.

WHEREAS;

1. NNHK expressed its interest in setting up a MSW to Torrefied Charcoal Plant facility based on Torrefaction technology at Haldwani to dispose of the carbonaceous component of MSW.
2. NVVN shall develop a MSW to Torrefied Charcoal plant on Build Own Operate (BOO) basis at a land allocated by NNHK free of cost.
3. NVVN shall have the ownership and right to sell all the products generated from the said plant.
4. NVVN shall have the right to use the Site for "Setting up a 500 TPD, MSW to Torrefied Charcoal plant facility" and its ancillary facilities including rooftop solar plant to meet the power requirement of the plant.
5. The other agreements like MSW Supply Agreement and Land Use Agreement between NVVN and NNHK shall be signed later on with major obligations summarized as under:

A. Obligations of NNHK:

- I. NNHK shall provide approx. 10 acre suitable land free of cost for the project along with boundary wall. The land should be free from water logging, above high flood level, and free from encumbrance.
- II. NNHK shall ensure delivery of preferably pre-segregated Municipal Solid Waste (MSW) at designated Waste Tipping Floor of plant premises free of cost.
- III. NNHK shall ensure that at least 500 MT preferably segregated MSW is delivered daily to the plant.
- IV. The delivered MSW shall not include inerts and prohibited items specifically mentioned in Annexure-I so as to ensure a minimum GCV of 2000 kcal/kg. NNHK shall provide preferably segregated dry waste to the extent possible.
- V. NNHK shall also provide other basic amenities at the project site like All-weather approach road from existing road to plant boundary of minimum width 7.0 m, street lighting on approach road and outside plant premises, sewer line, Right of Way, drainage outside plant premises, and other basic facilities, etc.



Handwritten signature and text: नगर आयुक्त
नगर निगम, हल्द्वानी-काठगोदाम

- VI. NNHK shall provide water supply connection for drinking water usage during plant construction and operation period. Additionally, NNHK shall provide ~50 KLD of preferably treated STP water for construction activities and ~200 KLD of preferably treated STP water for process application during the O&M period, within the plant battery limit.
- VII. NNHK shall provide power connection of ~2 MVA (min. 11 kVA) and ~150 kW for Construction Power within plant battery limit. The plant machinery shall be powered by this connection on a pay-per-use basis.
- VIII. Development and maintaining of green belt (as applicable) other than 10 acre for plant facility shall be in the scope of NNHK.
- IX. Diversion of any Electric Line passing through the proposed project site, cutting down the trees existing on the proposed site (if any) and their disposal and diversion of Forest Land (if any) before handing over the site to NVVN shall be done by NNHK.
- X. NNHK shall obtain Environment Clearance (if applicable).
- XI. NNHK shall take back the unutilized contents of MSW (Inert and process rejects) for safe disposal **at its own cost**.
- XII. Development and maintaining Scientific Land Fill facility (as applicable) shall be in the scope of NNHK. The Scientific Land Fill should not be in an adjacent area of the said MSW project.
- XIII. The concession period of the project shall be 30 years initially. This may be extended further on similar terms and conditions with mutual consent of both the parties.

B. Obligations of NVVN:

- I. NVVN shall set up a MSW to Torrefied Charcoal Plant on Build Own Operate (BOO) basis at a land allocated by NNHK.
- II. EPC of MSW to Torrefied Charcoal Plant Facility including installation and commissioning.
- III. Smooth Operation & Maintenance of plant through deployment of third-party O&M contractor for 25 years.
- IV. Utilization of approx. 500 MT per day of MSW everyday while complying with CPCB guidelines.
- V. Generating High Calorific Value Fuel similar to the nature of Mineral Coal for Co-firing in thermal power plants or nearby process industries.

Ushar

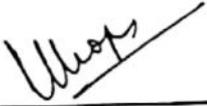


[Signature]
 नगर आयुक्त
 नगर निगम, हल्द्वानी-काठमोदास

VI. NVVN shall have the ownership and right to sell all the products and by-products generated from the said plant including revenue from Carbon Credits, if any.

VII. The proposed plant shall comply with the latest environmental norms.

The above is a non-binding MOU. However, both NVVN and NNHK shall enter into a legally binding agreement, subject to the approval of the respective management.

For and on behalf of :- NVVN Limited, New Delhi	For and on behalf of :- Nagar Nigam Haldwani-Kathgodam
Authorized Signatory 	Authorized Signatory  नगर आयुक्त नगर निगम, हल्द्वानी-काठगोदाम
Name: Ms. Renu Narang	Name: Sh. Pankaj Kumar Upadhaya
Designation: Chief Executive Officer	Designation: Municipal Commissioner
Contact Address: 5th Floor, EOC Complex, NTPC Ltd., A-8A, Sector 24, Noida, Uttar Pradesh 201307	Contact Address: Nagar Nigam, Nainital Road, Haldwani, Uttarakhand 263139

Witnesses	
1. Sr Jogendra Pal Singh Rautela MAYOR Municipal Corporation Hld-Kgm	
2. Himanshu Phuloria 	Engineer - NI(WTE) NVVN LTD.



Annexure-I

List of Banned Items in the Waste:-

- Construction & Demolition Waste
- Anatomical Hospital Waste
- Asbestos
- Bio Hazardous Waste
- Electronic Scrap / E Waste
- Battery Waste
- Explosives
- Waste free from Trace Elements and Heavy Metals i.e. Cyanide, Arsenic etc.
- Mineral Acids
- Radioactive Waste



नगर आयुक्त
नगर निगम, हल्द्वानी-काठगोदाम

Photographs of Compressed Bio gas Plant



Photographs of work at Compressed Bio gas Plant



899

कार्यालय नगर निगम रुद्रपुर (ऊधमसिंहनगर)

Tel--05944-242400 e-mail:- nagarnigamrudrapur@gmail.com visit-www.nagarnigamrudrapur.com

"ई-निविदा सूचना"

सर्व साधारण को सूचित किया जाता है कि नगर निगम, रुद्रपुर में "Development of Integrated Municipal Solid Waste Management Including Door - to - Door Collection, Transfer and Transportation, Material Recovery Facility cum RDF Facility, Wet Waste Processing Facility & Scientific Sanitary Landfill for Disposal of Residual Inert in Municipal Area of Rudrapur Nagar Nigam on Long Term DBOT Basis on Public Private Partnership Mode" हेतु इच्छुक फर्मों/सेवाप्रदातों/एजेन्सीयों आदि से दिनांक 18.10.2024 की प्रातः 11:00 बजे से दिनांक 04.11.2024 की सांय 05:00 बजे तक दोहरी निविदा प्रणाली (तकनीकी एवं वित्तीय निविदा) के अन्तर्गत पृथक-पृथक ई-निविदा आमंत्रित की जाती है, जो दिनांक 05.11.2024 को प्रातः 12:00 बजे निविदा समिति द्वारा खोली जायेगी। ई-निविदा के सम्बन्ध में विस्तृत जानकारी /शर्तें उत्तराखण्ड शासन की वेबसाइट www.uktenders.gov.in तथा नगर निगम, रुद्रपुर की वेबसाइट www.nagarnigamrudrapur.com से डाउनलोड की जा सकती है। ई-निविदा के सम्बन्ध में किसी भी कार्य दिवस पर प्रातः 10:00 बजे से सांय 05:00 बजे तक स्वास्थ्य अनुभाग नगर निगम, रुद्रपुर में सम्पर्क किया जा सकता है। निविदा को बिना कोई कारण बताये निरस्त करने का अधिकार नगर आयुक्त, नगर निगम, रुद्रपुर में निहित होगा।

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(नरेश दुर्गापाल)
नगर आयुक्त
नगर निगम, रुद्रपुर, (ऊ0सिं0 नगर)

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(उदयरज सिंह)
प्रशासक
ऊधमसिंह नगर



कार्यालय नगर निगम रुद्रपुर (ऊधमसिंहनगर)

Tel--05944-242400 E-mail:- nagarnigamrudrapur@gmail.com

Visit-www.nagarnigamrudrapur.com

पत्रांक - 1834 /स्वा0अनु0/2023-24

दिनांक-14 अक्टूबर, 2024

प्रतिलिपि:- निम्न कों सूचनार्थ एवं नोटिस बोर्ड पर चरपा हेतु।

1. कार्यालय जिलाधिकारी, ऊधमसिंह नगर।
2. कार्यालय मुख्य विकास अधिकारी, ऊधमसिंह नगर।
3. कार्यालय वरिष्ठ कोषाधिकारी, ऊधमसिंह नगर।
4. कार्यालय उपजिलाधिकारी, ऊधमसिंह नगर।
5. कार्यालय नगर निगम, रुद्रपुर, ऊधमसिंह नगर।
6. सम्पादक, दैनिक समाचार पत्र दैनिक जागरण एवं अमर उजाला को इस आशय से प्रेषित कि उपरोक्त ई-निविदा सूचना को 6x8 सेमी0 साईज में अपनी व्यवसायिक दरों में 30 प्रतिशत या उससे अधिक छूट देते हुए अपने समाचार पत्र के आगामी अंक में प्रकाशन का कष्ट करें तथा भुगतान हेतु बिल के साथ समाचार पत्र की दो प्रति सहित इस कार्यालय को उपलब्ध कराने का कष्ट करें।
7. श्री कमल तिवारी, कनिष्ठ सहायक राह डा.ई.आ., नगर निगम रुद्रपुर को इस निर्देश के साथ प्रेषित कि उपरोक्त निविदा सूचना एवं निविदा की शर्तों को उपरोक्तानुसार उत्तराखण्ड शासन की वेबसाइट www.uktenders.gov.in एवं नगर निगम, रुद्रपुर की वेबसाइट www.nagarnigamrudrapur.com पर अपलोड करना सुनिश्चित करें।


उप नगर आयुक्त
नगर निगम, रुद्रपुर
ऊधमसिंह नगर

NOTICE INVITING REQUEST FOR PROPOSAL

Office of Municipal Commissioner, Nagar Nigam Rudrapur

Dated: 14/10/2024

No. 1834

Online bids are hereby invited on behalf of Authority Details from eligible entities for the work mentioned below:

Sl. No.	Name of Work	Estimated Project Capital Cost (Rs. in Lakh)	Estimated O & M Cost for 20 Years	Maximum Capital Grant for Project	Bid Security/ EMD	Performance Security	RFP Document Fee	Project Capacity
1	"Development of Integrated Municipal Solid Waste Management including Door - to - Door Collection, Transfer and Transportation, Material Recovery Facility cum RDF Facility, Wet Waste Processing Facility & Scientific Sanitary Landfill for Disposal of Residual Inert in Municipal Area of Rudrapur Nagar Nigam on Long Term DBOT Basis on Public Private Partnership Mode"	1680.0 Lakh (Rupees Sixteen Crores Eighty Lakh Only)	40,198.49 Lakh (Rupees Four Hundred One Crores Ninety-Eight Lakh Forty-Nine Thousand Only)	840.0 Lakh (Rupees Eight Crores Forty Lakh Only)	16.80 Lakh (Rupees Sixteen Lakh Eighty Thousand Only)	Prior to achievement of COD, Performance Security shall be 10% of the Maximum Grant i.e. INR 84.0 Lakh (Rupees Eighty-Four Lakh Only)	Rs. 25000 /- (Rupees Twenty-Five Thousand Only)	Collection & Transportation: 120 TPD Processing & Disposal: 190 TPD
2	Publication of NIT	15.10.2024 (Tuesday)						
3	Online uploading on e-procurement portal	18.10.2024 (Friday) by 11:00 AM						
4	Last date for receiving queries	25.10.2024 (Friday) by 3:00 PM						
5	Pre bid meeting & Location	25.10.2024 (Friday) by 3:00 PM at Venue: Office of Municipal Commissioner, Nagar Nigam Rudrapur						
6	Proposal due date	04.11.2024 By 5:00 PM (Monday)						
7	Opening of technical bid	05.11.2024 By 12:00 PM (Tuesday)						
8	Official Inviting Tender	Municipal Commissioner, Rudrapur Nagar Nigam						
9	Mobile Number	+91-8958933390						
10	E-mail	nagarnigamrudrapur@gmail.com						
11	Helpline Number of E-Procurement Cell	+91-9389811822						

For further details and e-tendering schedule, visit website <https://uktenders.gov.in> or <http://nagarnigamrudrapur.com>

-Sd-

Municipal Commissioner
Nagar Nigam Rudrapur,
Udham Singh Nagar, Uttarakhand

9.1 ° सूर्य अस्त (आज) 05:15
न्यूनतम उदय (कल) 06:41

ऊधम सिंह नगर जागरण

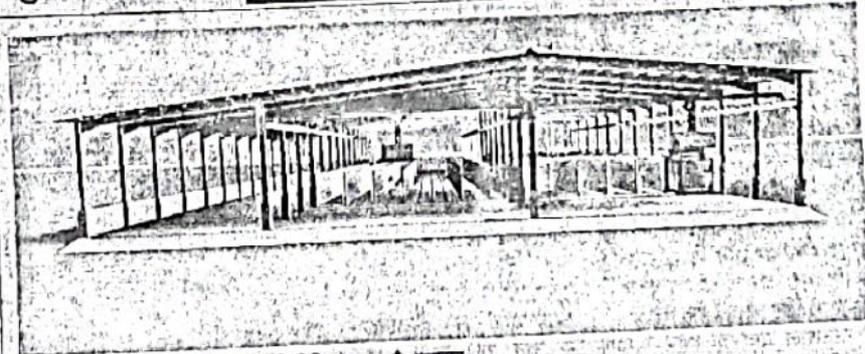
16.80 करोड़ से लगेगा कूड़ा निस्तारण प्लांट

रुद्रपुर नगर निगम ने शुरू की तैयारी, **फाजलपुर महरोला** में चार एकड़ भूमि पर स्थापित होगा प्लांट

संटीप जूनेजा • जागरण

नगर निगम ने महानगर में कूड़े की समस्या के निस्तारण के लिए महायोजना तैयार कर ली है। इसके लिए चार एकड़ भूमि पर 16.80 करोड़ की लागत से आटोमेटिक प्लांट लगाने की कार्रवाई प्रारंभ कर दी है। आधुनिक तकनीक के लैस प्लांट कूड़े का पृथक्करण करने के साथ बयोगैस का खाद बनाने का काम करेगा। नगर निगम का यह कदम महानगर के कूड़ा निस्तारण की दिशा में अहम कदम बताया जा रहा है।

रुद्रपुर में सिडकुल स्थापना के बाद आबादी बढ़ गई है। जिससे कूड़ा निस्तारण एक बड़ी समस्या बनती जा रही थी। इसके लिए प्रशासन ने सबसे पहले किच्चा मार्ग स्थित ट्रैचिंग ग्राउंड से कूड़ा निस्तारण किया। वहीं अब महानगर से निकलने वाले कूड़े के स्थायी निस्तारण के लिए नगर निगम ने कार्य प्रारंभ कर दिया। नगर निगम फाजलपुर महरोला में चार एकड़ भूमि पर 16.80 लाख की लागत से आटोमेटिक कूड़ा निस्तारण प्लांट की दिशा में कार्य कर रहा है। नगर निगम को मुहिम को पंख लगाने का काम तेज



रुद्रपुर में प्रस्तावित कूड़ा निस्तारण प्लांट की ग्रीडी इमेज • सी. प्रशासन

छह किलोवाट बिजली होगी प्रतिदिन पैदा

आटोमेटिक प्लांट में बिजली के साथ ही गैस, खाद व प्लास्टिक की टाइल्स सहित अन्य सामग्री तैयार किए जाएंगे। प्लांट से प्रतिदिन छह किलोवाट बिजली पैदा होगी। इसके लिए पर्याप्त कूड़े से लेकर अन्य संसाधन जुटाने के लिए नगर निगम ने प्रयास तेज कर दिए हैं। इसके साथ ही प्लांट से मिलने वाले उत्पाद के प्रयोग को लेकर भी मंथन कर उसे अंतिम रूप दिया जा रहा है।

हो गया है। आधुनिक प्लांट के लिए तीन कंपनियों ने आवेदन किया है। बुधवार को नगर निगम में तीनों कंपनियों की बिड खोलने के बाद उसको अंतिम रूप दिए जाने की

प्रक्रिया चल रही है। आधुनिक तकनीक से लैस प्लांट बाहर से देखने में किसी उद्योग की तरह ही दिखाई देगा। बाहर से कोई इसे देख कर इस बात का अंदाजा नहीं लगा

सकता है कि अंदर कूड़ा निस्तारण का काम किया जा रहा है। कूड़ा लेकर आने वाले वाहन सोधे अंदर प्रवेश करने के बाद कूड़ा पलट देंगे। वहां से मैन पावर का काम समाप्त हो



नगर निगम कूड़ा निस्तारण के लिए 16.80 करोड़ की लागत से प्लांट लगाने की दिशा में काम कर रहा है। इसके लिए सभी तैयारियां पूरी कर ली गई हैं। तीन कंपनियों ने प्लांट लगाने के लिए निविदा डाली है। उनके परीक्षण के बाद उसे अंतिम रूप दिया जाएगा। नरेश चंद दुर्गापाल, नगर आयुक्त नगर निगम रुद्रपुर।

तीन जगह होगा उत्पादित बिजली का प्रयोग

नगर निगम प्लांट से पैदा होने वाली बिजली का प्रयोग स्वयं के कार्यालय के साथ ही अन्य संसाधनों के लिए करने की योजना पर काम किया जा रहा है। प्लांट में उत्पादित होने वाली बिजली का प्रथम प्रयोग उस प्लांट के लिए किया जाएगा। वहीं नगर निगम के साथ ही बिजली पास के ही एएनडी इंटर कॉलेज के हास्टल के साथ ही कॉलेज परिसर को दी जाएगी।

जाएगा। उसके बाद प्लांट में लगी मशीनें स्वयं ही कूड़े का पृथक्करण कर उसमें से प्लास्टिक अलग कर देंगी। उसके बाद आगे का काम स्वचालित तकनीक से होता रहेगा।

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Annexure No. 14



**Regional Office
Uttarakhand Pollution Control Board
Chamunda Complex Ramnagar road
Kashipur-Uttarakhand**

Analysis Report – Industrial Effluent

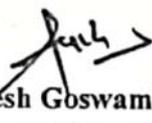
Report No. : ROK/ Lab-131/Eff-10/2024-25
 Name of Industry : M/s Ramky Infrastructure Ltd.(CETP Pantnagar)
 Sector-IIDC, IIE, SIDCUL Pantnagar (U.S.Nagar)
 Sample Collected by : Mr. Neeraj Kathait (JRF) & Mr. Dhani Ram (JLA)
 Date of collection of sample : 17/05/2024
 Date of completion of analysis: 20/05/2024
 Sampling Point : CETP-Inlet

Test Results

Parameters	Value	Test Method
pH	6.68	APHA 4500-H'B
Total Suspended Solids (mg/L)	272	APHA 2540 D
Total Dissolved Solids (mg/L)	910	APHA 2540 C
BOD (mg/L)	215	IS 3025 (Part 44)
COD (mg/L)	640	IS 3025 (Part 58)


 (Neeraj Kathait)
 Junior Research Fellow


 (Sunil Kumar Arya)
 Asst. Environment Engineer


 (Naresh Goswami)
 Regional Officer(I/c)



**Regional Office
Uttarakhand Pollution Control Board
Chamunda Complex Ramnagar road
Kashipur-Uttarakhand**

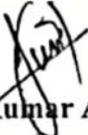
Analysis Report – Industrial Effluent

Report No. : ROK/ Lab-131/Eff- 11/2024-2025
 Name of Industry : M/s Ramky Infrastructure Ltd.(CETP Pantnagar)
 Sector-IIDC, IIE, SIDCUL Pantnagar (U.S.Nagar)
 Sample Collected by : Mr. Neeraj Kathait (JRF) & Mr. Dhani Ram (JLA)
 Date of collection of sample : 17/05/2024
 Date of completion of analysis: 20/05/2024
 Sampling Point : CETP-Outlet

Test Results

Parameters	Value	Test Method
pH	7.94	APHA 4500-H'B
Total Suspended Solids (mg/L)	52	APHA 2540 D
Total Dissolved Solids (mg/L)	1056	APHA 2540 C
BOD (mg/L)	18	IS 3025 (Part 44)
COD (mg/L)	84	IS 3025 (Part 58)


 (Neeraj Kathait)
 Junior Research Fellow


 (Sunil Kumar Arya)
 Asst. Environment Engineer


 (Naresh Goswami)
 Regional Officer(I/c)

Sampling Location	Monthly report of CETP Outlet at Pantnagar, U.S.Nagar(2023-2024)							
	Month	Color	Odour	pH	BOD (mg/L)	COD (mg/L)	TDS (mg/L)	TSS (mg/L)
Common Effluent Treatment Plant (CETP) Final Outlet at Pantnagar, U.S. Nagar	Apr-23	Colourless	Odourless	7.50	22	120	374	52
	May 23	Colourless	Odourless	7.30	27	150	352	55
	Jun-23	Colourless	Odourless	7.20	25	136	394	46
	Jul-23	Colourless	Odourless	7.9	22	124	264	38
	Aug-23	Colourless	Odourless	6.9	24	136	230	44
	Sep-23	Colourless	Odourless	7.6	21	120	211	32
	Oct-23	Colourless	Odourless	7.5	26	180	492	78
	Nov-23	Colourless	Odourless	6.2	15	40	705	35
	Dec-23	Colourless	Odourless	6.9	20	84	426	52
	Jan-24	Colourless	Odourless	7.7	24	160	656	40
Feb-24	Colourless	Odourless	8.03	18	140	943	45	
Prescribed standards		-	-	6.5-8.5	30	250	2100	100

Monthly report of CETP Outlet at Pantnagar, U.S.Nagar(2024)								
Sampling Location	Month	Color	Odour	pH	BOD (mg/L)	COD (mg/L)	TDS (mg/L)	TSS (mg/L)
Common Effluent Treatment Plant (CETP) Final Outlet at Pantnagar, U.S. Nagar	March-24	Colourless	Odourless	7.86	24	180	852	64
	April-24	Colourless	Odourless	8.01	14	72	938	42
	May-24	Colourless	Odourless	7.94	18	84	1056	52
	June-24	Colourless	Odourless	8.01	14	64	886	42
Prescribed standards		-	-	6.5-8.5	30	250	2100	100

Devansh Testing & Research Laboratory Pvt. Ltd.

Test Report

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94, Shiv Ganga Industrial Estate, Lakeshwari, Bhagwanpur, Roorkee - 247661 (UK)
Contact No. : 01332-235415, 7060134448, E-mail : dtriptvtd@gmail.com, Website : www.dtriab.org

TC-6467

Govt. Approved Test House

Sample : ETP OUTLET WATER

ULR No. : TC64672460004626F

Report No. : DTRLES-220624008

Customer Name : ROQUETTE (INDIA) PVT. LTD., RUDRAPUR (U.K)

Your Ref. : 18/06/2024

Customer Address : Plot No-12, Sec-9, IIE SIDCUL, Pantnagar, Rudrapur
Rudrapur

Sample Qty. : 1 Litre

Date of Receipt : 22/06/2024

Date of Sampling : 21/06/2024

Date of Test Performance Initiated : 22/06/2024

RESULTS OF ANALYSIS

Reference : EP ACT Std.

Description : One ETP OUTLET WATER sample was collected by us on 21-06-2024.

S.No.	Parameters	Results	Limits (Max)	Test Method
	(I) Chemical Testing (i) - Pollution and Environment			
1	pH	7.48	5.5 - 9.0	IS 3025(P-11)
2	Total suspended Solids mg/L	51	100	IS 3025(P-17)
3	Total Dissolved Solids mg/L	1310	—	IS:3025(P-16)2023
4	Chemical Oxygen Demand mg/L	99.2	250	APHA 5220 B
5	Biochemical Oxygen Demand mg/L	25	30	IS 3025(P-44)
6	Oil and Grease mg/L	<4.0	10	IS 3025(P-39)2021

Date of Completion : 02/07/2024

Note :- Party asked for the above tests only.

02/07/2024
DATE OF ISSUE

REVIEWED BY

Page : 1 of 1

AUTHORISED SIGNATORY

Arvind Kharkwal
Authorised Signatory

NOTE:

- 1-Sample(s) not drawn by us unless otherwise stated.
- 2-Total liability of our analytical division is limited to the invoiced amount.
- 3-Sample will be destroyed after one month from the date of issue of test certificate unless otherwise specified.
- 4-Test certificate in full or parts shall not be used for promotional or publicity purposes.
- 5-Result given in report are related to sample tested only



Devansh Testing and Research Laboratory Pvt. Ltd.

II. Water Quality of Recipient River /Water Body- River Kalyani:

- I. Water Quality Sampling/Monitoring of River Kalyani is done on Monthly basis. Results of April 2024- June 2024 as follows: Reports attached. (Annexure :V)

Month	Monitoring Location	pH	D.O (mg/l)	BOD (mg/l)	COD (mg/l)	TDS (ppm)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)
April 2024	River Kalyani U/S Pantnagar Industrial Area, U.S.Nagar	7.67	6.20	2.60	20	335	430	350
	River Kalyani D/s at Rampura Ground	7.19	NIL	45	320	645	1600	920
May 2024	River Kalyani U/S Pantnagar Industrial Area, U.S.Nagar	6.78	5.6	2.9	20	384	540	240
	River Kalyani D/s at Rampura Ground	7.24	NIL	48	256	645	1600	540
June 2024	River Kalyani U/S Pantnagar Industrial Area, U.S.Nagar	River was DRY at upstream location.						
	River Kalyani D/s at Rampura Ground	6.88	NIL	52	272	608	1600	920

*River Quality standards attached.

II. In addition Third Party Sampling/Analysis of River Kalyani was also conducted in June 2024. Test Reports of Third Party Sampling/Analysis is attached herewith.(Annexure-VI)

River Kalyani Rejuvenation Programme:

River Kalyani is identified as **Polluted River Stretch** and covered under the **River Rejuvenation Programme** by the **State River Rejuvenation Committee** constituted in compliance of Honourable NGT orders in the matter of O.A.No. 673/2018.

Action plan for rejuvenation of river Kalyani has been prepared by State Pollution Control Board and approved by CPCB/State Government.

Action Plan is under Implementation phase. Municipal drains have been identified and tapping of Drains/Nalla & construction of Common Sewage Treatment Plant (CSTP) is under process.

Work is being executed by Ultrakahnd PeyJal Nigam as directed under the Approved Action Plan. Concerned document attached herewith.

(Annexure-VII)



AN ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 CERTIFIED LABORATORY

272, Phase-IV, Sec-57, HSIIDC, Kundli, Sonapat-131028 (Haryana)

Ph. : 7082301442, 9250014551 Email : aalkundli@gmail.com

Website : www.aalkundli.com

TEST REPORT

Page 1 of 1

Issued To: **M/s Pantnagar CETP Pvt. Ltd.**
Plot No. CETP Sector IIDC, IIE SHIDCUL,
Pantnagar, Udham Singh Nagar (UK)

Report No. **AAL WQT-20240724028**

Date of Receiving: **24/07/2024**
Date of Starting: **24/07/2024**
Date of Completion: **29/07/2024**
Date of Reporting: **29/07/2024**
Sample Quantity: **2 Litre**
Sample Packing: **Sealed Plastic Bottle**
Sample Collected By: **AAL**

Sample Description: **CETP Outlet Water**

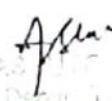
Sample Collection Date: **23/07/2024**

TEST RESULTS

S. No.	Test parameters	Unit	Results	Limits as per CPCB (Inland Surface Water)	Testing Method
1	Colour	Hazen	<5.0	NS	IS 3025(P-4)-2021
2	Odour	-	Agreeable	NS	IS 3025(P-5)-2018
3	Temperature	°C	32.6	Shall not exceed 5°C above the receiving water Temperature	IS 3025(P-9)-2023
4	pH Value	-	7.53	6.0 - 9.0	IS 3025(P-11)-2022
5	Total Dissolved Solids	mg/l	1080.0	NS	IS 3025(P-16)-2023
6	Total Suspended Solids	mg/l	24.0	100 Max.	IS 3025(P-17)-2022
7	Oil & Grease	mg/l	<2.0	10 Max.	IS 3025(P-39)-2021
8	Biochemical Oxygen Demand (BOD - 5 days at 27°C)	mg/l	21.0	30 Max.	IS 3025(P-44)-2023
9	Chemical Oxygen Demand(COD)	mg/l	109.0	250 Max.	IS 3025(P-58)-2023
10	Percentage Sodium (a Na)	%	0.048	NS	IS 3025(P-2)-2019
11	Total Kjeldahl Nitrogen (TKN)	mg/l	9.5	50 Max.	IS 3025(P-34/Sec-1)-2023
12	Ammonical Nitrogen (as N)	mg/l	4.0	50 Max.	IS 3025(P-34/Sec-1)-2023
13	Cadmium (as Cd)	mg/l	BLQ _(LOQ=0.1)	0.05 Max.	IS 3025(P-2)-2019
14	Selenium (as Se)	mg/l	BLQ _(LOQ=0.05)	0.05 Max.	IS 3025(P-56)-2003
15	Arsenic (as As)	mg/l	BLQ _(LOQ=0.05)	0.2 Max.	IS 3025(P-37)-2022
16	Cyanide (as CN)	mg/l	BLQ _(LOQ=0.05)	0.2 Max.	APHA 4500 CN E 24th Ed-2023
17	Lead (as Pb)	mg/l	BLQ _(LOQ=0.05)	0.1 Max.	IS 3025(P-2)-2019
18	Zinc (as Zn)	mg/l	0.60	5.0 Max.	IS 3025(P-2)-2019
19	Chromium (as Cr)	mg/l	BLQ _(LOQ=0.2)	2.0 Max.	IS 3025(P-2)-2019
20	Chlorides (as Cl)	mg/l	312.0	1000 Max.	IS 3025(P-32)-1988
21	Nickel (as Ni)	mg/l	BLQ _(LOQ=0.1)	3.0 Max.	IS 3025(P-2)-2019
22	Copper (as Cu)	mg/l	BLQ _(LOQ=0.1)	3.0 Max.	IS 3025(P-2)-2019
23	Sulphate (as SO ₄)	mg/l	148.0	1000 Max.	IS 3025(P-24/S-1)-2022
24	Fluoride (as F)	mg/l	1.20	2.0 Max.	APHA 4500 F D 24 th Ed-2023
25	Phenolic Compound (as C ₆ H ₅ OH)	mg/l	BLQ _(LOQ=0.1)	1.0 Max.	IS 3025(P-43/Sec-1)-2022
26	Mercury (as Hg)	mg/l	BLQ _(LOQ=0.001)	0.01 Max.	IS 3025(P-48)-1994
27	Boron (as B)	mg/l	BLQ _(LOQ=0.05)	NS	IS 3025(P-2)-2019
28	Total Residual Chlorine	mg/l	BLQ _(LOQ=0.1)	1.0 Max.	IS 3025(P-26)-2021

BLQ- Below of Quantification LOQ- Limit of Quantification NS- Not Specified

****End of Report****


Authorised Signatory

- Note: 1. The Result indicated above refer to the tested sample and listed test parameters only, endorsement of products is neither inferred nor implied
2. Total liability of our laboratory is limited to the invoice amount
3. This report shall not be reproduced wholly or in part without written consent of the laboratory.
4. This report shall not be used in any advertising media or as evidence in the court of law without prior written consent of the laboratory
5. The non-perishable sample received shall be destroyed after one month and perishable sample shall be destroyed after one week from the date of issue of report unless specified.

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MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Issued To: M/s Utrakhnad Pollution Control Board

Address: Chamunda Complex, Ramnagar Road, Kashipur, Uttarakhand

Report Code : W-220624-043

Test Report of : Water

Service Request No : NTL/SRF/06/24-03

Service Request Date : 20/06/2024

Report Issue Date : 30/06/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 22/06/2024
 Sample Drawn By : NTL Representative
 Sample Received On : 22/06/2024
 Sample Quantity : 2.0 Liter + 500 mL
 Sample Packaging Details : In a Sealed Plastic Bottle
 Sample Description : Surface Water (K-2)
 Location : River Kalyani U/S of Ligancy Waste , Rudrapur (U/S Of bridge Rudrapur-kichha highway)

RESULTS

S.No.	Parameter	Units	Test Method	Results
1.	pH		IS:3025(Part-11)	7.62
2.	Colour	Hazen	IS:3025(Part-4)	60
3	Electric Conductivity @25°C	us/cm	IS:3025(Part-14)	1284
4.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	686.0
5.	COD (as O ₂)	mg/l	IS:3025(Part-58)	225
6	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	45.0
7.	Nitrate (NO ₃ -N)	mg/l	IS:3025(Part-34)	1.46
8	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	0.94
9	Phosphate (as P)	mg/l	IS:3025(Part-31)	0.84
10	Total Suspended Solid	mg/l	IS:3025(Part-17)	240.0
11	Turbidity	NTU	IS:3025(Part-10)	14.0
12	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	368.0
13.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	300.0

Laboratory : GT-20, Sector 117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

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TEST CERTIFICATE

14.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	95.0
15	Total Coliform	MPN/100ml	IS:1622-1998	1800
16.	Faecal Coliform	MPN/100ml	IS:1622-1998	600
17	Faecal Streptococci	MPN/100ml	IS:1622-1998	180
18.	Iron (as Fe)	mg/l	IS:3025(Part-53)	0.124
19.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL(<0.01)
20.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL(<5.0)
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	BDL(<5.0)
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL(<0.01)
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL(<0.01)
24.	Cadmium (as Cd)	mg/l	IS-3025(Part-41)	BDL(<0.01)
25.	Mercury (as Hg)	mg/l	IS-3025(Part-48)	BDL(<0.01)
26.	Nickel (as Ni)	mg/l	IS-3025(P-54)	BDL(<0.01)
27	Ammonical Nitrogen (as NH ₃ -N)	mg/l	IS-3025(P-34)	8.24
1.	Aldrin	µg/l	USEPA 8270-E	BDL (<0.01)
2.	Dieldrin	µg/l	USEPA 8270-E	BDL (<0.001)
3.	Alpha-BHC	µg/l	USEPA 8270-E	BDL (<0.01)
4.	Beta-BHC	µg/l	USEPA 8270-E	BDL (<0.1)
5.	Gamma-BHC (Lindane)	µg/l	USEPA 8270-E	BDL (<0.01)
6.	Carbary (Carbamate)	µg/l	USEPA 8270-E	BDL (<0.01)
7.	Anilophos	µg/l	USEPA 8270-E	BDL (<0.50)
8.	Chlorpyrifos	µg/l	USEPA 8270-E	BDL (<0.50)
9.	2,4-Dichlorophenoxy Acetic Acid	µg/l	USEPA 8270-E	BDL (<0.01)
10.	O,p -DDT	µg/l	USEPA 8270-E	BDL (<0.01)
11.	p,p-DDT	µg/l	USEPA 8270-E	BDL (<0.10)
12.	Alpha-Endosulfan	µg/l	USEPA 8270-E	BDL (<0.10)
13.	Beta-Endosulfan	µg/l	USEPA 8270-E	BDL (<0.50)
14.	Malathion	µg/l	USEPA 8270-E	BDL (<0.50)
15.	Methyl Parathion	µg/l	USEPA 8270-E	BDL (<0.50)

W-220624-043

****End of Report****

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

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TEST CERTIFICATE

Issued To: M/s Uttrakhand Pollution Control Board

Address: Chamunda Complex, Ramnagar Road, Kashipur, Uttarakhand

Report Code : W-220624-042
Test Report of : Water
Service Request No : NTL/SRF/06/24-03
Service Request Date : 20/06/2024
Report Issue Date : 30/06/2024

SAMPLING & ANALYSIS DATA

Sample Drawn On : 22/06/2024
Sample Drawn By : NTL Representative
Sample Received On : 22/06/2024
Sample Quantity : 2.0 Liter + 500 mL
Sample Packaging Details : In a Sealed Plastic Bottle
Sample Description : Surface Water (K-1)
Location : River Kalyani D/S of Ligancy Waste , Rudrapur (Rampur a Ground ,Rudrapur)

RESULTS

S.No.	Parameter	Units	Test Method	Results
1.	pH		IS:3025(Part-11)	8.07
2.	Colour	Hazen	IS:3025(Part-4)	90.0
3	Electric Conductivity @25°C	us/cm	IS:3025(Part-14)	1450
4.	Total Dissolved Solid	mg/l	IS:3025(Part-16)	722.0
5.	COD (as O ₂)	mg/l	IS:3025(Part-58)	275.0
6	BOD (3 days at 27°C)	mg/l	IS:3025 (P-44)	48.0
7.	Nitrate (NO ₃ -N)	mg/l	IS:3025(Part-34)	1.84
8	Nitrite (as NO ₂)	mg/l	IS:3025(Part-34)	1.24
9	Phosphate (as P)	mg/l	IS:3025(Part-31)	2.84
10	Total Suspended Solid	mg/l	IS:3025(Part-17)	448
11	Turbidity	NTU	IS:3025(Part-10)	28
12	Total Alkalinity (as CaCO ₃)	mg/l	IS:3025(Part-23)	368.0
13.	Total Hardness (as CaCO ₃)	mg/l	IS:3025(Part-21)	356.0
14.	Chloride (as Cl)	mg/l	IS:3025(Part-32)	103.0

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

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15	Total Coliform	MPN/100ml	IS:1622	2000
16.	Faecal Coliform	MPN/100ml	IS:1622-1998	640
17	Faecal Streptococci	MPN/100ml	IS:1622-1998	210
18.	Iron (as Fe)	mg/l	IS:3025(Part-53)	0.242
19.	Arsenic (as As)	mg/l	IS:3025(Part-37)	BDL(<0.01)
20.	Lead (as Pb)	mg/l	IS:3025(Part-47)	BDL(<0.01)
21.	Zinc (as Zn)	mg/l	IS:3025(Part-49)	BDL(<5.0)
22.	Manganese (as Mn)	mg/l	IS:3025(Part-59)	BDL(<0.01)
23.	Total Chromium (as Cr)	mg/l	IS:3025(Part-52)	BDL(<0.01)
24.	Cadmium (as Cd)	mg/l	IS-3025(Part-41)	BDL(<0.01)
25.	Mercury (as Hg)	mg/l	IS-3025(Part-48)	BDL(<0.01)
26.	Nickel (as Ni)	mg/l	IS-3025(P-54)	BDL(<0.01)
27.	Ammonical Nitrogen (as NH3-N)	mg/l	IS-3025(P-34)	12.4
1.	Aldrin	µg/l	USEPA 8270-E	BDL (<0.01)
2.	Dieldrin	µg/l	USEPA 8270-E	BDL (<0.001)
3.	Alpha-BHC	µg/l	USEPA 8270-E	BDL (<0.01)
4.	Beta-BHC	µg/l	USEPA 8270-E	BDL (<0.1)
5.	Gamma-BHC (Lindane)	µg/l	USEPA 8270-E	BDL (<0.01)
6.	Carbary (Carbamate)	µg/l	USEPA 8270-E	BDL (<0.01)
7.	Anilophos	µg/l	USEPA 8270-E	BDL (<0.50)
8.	Chlorpyrifos	µg/l	USEPA 8270-E	BDL (<0.50)
9.	2,4-Dichlorophenoxy Acetic Acid	µg/l	USEPA 8270-E	BDL (<0.01)
10.	O,p -DDT	µg/l	USEPA 8270-E	BDL (<0.01)
11.	p,p-DDT	µg/l	USEPA 8270-E	BDL (<0.10)
12.	Alpha-Endosulfan	µg/l	USEPA 8270-E	BDL (<0.10)
13.	Beta-Endosulfan	µg/l	USEPA 8270-E	BDL (<0.50)
14.	Malathion	µg/l	USEPA 8270-E	BDL (<0.50)
15.	Methyl Parathion	µg/l	USEPA 8270-E	BDL (<0.50)

End of Report

W-220624-042

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
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4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301
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क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
चामुण्डा काम्पलैक्स, रामनगर रोड़
काशीपुर, उधमसिंहनगर।

पत्रांक- यू.के.पी.सी.बी./आर.ओ.के./ रिट-१३/२५/५५३

दिनांक. 20/11/24

सेवा में,

सदस्य सचिव महोदय,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
देहरादून।

विषय-मा0 एन.जी.टी. में योजित मूल आवेदन संख्या-446/2023 Rambabu Vs Nagar Nigam,
Rudarpur में पारित आदेश के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक यूकेपीसीबीस/एच.ओ./सा0-183-707
/2024/1024 दिनांक 02.10.2024 का सन्दर्भ ग्रहण करना चाहें।

उक्त पत्र में प्राप्त निर्देशों के क्रम में वांछित सूचनार्यें आपके अवलोकनार्थ एवं अग्रिम आवश्यक
कार्यवाही हेतु सादर प्रेषित की जा रही हैं।
संलग्नक-यथोपरि।

भवदीय,

(नरेश गोस्वामी)
क्षेत्रीय अधिकारी(प्र0)

प्रतिलिपि-

1. जिलाधिकारी महोदय, उधमसिंहनगर को सूचनार्थ सादर प्रेषित।
2. नगर आयुक्त, नगर निगम, रुद्रपुर को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

क्षेत्रीय अधिकारी(प्र0)

Point No. a,b,c,d, of Para No. 06

Details of Units connected with CETP Pantnagar, IIE SIDCUL, Pantnagar, U.S.Nagar

S.No.	Industry Name & Address	Sector	Consent validity upto	Avg. Daily Water Consumption (in KLD)		Detail of in-house ETP/Pre-treatment	Avg. Quantity of Effluent discharged to CETP (in KLD)	Mode of Effluent transfer
				Industrial	Domestic			
1	2	3	4	5	6	7	8	9
1	Britannia Industries Ltd., Plot-1, Sector-1	Food Based Unit	31.3.2027	82	77	150 KLD ETP cum STP with PST Treatment	23	Through Pipeline network of IIE, SIDCUL
2	Nestle India Ltd., Plot-1A, Sector-1	Food Based Unit	31.3.2027	331	377	490 KLD ETP cum STP with PST Treatment	246	Through Pipeline network of IIE, SIDCUL
3	Lancer Food Products, Plot-2A, Sector-1	Food Based Unit	30.9.2028	1.5	1	5 KLD ETP with PST Treatment	1.2	Through Pipeline network of IIE, SIDCUL
4	Haldiram Snacks Pvt. Ltd., Plot-2B, Sector-1	Food Based Unit	31.03.2026	12	8	10 KLD ETP with PST Treatment	5	Through Pipeline network of IIE, SIDCUL
5	Parle Biscuits Pvt. Ltd. Plot-3, Sector-1	Food Based Unit	31.3.2025	45	25	120 KLD ETP with PST Treatment	17	Through Pipeline network of IIE, SIDCUL
6	S P P Food Products (P) Ltd.(S P P Polymer Limited) Plot-4, Sector-1	Other - Plastic Packaging	31.03.2029	15	10	Only Domestic Effluent, which dispose through CETP	8	Through Pipeline network of IIE, SIDCUL
7	Dukes Products India Ltd. Plot-8, Sector-1	Food Based Unit	31.3.2026	50	20	70 KLD ETP cum STP with PST Treatment	15	Through Pipeline network of IIE, SIDCUL

HSE

1	2	3	4	5	6	7	8	9
8	SPP galvanoplast, Plot-9, Sector-1	Chemical Unit	31.3.2028	20	8	140 KLD ETP upto with PST Treatment	9	Through Pipeline network of IIE, SIDCUL
9	Ganesha Ecosphere Ltd., Plot-6,6A, Sector-2	Others-Recycled Ployester Staple Fibre	31.3.2028	68	12	8 KLD ETP cum STP with PST Treatment	6	Through Pipeline network of IIE, SIDCUL
10	Obeetee Textiles Pvt. Ltd. Plot-1A, Sector-2	Textile Unit	31.3.2025	19.08	3.02	50 KLD ETP with PST Treatment	7	Through Pipeline network of IIE, SIDCUL
11	Graffiti Exports, Plot-3, Sector-2	Food Based Unit	31.03.2028	17	2	100 KLD ETPwith PST Treatment	17	Through Pipeline network of IIE, SIDCUL
12	Dabur India Limited , Plot-4, Sector-2	Other-FMCG	31.3.2028	600	100	300 KLD ETP with PST Treatment	80	Through Pipeline network of IIE, SIDCUL
13	Kusalava International Limited, Plot-10, Sector-2	Eng. & Metallurgical Unit	31.3.2026	30	20	1 KLD ETP with PST Treatment	1	Through Pipeline network of IIE, SIDCUL
14	Khattri Aromas LLP, Plot-12,12A, Sector-2	Other-Manufacturing of perfumes & Flavours	31.03.2029	6	2	25 KLD ETP with PST Treatment	7	Through Pipeline network of IIE, SIDCUL
15	Radiant Polymers Pvt. Ltd., Plot-13A, Sector-2	Other-Plastic Moulded Components	31.3.2027	0	60	Only Domestic Effluent, which dispose through CETP	7.38	Through Pipeline network of IIE, SIDCUL
16	Interarch Building Products (P) Ltd. Plot-14,14A, Sector-2	Eng. & Metallurgical Unit	31.3.2026	0	62	Only Domestic Effluent, which dispose through CETP	8	Through Pipeline network of IIE, SIDCUL
17	Neroflix Pvt. Ltd., Plot-15, Sector-2	Chemical Unit	31.3.2029	7	2	2 KLD ETP with PST Treatment	0.3	Through Pipeline network of IIE, SIDCUL

917

1	2	3	4	5	6	7	8	9
18	Dabur India Limited, Plot-16, Sector-2	Other-FMCG	31.3.2026	0	8	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
19	Radhu Products Pvt. Ltd., Plot-19, Sector-2	Textile Unit	31.3.2026	35	1	50 KLD ETP with PST Treatment	8	Through Pipeline network of IIE, SIDCUL
20	Prabha Engineers, Plot-21,21A, Sector-2	Eng. & Metallurgical Unit	31.3.2025	2	3	5 KLD ETP with PST Treatment	1.2	Through Pipeline network of IIE, SIDCUL
21	Goodwear Fashion Pvt. Ltd., Plot-1,2,3,4, Sector3	Textile Unit	31.3.2027	49	5	400 KLD ETP with PST Treatment	23	Through Pipeline network of IIE, SIDCUL
22	Fine biotics Pharma Ltd, Plot-5 Sector-3	Pharma	31.03.2029	2	3	4 KLD ETP with PST Treatment	3	Through Pipeline network of IIE, SIDCUL
23	Parksons Packaging Ltd, Plot-8,9,10, Sector-3	Eng. & Metallurgical Unit	31.3.2027	5	25	10 KLD ETP with PST Treatment	12	Through Pipeline network of IIE, SIDCUL
24	Daffy Cosmetics Pvt. Ltd. Plot-11, Sector-3	Pharma - Talcum Powder	31.03.2027	4	3	Only Domestic Effluent, which dispose through CETP	2.5	Through Pipeline network of IIE, SIDCUL
25	SFC Foods Pvt. Ltd., Plot-12, Sector-3	Food Based Unit	Applied	3	2	5 KLD ETP with PST Treatment	2	Through Pipeline network of IIE, SIDCUL
26	Deccan Healthcare Pvt. Ltd, Plot-13, Sector-3	Pharma Unit	Not found in occms	1	0.8	5 KLD ETP with PST Treatment	1.2	Through Pipeline network of IIE, SIDCUL
27	Jovees Herbal Care, Plot-16, Sector-3	Pharma Unit	31.3.2028	6	3	5 KLD ETP with PST Treatment	2	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
28	Acacia Biotech Limited, Plot-20, Sector-3	Pharma Unit	Unit is Closed				0	NA
29	JMC Works Pvt. Ltd., Plot-21, Sector-3	Others-Autoparts	31.03.2025	2	1	5 KLD ETP with PST Treatment	1	Through Pipeline network of IIE, SIDCUL
30	Max Chem Pharmaceuticals Pvt. Ltd., Plot-22, Sector-3	Pharma Unit	Applied	2	0.5	2 KLD ETP with PST Treatment	1.3	Through Pipeline network of IIE, SIDCUL
31	Sushima Laboratories, Plot-23, Sector-3	Pharma Unit	31.03.2025	3	2	10 KLD ETP with PST Treatment	1	Through Pipeline network of IIE, SIDCUL
32	J.R. Herbal Care, Plot-12, Sector-4	Pharma Unit	31.3.2025	6	3	5 KLD ETP with PST Treatment	2	Through Pipeline network of IIE, SIDCUL
33	Bal Pharma Limited, Plot-1,2,3,69, Sector-4	Pharma Unit	31.3.2032	28	12	8 KLD ETP with PST Treatment	4	Through Pipeline network of IIE, SIDCUL
34	Pankaj Gas Cylinders Limited, Plot-5,6,7, Sector-4	Eng. & Metallurgical Unit	Unit is Closed				0	NA
35	R V Enterprises, Plot-9B, Sector-4	Other-Plating Job work/powder coating	31.3.2029	5	1	40 KLD ETP with PST Treatment	4.69	Through Pipeline network of IIE, SIDCUL
36	Naari Pharma Pvt. Ltd., Plot-14,15,16,55,56,57, Sector-5	Pharma Unit	31.3.2027	4.07	1.58	30 KLD ETP with PST Treatment	1.69	Through Pipeline network of IIE, SIDCUL
37	VHB Medisciences Limited, Plot-20,21,22,49,50,51, Sector-5	Pharma Unit	31.03.2025	85	8	30 KLD ETP cum STP with PST Treatment	6	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
38	Aica Laminates India Pvt. Ltd, Plot-23,24,25,26,45,46,47,48, Sector-5	Chemical Unit	31.3.2026	66.16	23.38	25 KLD ETP with PST Treatment	5.22	Through Pipeline network of IIE, SIDCUL
39	Emami Ltd., Plot-40,41, Sector-5	Others-Ayurvedic & Cosmetic Manufacturing	31.3.2029	42	34	44 KLD ETP with PST Treatment	31	Through Pipeline network of IIE, SIDCUL
40	SLG Bright Wires, Plot-34, Sector-6	Chemical Unit	31.3.2028	4	2	5 KLD ETP with PST Treatment	2	Through Pipeline network of IIE, SIDCUL
41	Wiretech Auto Industries, Plot- 7, Sector-6	Auto Industry	31.3.2028	3	1	10 KLD ETP with PST Treatment	2	Through Pipeline network of IIE, SIDCUL
42	Shri Krishna Industries , Plot- 13, Sector-6	Eng. & Metallurgical Unit	31.3.2029	13	1.5	10 KLD ETP with PST Treatment	10	Through Pipeline network of IIE, SIDCUL
43	Khandelwal Laboratories Pvt. Ltd., Plot-20, Sector-6	Pharma Unit	31.3.2026	4	3	4 KLD ETP with PST Treatment	1.5	Through Pipeline network of IIE, SIDCUL
44	Grandeur Agrotech Pvt.Ltd., Plot-22, Sector-6	Other -	31.03.2024 (Applied)	7	2	10 KLD ETPwith PST Treatment	4	Through Pipeline network of IIE, SIDCUL
45	Shivika Cosmetic India Pvt. Ltd., Plot-26, Sector-6	Chemical Unit	31.3.2026	4	2	5 KLD ETP with PST Treatment	1	Through Pipeline network of IIE, SIDCUL
46	Auroville Labs Pvt. Ltd., Plot- 27,28, Sector-6	Pharma Unit	Applied	0.5	0.3	2 KLD ETP with PST Treatment	0.55	Through Pipeline network of IIE, SIDCUL
47	Jainsons Healthcare, Plot-32, Sector-6	Pharma Unit	30.9.2025	4	2	3 KLD ETP with PST Treatment	2	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
48	Steel Engineers, Plot-33, Sector-6	Eng. & Metallurgical Unit	31.3.2025	6	1	4 KLD ETP with PST Treatment	4	Through Pipeline network of IIE, SIDCUL
49	Pilot Industries Ltd, Plot-39,45,46,47,48,49, Sector-6	Other- Battery Manufacturing	31.3.2029	10	6	10 KLD ETP with PST Treatment	8	Through Pipeline network of IIE, SIDCUL
50	Goodwear Fashion Pvt. Ltd.,Plot-42,54,55, Sector-6	Textile Unit	31.03.2027	11	5	20 KLD ETP with PST Treatment	9	Through Pipeline network of IIE, SIDCUL
51	Orbit Industries, Plot-2, Sector-7	Other-Non Engineering	31.3.2025	4	2	5 KLD ETP with PST Treatment	4.5	Through Pipeline network of IIE, SIDCUL
52	M.R TUBES PVT LTD, Plot-13, Sector-7	other - Machine Fabrication	Applied - White Category	0	3	Only Domestic Effluent, which dispose through CETP	2.5	Through Pipeline network of IIE, SIDCUL
53	Sonama Naturals Pvt. Ltd., Plot-21, Sector-7	Other-Cosmetic	31.3.2025	1	0.5	5 KLD ETP with PST Treatment	0.3	Through Pipeline network of IIE, SIDCUL
54	Shiva Enterprises, Plot-50, Sector-7	Other - Non-engineering unit	31.03.2025	0	1.8	5 KLD ETP with PST Treatment	1.44	Through Pipeline network of IIE, SIDCUL
55	Mangla Tubes Pvt. Ltd., Plot-57,57A-1, Sector-7	Others-Metal Components & Fabrication	Applied	3	3	3 KLD ETP with PST Treatment	3	Through Pipeline network of IIE, SIDCUL
56	Suryodaya Textiles Privated Ltd., Plot-59-63, Sector-7	Textile Unit	31.3.2026	0	10	Only Domestic Effluent, which dispose through CETP	8	Through Pipeline network of IIE, SIDCUL
57	Emkay Automobile Industries (P) Ltd., Plot-73-76, Sector-7	Others- Automobile parts manufacturing unit	30.9.2026	7	20	5 KLD ETP with PST Treatment	5	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
58	Shirdi Industris Ltd, Plot-1, Sector-9	Other-Wood Engineering	31.3.2025	120	10	65 KLD ETP with PST Treatment	50	Through Pipeline network of IIE, SIDCUL
59	Greenply Industries Ltd.Unit-1, Plot-2, Sector-9	Others-Plywood	31.3.2027	55	5	40 KLD ETP with PST Treatment	30	Through Pipeline network of IIE, SIDCUL
60	Greenply Industries Ltd.Unit-2, Plot-2, Sector-9	Others-Plywood	31.3.2027	235	5	50 KLD ETP with PST Treatment	50	Through Pipeline network of IIE, SIDCUL
61	Archidply Industries Limited, Plot-6A&7, Sector-9	Other-Manufacturer of Ply wood, Laminate & Block	31.3.2028	42	3	30 KLD ETP cum STP upto tertiary treatmentwith PST Treatment	12	Through Pipeline network of IIE, SIDCUL
62	Advik Hi-Tech Pvt. Ltd.,Plot-7A, Sector-9	Eng. & Metallurgical Unit	31.3.2025	10	20	20 KLD ETP with PST Treatment	25	Through Pipeline network of IIE, SIDCUL
63	Eden Motors Pvt. Ltd., Plot-7F, Sector-9	other-Automobile Plastic injection moulding	31.3.2028	12	8	5 KLD ETP with PST Treatment	3	Through Pipeline network of IIE, SIDCUL
64	Samaj Automotive, Plot-7I, Sector-9	Other-Fabrication	Applied	0	9	Only Domestic Effluent, which dispose through CETP	3	Through Pipeline network of IIE, SIDCUL
65	Samaj Automotive, Plot-10, Sector-10	Other-Assembly unit	31.3.2025	0	10	Only Domestic Effluent, which dispose through CETP	3	Through Pipeline network of IIE, SIDCUL
66	Rama Ply & Laminates, Plot-8, Sector-9	Others-Plywood	31.3.2025	10	5	13 KLD ETP with PST Treatment	2.271	Through Pipeline network of IIE, SIDCUL
67	C&S Himoina Pvt. Ltd., Plot-12A, Sector-9	Eng. & Metallurgical Unit	31.3.2025	45	10	15 KLD ETP with PST Treatment	11	Through Pipeline network of IIE, SIDCUL

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1	2	3	4	5	6	7	8	9
68	Perfetti Van Melle India Pvt. Ltd., Plot-14B, Sector-9	Food Based Unit	31.03.2025	141	23	200 KLD ETP with PST Treatment	18	Through Pipeline network of IIE, SIDCUL
69	Envalior India Pvt. Ltd (Formerly DSM India Pvt. Ltd.) Plot-14C, Sector-9	Others-Engineering Plastics	31.3.2026	19	5	60 KLD ETP with PST Treatment	10	Through Pipeline network of IIE, SIDCUL
70	Metalman Micro Turners, Plot-17, Sector-9	Eng. & Metallurgical Unit	31.3.2024 (Applied)	60	33	60 KLD ETP with PST Treatment	35	Through Pipeline network of IIE, SIDCUL
71	Sansera Engg. Pvt. Ltd., Plot-18, Sector-9	Eng. & Metallurgical Unit	31.3.2025	34	50	15 KLD ETP with PST Treatment	24	Through Pipeline network of IIE, SIDCUL
72	Roop Polymers Ltd., Plot-19, Sector-9	Other- Rubber & Plastic Components	31.03.2026	20	25	20 KLD ETP with PST Treatment	15	Through Pipeline network of IIE, SIDCUL
73	Varroc Engineering Pvt. Ltd., Plot-20, Sector-9	Eng. & Metallurgical Unit	31.3.2024 (Applied)	37	34	36 KLD ETP with PST Treatment	19	Through Pipeline network of IIE, SIDCUL
74	Lumax Auto Technologies Ltd., Plot-11A,12, Sector-10	Others-Automobile Components	31.3.2027	67	11	50 KLD ETP with PST Treatment	32	Through Pipeline network of IIE, SIDCUL
75	Bajaj Auto Ltd., Plot-2,10, Sector-10	Others-Automobile Components	31.3.2028	59	111	300 KLD ETP with PST Treatment	32	Through Pipeline network of IIE, SIDCUL
76	Endurance Technologies Pvt. Ltd, Plot-3,7, Sector-10	Other	31.3.2025	261	88	330 KLD ETP with PST Treatment	141	Through Pipeline network of IIE, SIDCUL
77	Neel Metal Products Limited, Plot-4, Sector-10	Eng. & Metallurgical Unit	31.3.2025	30	54	Only Domestic Effluent, which dispose through CETP	15	Through Pipeline network of IIE, SIDCUL

923

1	2	3	4	5	6	7	8	9
78	UNO Minda Industries Ltd., Plot-5, Sector-10	Others- Automobile & Industrial Batteries	31.3.2026	924 76	8	75 KLD ETP with PST Treatment	10	Through Pipeline network of IIE, SIDCUL
79	CIE Aluminium Casting Ltd. (Formerly Aurangabad Electricals Ltd., Plot-6, Sector- 10)	Others-Autoparts	31.3.2026	113	20	100 KLD ETP with PST Treatment	46	Through Pipeline network of IIE, SIDCUL
80	Neel Metal Products Ltd.,Plot- 8, Sector-10	Eng. & Metallurgical Unit	31.3.2025	27.36	20.5	140 KLD ETP with PST Treatment	41.3	Through Pipeline network of IIE, SIDCUL
81	Minda Corporation Ltd. (Spark), Plot-9, Sector-10	Others- Automobile	31.3.2027	35	45	60 KLD ETP with PST Treatment	15	Through Pipeline network of IIE, SIDCUL
82	Minda Corporation Ltd. (Spark),Plot-9A, Sector-10	Others- Automobile	White category	0	60	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
83	Harita Seating System Ltd./ Uno Minda Industries, Plot- 11, Sector-10	Others- Automobile	31.03.2025	0	3	Only Domestic Effluent, which dispose through CETP	1.6	Through Pipeline network of IIE, SIDCUL
84	Micro Turners , Plot-13, Sector-10	Eng. & Metallurgical Unit	31.3.2025	26	13	30 KLD ETP with PST Treatment	39	Through Pipeline network of IIE, SIDCUL
85	Suprajit Engineering Limited, Plot-14, Sector-10	Eng. & Metallurgical Unit	31.3.2028	30	37	Only Domestic Effluent, which dispose through CETP	10	Through Pipeline network of IIE, SIDCUL
86	Belrise Engineering Ltd. ,Plot-15, Sector-10	Eng. & Metallurgical Unit	31.3.2024 (Applied)	116	50	160 KLD ETPwith PST Treatment	51.6	Through Pipeline network of IIE, SIDCUL
87	Devchhaya Industires (Uttarakhand), Plot-9,61, Sector-11	Eng. & Metallurgical Unit	31.3.2024	6	4	5 KLD ETP with PST Treatment	3	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
				925				88
88	Spicer India Ltd. (Dana Ananad India Ltd.), Plot-16,17, Sector-11	Others-Auto ancifary part	31.3.2026	30	35	22 KLD ETP with PST Treatment	22	Through Pipeline network of IIE, SIDCUL
89	Mutual Industries Ltd. (Tata), Plot-18, Sector-11	Others- Plastic moulded parts Auto industry	31.3.2027	10	10	10 KLD ETP cum STP with PST Treatment	6	Through Pipeline network of IIE, SIDCUL
90	M/s RSB Transmissions (I) Ltd., Plot-22,23, Sector-11	Eng. & Metallurgical Unit	31.3.2025	3	10	5 KLD ETP with PST Treatment	6.5	Through Pipeline network of IIE, SIDCUL
91	M/s Acey Engineering Pvt. Ltd., Plot-24B, Sector-11	Eng. & Metallurgical Unit	31.3.2025	0	5	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
92	M/s Jaihind Automotive Pvt. Ltd., Plot-24C, Sector-11	Other	31.3.2027	0	3	Only Domestic Effluent, which dispose through CETP	1.5	Through Pipeline network of IIE, SIDCUL
93	M/s Rane (Madras) Ltd.,Plot-27, Sector-11	Eng. & Metallurgical Unit	31.3.2026	1	14.88	5 KLD ETP with PST Treatment	14.3	Through Pipeline network of IIE, SIDCUL
94	M/s Rane NSK Steering Systems Ltd.,Plot-28, Sector-11	Eng. & Metallurgical Unit	31.3.2027	0.2	4	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
95	M/s. NRB Bearing Limited, Plot-33, Sector-11	Eng. & Metallurgical Unit	31.3.2025	0	7	Only Domestic Effluent, which dispose through CETP	5	Through Pipeline network of IIE, SIDCUL
96	Tycod Autotech Pvt Ltd., Plot-34,35, Sector-11	Other-Automobile sector	31.3.2025	5	5	5 KLD ETP with PST Treatment	8	Through Pipeline network of IIE, SIDCUL
97	Mahabal Auto Ancillaries P. Ltd., Plot-47, Sector-11	Eng. & Metallurgical Unit	31.3.2029	2	28	01 KLD ETP with PST Treatment	13	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
98	M/s Imperial Auto Industries Ltd., Plot-48, Sector-11	Eng. & Metallurgical Unit	31.3.2025	53	45	5 KLD ETP with PST Treatment	15	Through Pipeline network of IIE, SIDCUL
99	M/s Jai Suspension Systems Ltd., Plot-50A, Sector-11	Eng. & Metallurgical Unit	31.03.2025	3	4	15 KLD ETP cum STP with PST Treatment	4	Through Pipeline network of IIE, SIDCUL
100	Star Auto Industries Pvt. Ltd., Plot-50 B, Sector-11	Other-Sheet Metal Components	31.3.2026	0	6	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
101	M/s Lumax Industries Ltd., Plot-51, Sector-11	Others	31.3.2025	17.81	14.37	20 KLD ETP with PST Treatment	12.01	Through Pipeline network of IIE, SIDCUL
102	Badve Engineering Ltd., Plot-52, Sector-11	Eng. & Metallurgical Unit	31.3.2025	9	17	Only Domestic Effluent, which dispose through CETP	4	Through Pipeline network of IIE, SIDCUL
103	M/s Lucas TVS Ltd., Plot-55, Sector-11	Eng. & Metallurgical Unit	31.3.2026	4.5	32	10 KLD ETP with PST Treatment	18.84	Through Pipeline network of IIE, SIDCUL
104	M/s Sundram Fasteners Limited, Plot-60, Sector-11	Eng. & Metallurgical Unit	31.3.2025	75	15	140 KLD ETP with PST Treatment	20	Through Pipeline network of IIE, SIDCUL
105	M/s New Allenberry Works, Plot-62, Sector-11	Eng. & Metallurgical Unit	31.3.2024 (Applied)	0	4	Only Domestic Effluent, which dispose through CETP	2.5	Through Pipeline network of IIE, SIDCUL
106	M/s Tata Auto Comp System Ltd., Plot-66, Sector-11	Other-SMC & Plastic Molding	31.3.2025	13	15	20 KLD ETP with PST Treatment	3	Through Pipeline network of IIE, SIDCUL
107	Jainsons Herbo Labs Pvt. Ltd., Plot-6, Sector-IIDC	Pharma Unit	30.9.2025	2	2	5 KLD ETP with PST Treatment	1	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
108	Makmaul Laboratories Pvt.Ltd., Plot-8, Sector-IIIDC	Pharma Unit	31.3.2029	1.5	2.5	1 KLD ETP with PST Treatment	1	Through Pipeline network of IIE, SIDCUL
109	Polar Auto & Engg. Industries Pvt. ltd., Plot-33, Sector-IIIDC	Eng. & Metallurgical Unit	31.3.2025	5	1	8 KLD ETP with PST Treatment	5.9	Through Pipeline network of IIE, SIDCUL
110	Mac Personal Care Pvt. Ltd., Plot-37, Sector-IIIDC	Pharma Unit	31.3.2024	1	1	1 KLD ETP with PST Treatment	0.9	Through Pipeline network of IIE, SIDCUL
111	Maxima Solutions, Plot-56, Sector-IIIDC	Others-Cosmet	31.3.2027	10	24	2.5 KLD ETP with PST Treatment	9.5	Through Pipeline network of IIE, SIDCUL
112	Himalayan Autoera (I) Pvt. Ltd., Plot-60, 61, 67,68, Sector-IIIDC	Others-Motor vehicle parts	6.1.2026	5	5	10 KLD ETP with PST Treatment	4	Through Pipeline network of IIE, SIDCUL
113	P.L.G. Pharmaceuticals Pvt. Ltd., Plot-89 , Sector-IIIDC	Pharma Unit	31.3.2029	1	2	2 KLD ETP with PST Treatment	1	Through Pipeline network of IIE, SIDCUL
114	Aries Drugs Pvt. Ltd., Plot-90 , Sector-IIIDC	Pharma Unit	Not Applied	2	1	5 KLD ETP with PST Treatment	0.5	Through Pipeline network of IIE, SIDCUL
115	Tulbros Formulations,Plot-91 , Sector-IIIDC	Pharma Unit	31.3.2028	2	1	1 KLD ETP with PST Treatment	1	Through Pipeline network of IIE, SIDCUL
116	M/s. Maxmed Lifesciences Pvt. Ltd.,Plot-54,55 , Sector-IIIDC	Pharma Unit	Applied	5	3	10 KLD ETP with PST Treatment	4.4	Through Pipeline network of IIE, SIDCUL
117	M.R. Tubes Pvt. Ltd., Plot-3 , Sector-IIIDC	Eng. & Metallurgical Unit	Applied	3	1.5	5 KLD ETP with PST Treatment	3	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
118	Komal Metal Finishers, Plot-25 , Sector-IIDC	Others- Manufacturing of Auto components	31.3.2025	5	1.5	10 KLD ETP with PST Treatment	3	Through Pipeline network of IIE, SIDCUL
119	Autocomp Corporation Panse Private Limited, Plot-43 , Sector-IIDC	Eng. & Metallurgical Unit	31.3.2025	3	2	8 KLD ETP with PST Treatment	2	Through Pipeline network of IIE, SIDCUL
120	Neel Metal Products Limited, Plot-1A,22, Sector-ITBT	Eng. & Metallurgical Unit	31.3.2025	7	38	32 KLD ETP with PST Treatment	15	Through Pipeline network of IIE, SIDCUL
121	Ashok leyland Limited, Plot- 1A, Sector-12	Eng. & Metallurgical Unit	31.3.2026	319.3	339.1	310 KLD ETP with PST Treatment	60	Through Pipeline network of IIE, SIDCUL
122	Sure For Cure Formulations (India) Pvt. Ltd., Plot-13, Sector-IIDC	Pharma Unit	31.3.2029	2	1	1.5 KLD ETP with PST Treatment	1.5	Through Pipeline network of IIE, SIDCUL
123	Tirumala Fasteners Pvt. Ltd, Plot-17, Sector-12	Others-Autoparts Industry	31.3.2027	2	2	2 KLD ETP with PST Treatment	2	Through Pipeline network of IIE, SIDCUL
124	Sushima Laboratories, Unit-2 Plot-23, Sector-3	Other	31.03.2025	2	2	10 KLD ETP with PST Treatment	1	Through Pipeline network of IIE, SIDCUL
125	DwarFish Pharmaceuticals, Plot-8, Sector-7	Pharma Unit	31.3.2025	2	2	5 KLD ETP with PST Treatment	1	Through Pipeline network of IIE, SIDCUL
126	Hindustan Zinc Ltd., Plot-3, Sector-14	Manufacturing of metal	31.3.2025	103	22	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
127	Feezo Chem Formulation Pvt. Ltd., Plot-59,66, Sector-IIDC	Pharma Unit	31.3.2029	1.5	2.5	1 KLD ETP with PST Treatment	1	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
128	FAB Faur Technoplast, Plot-8, Sector-4	Others-Plastic container	31.3.2029	1	2	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
129	Bhavani Industries LLP, Plot-44, Sector-5	Other	31.3.2025	3	5	Only Domestic Effluent, which dispose through CETP	4	Through Pipeline network of IIE, SIDCUL
130	TVS Srichakra Limited II, Plot-17,18,19,52,53,54, Sector-5	Other - Mfg of tyres	31.03.2029	90	40	Only Domestic Effluent, which dispose through CETP	16	Through Pipeline network of IIE, SIDCUL
131	Automotive axles Ltd, Plot-3, Sector-12	other - autocomponent assembly	31.3.2025	0	2.51	Only Domestic Effluent, which dispose through CETP	1.1	Through Pipeline network of IIE, SIDCUL
132	Shirdi Organics Pvt. Ltd., Plot-47, Sector-IIDC	Chemical Unit	31.3.2025	33.5	2	5 KLD ETP with PST Treatment	2	Through Pipeline network of IIE, SIDCUL
133	Roots Corporation ,Plot-1, Sector-Commercial	Others-Infrastructure Hotel	31.3.2030	0	16	Only Domestic Effluent, which dispose through CETP	12	Through Pipeline network of IIE, SIDCUL
134	Steel Bird International, Plot-62,69, Sector-IIDC	Others	31.3.2026	1	5	Only Domestic Effluent, which dispose through CETP	3.4	Through Pipeline network of IIE, SIDCUL
135	Chawla Auto Components, Plot-39,41, Sector-IIDC	Eng. & Metallurgical Unit	31.3.2025	0	0.45	Only Domestic Effluent, which dispose through CETP	0.3	Through Pipeline network of IIE, SIDCUL
136	Yazaki India Pvt. Ltd., Plot-78, Sector-11	Other-Electric & Electronic items Assembling	Applied	0	20	Only Domestic Effluent, which dispose through CETP	15	Through Pipeline network of IIE, SIDCUL
137	ALF Engineering Pvt.Ltd., Plot-74A, Sector-11	Eng. & Metallurgical Unit	31.3.2026	0.5	15.27	Only Domestic Effluent, which dispose through CETP	15.27	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
				930				93
138	Ashoka Metal Industries, Plot-31, Sector-IIDC	Others-Packaging unit	31.3.2027	0	1	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL
139	M/s Automotive Stampings & Assemblies ltd., Plot-71, Sector-11	Eng. & Metallurgical Unit	31.3.2025	0	10	Only Domestic Effluent, which dispose through CETP	3	Through Pipeline network of IIE, SIDCUL
140	M/s Adient, Plot-68, Sector-11	Other-Assembly unit	31.3.2027	0	6	Only Domestic Effluent, which dispose through CETP	3	Through Pipeline network of IIE, SIDCUL
141	M/s Bhavani Industries, Plot-65, Sector-11	Other-Autoparts	31.3.2029	4	5	Only Domestic Effluent, which dispose through CETP	3	Through Pipeline network of IIE, SIDCUL
142	M/s Shriram Foundry Ltd., Plot-32, Sector-11	Eng. & Metallurgical Unit	31.3.2027	8.33	5.63	Only Domestic Effluent, which dispose through CETP	4.69	Through Pipeline network of IIE, SIDCUL
143	M/s Anusaya Auto Press Parts Pvt Ltd, Plot-53,54, Sector-11	Eng. & Metallurgical Unit	31.3.2027	0	4	Only Domestic Effluent, which dispose through CETP	2.6	Through Pipeline network of IIE, SIDCUL
144	M/s. Pricol Limited, Plot-45, Sector-11	Others-Autopart assembly	White category	0	15	Only Domestic Effluent, which dispose through CETP	6	Through Pipeline network of IIE, SIDCUL
145	M/s Pricol Engineering Industries Ltd, Plot-49, Sector-11	Others-Alternators	31.3.2025	0	5	Only Domestic Effluent, which dispose through CETP	4	Through Pipeline network of IIE, SIDCUL
146	M/s. Shivani Locks Pvt. Ltd., Plot-44, Sector-11	Eng. & Metallurgical Unit	31.3.2024 (Applied)	5	4	Only Domestic Effluent, which dispose through CETP	4	Through Pipeline network of IIE, SIDCUL
147	M/s Dali and Sammeer Eng. Pvt. Ltd., Plot-43, Sector-11	Eng. & Metallurgical Unit	31.3.2027	0	2	Only Domestic Effluent, which dispose through CETP	1.6	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
148	M/s DVS Industries Pvt. Ltd., Plot-42, Sector-11	Eng. & Metallurgical Unit	30.9.2025	0	3	Only Domestic Effluent, which dispose through CETP	1.6	Through Pipeline network of IIE, SIDCUL
149	M/s. Mantri Metallics Pvt. Ltd., Plot-31, Sector-11	Eng. & Metallurgical Unit	31.3.2027	25	10	Only Domestic Effluent, which dispose through CETP	7	Through Pipeline network of IIE, SIDCUL
150	Bajaj Motors Ltd., Plot-36 A, Sector-11	Eng. & Metallurgical Unit	31.3.2026	11	4	7 KLD ETP with PST Treatment	7	Through Pipeline network of IIE, SIDCUL
151	Autocomp Corporation Panse Private Limited, Plot-37,38, Sector-11	Eng. & Metallurgical Unit	31.3.2025	1	2	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
152	M/s Bajaj Motors Limited IInd , Plot-41, Sector-11	Eng. & Metallurgical Unit	31.3.2026	4	45	Only Domestic Effluent, which dispose through CETP	35	Through Pipeline network of IIE, SIDCUL
153	M/s Ultra-tech Suspensions Pvt. Ltd., Plot-29, Sector-11	other-Auto part	31.3.2027	3	3	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
154	Supreme Non woven Industries Pvt. Ltd, Plot-21 A, Sector-11	Textile Unit	31.3.2025	0	2	Only Domestic Effluent, which dispose through CETP	1.5	Through Pipeline network of IIE, SIDCUL
155	M/s Supreme - Treves Pvt. Ltd., Plot-21, Sector-11	Textile Unit	31.3.2027	0	3	Only Domestic Effluent, which dispose through CETP	1.5	Through Pipeline network of IIE, SIDCUL
156	Shrinivas Engineering Works, Plot-14, Sector-11	Eng. & Metallurgical Unit	31.3.2024 (Applied)	0	3	Only Domestic Effluent, which dispose through CETP	1.5	Through Pipeline network of IIE, SIDCUL
157	India Forge & Drop Stamping Ltd., Plot-15, Sector-11	Eng. & Metallurgical Unit	30.9.2024 (Applied)	4	5	Only Domestic Effluent, which dispose through CETP	4	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
				932				95
158	KLT Automotive and Tublar Products Ltd., Plot-20, Sector-11	Eng. & Metallurgical Unit	31.3.2027	1	6	Only Domestic Effluent, which dispose through CETP	4	Through Pipeline network of IIE, SIDCUL
159	Panorama Automotive Indl. Pvt. Ltd., Plot-10, Sector-11	Others-Assembly	31.3.2027	0	2	Only Domestic Effluent, which dispose through CETP	1.5	Through Pipeline network of IIE, SIDCUL
160	Interface Microsystem, Plot-11, Sector-11	Others-Automotive Electronic Assembly	31.3.2026	1	3	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
161	Mayur Industries Ltd., Plot-7, Sector-11	Eng. & Metallurgical Unit	31.3.2027	2	8	Only Domestic Effluent, which dispose through CETP	4	Through Pipeline network of IIE, SIDCUL
162	Autoline Industries Ltd., Plot-8, Sector-11	Other-Assembly unit	White category	1	5	Only Domestic Effluent, which dispose through CETP	4	Through Pipeline network of IIE, SIDCUL
163	M/s Cast Master, Plot-63, Sector-11	Eng. & Metallurgical Unit	White category	0	2	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
164	Sankar Sealing Systems P. Ltd., Plot-3, Sector-11	Eng. & Metallurgical Unit	Applied	0	3	Only Domestic Effluent, which dispose through CETP	1.6	Through Pipeline network of IIE, SIDCUL
165	Miter & Miter Engineers Pvt. Ltd., Plot-4, Sector-11	Eng. & Metallurgical Unit	31.3.2026	0.75	4	Only Domestic Effluent, which dispose through CETP	3.5	Through Pipeline network of IIE, SIDCUL
166	Autoline Industries Ltd., Plot-5,6 Sector-11	Other-Assembly unit	White category	0	3	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
167	Autolite Mfg. Limited, Plot-13, Sector-11	Eng. & Metallurgical Unit	Not Applied	0	1.5	Only Domestic Effluent, which dispose through CETP	5	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
168	Autocomp Corporation Panse Private Limited., Plot-39, Sector-11	Eng. & Metallurgical Unit	31.3.2025	0	7	Only Domestic Effluent, which dispose through CETP	4	Through Pipeline network of IIE, SIDCUL
169	Mahindra CIE India Ltd, Plot-2, Sector-11	Other-Sheet Metal Components for Automobile Industry	31.3.2027	0	7	Only Domestic Effluent, which dispose through CETP	3	Through Pipeline network of IIE, SIDCUL
170	Universal Comfort Products Pvt. Ltd., Plot-1, Sector-10	others-Air conditioner	31.3.2029	0	20	Only Domestic Effluent, which dispose through CETP	5	Through Pipeline network of IIE, SIDCUL
171	Om Enterprises, Plot-21A, Sector-9	Others	Applied	2	2	Only Domestic Effluent, which dispose through CETP	1.4	Through Pipeline network of IIE, SIDCUL
172	L.G. Balakrishnan & Bros Limited, Plot-16, Sector-9	Eng. & Metallurgical Unit	31.3.2029	2	30	5 KLD ETP with PST Treatment	11	Through Pipeline network of IIE, SIDCUL
173	Schneider Electric IT Business India Pvt Ltd, Plot-7B & 7C, Sector-9	Others-UPS Service centre	Applied	0	6	Only Domestic Effluent, which dispose through CETP	4	Through Pipeline network of IIE, SIDCUL
174	SBR Auto Components Pvt. Ltd., Plot-7D, Sector-9	Other-Automobile	31.3.2025	20	10	5 KLD ETP with PST Treatment	9	Through Pipeline network of IIE, SIDCUL
175	Mahalaxmi Polypack Pvt. Ltd., Plot-3A,3B,3C,3D, Sector-9	Eng. & Metallurgical Unit	30.9.2028	1	6	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
176	Phonix Engineering, Plot-51,52,53, Sector-7	Other - Autocomponent manufacturing	31.3.2028	0	8	Only Domestic Effluent, which dispose through CETP	3	Through Pipeline network of IIE, SIDCUL
177	GPM Enterprises, Plot-54,55, Sector-7	Eng. & Metallurgical Unit	31.3.2033	0	0.5	Only Domestic Effluent, which dispose through CETP	0.2	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
178	Emsun Power Innovation Pvt. Ltd., Plot-80,81, Sector-7	Eng. & Metallurgical Unit	Applied	3	1	10 KLD ETP with PST Treatment	2.5	Through Pipeline network of IIE, SIDCUL
179	Voltas Limited (Unit-I), Plot-1-5, Sector-8	Others-Consumer durables	31.3.2025	2	45	Only Domestic Effluent, which dispose through CETP	25	Through Pipeline network of IIE, SIDCUL
180	BCH Electric Ltd., Plot-64-68, Sector-7	Others-Low Voltage Swichgear	31.3.2028	2	25	Only Domestic Effluent, which dispose through CETP	9	Through Pipeline network of IIE, SIDCUL
181	Harsuk Technoplogies Pvt. Ltd., Plot-3, Sector-7	Eng. & Metallurgical Unit	30.9.2024	0.5	0.8	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL
182	NSR Lumen Tech Pvt Ltd, Plot-52,53, Sector-6	Other-LED Light	Applied	0	1	Only Domestic Effluent, which dispose through CETP	0.7	Through Pipeline network of IIE, SIDCUL
183	Caparo Engineering, Plot-57, Sector-6	Eng. & Metallurgical Unit	31.3.2028	0	3	Only Domestic Effluent, which dispose through CETP	2.5	Through Pipeline network of IIE, SIDCUL
184	Windals Precision Pvt. Ltd., Plot-62, Sector-6	Eng. & Metallurgical Unit	31.3.2027	5	9.5	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
185	Shiva Universal Manufacturing & Services Pvt. Ltd., Plot-67, Sector-6	Others-Sheet Metal	31.3.2027	0	2	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
186	Unimax International, Plot-1, Sector-7	Eng. & Metallurgical Unit	07.06.2025	0	10	Only Domestic Effluent, which dispose through CETP	7	Through Pipeline network of IIE, SIDCUL
187	Auto Ignition Limited, Plot-17,18, Sector-6	Eng. & Metallurgical Unit	31.3.2029	0	3	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
188	Singla Forging, Plot-41, Sector-6	Eng. & Metallurgical Unit	31.3.2029	2	3	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
189	Amberpr technoplast india pvt ltd, Plot-43, Sector-6	Other-Injection moulding	31.3.2027	0	1	Only Domestic Effluent, which dispose through CETP	0.7	Through Pipeline network of IIE, SIDCUL
190	Abhipriya business (India) Pvt. Ltd., Plot-9, Sector-6	Eng. & Metallurgical Unit	31.3.2027	1	2	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
191	SINGLA FORGING -UNIT-II, Plot-3,4, Sector-6	Eng. & Metallurgical Unit	31.3.2026	5	12	Only Domestic Effluent, which dispose through CETP	10	Through Pipeline network of IIE, SIDCUL
192	Luman Industries Ltd., Plot-26, Sector-3	Eng. & Metallurgical Unit	31.3.2026	0	2	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
193	Creative Propack Ltd., Plot-34,35,36, Sector-3	Others- PLASTIC Bottle Manufacturing	31.3.2026	0	6	Only Domestic Effluent, which dispose through CETP	5	Through Pipeline network of IIE, SIDCUL
194	ZF Commercial Vehicle Control System India Ltd., plot-11, Sector-4	Eng. & Metallurgical Unit	31.03.2028	0	3.5	Only Domestic Effluent, which dispose through CETP	2.5	Through Pipeline network of IIE, SIDCUL
195	Kasa Light & Electronics Pvt. Ltd., Plot-14, Sector-3	Others-Car Speakers remote	30.9.2026	0	1.2	Only Domestic Effluent, which dispose through CETP	0.8	Through Pipeline network of IIE, SIDCUL
196	Bansal Dia Casting, Plot-22A, Sector-2	Eng. & Metallurgical Unit	31.3.2026	1	3	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
197	Manjushree Techno Pack Ltd. Plot-22B,23,23A, Sector-2	Food Based Unit	30.6.2025	78	10.5	Only Domestic Effluent, which dispose through CETP	6	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
198	S.I. Auto Pack, Plot-20, Sector-2	Other-Seat cover	30.9.2024	0	1.8	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
199	AVS Lighting Solutions, Plot-15A, Sector-2	Other-LED Light	31.3.2030	0	4	Only Domestic Effluent, which dispose through CETP	2.6	Through Pipeline network of IIE, SIDCUL
200	PP auto innovators, Plot-17, Sector-2	Other-Seat cover	31.3.2025	0	3	Only Domestic Effluent, which dispose through CETP	1.6	Through Pipeline network of IIE, SIDCUL
201	Interpump Hydrolics India Pvt. Plot-3A, Sector-2	Other-Engineering	31.3.2029	1	15	Only Domestic Effluent, which dispose through CETP	10	Through Pipeline network of IIE, SIDCUL
202	Titan Industries Ltd., Plot-10A, Sector-2	Others-Jewellery Manufacturing	31.3.2026	23.659	42.325	10 KLD ETP with PST treatment and Zero liquid discharge	0	Through Pipeline network of IIE, SIDCUL
203	Titan Industries Ltd., Plot-10B, 10C, Sector-2	Others-watch , assembly division	31.3.2028	0	20	Only Domestic Effluent, which dispose through CETP	5	Through Pipeline network of IIE, SIDCUL
204	TVS Srichakra Limited, Plot-7, Sector-1	Others-Manufacture of tyres & tubes	31.3.2025	118	103	Only Domestic Effluent, which dispose through CETP	10	Through Pipeline network of IIE, SIDCUL
205	Geeta Industries Pvt. Ltd., Plot-2, Sector-2	Others-HDPE laminated Bags	31.3.2024 (Applied)	2	15	Only Domestic Effluent, which dispose through CETP	4	Through Pipeline network of IIE, SIDCUL
206	Signode India Ltd., Plot-13, Sector-2	Other-Gravure painting	31.3.2027	3	7	Only Domestic Effluent, which dispose through CETP	5	Through Pipeline network of IIE, SIDCUL
207	Sai Enterprises, Plot-23B, Sector-2	Others-Palstic Molding	31.3.2027	0	2	Only Domestic Effluent, which dispose through CETP	1.5	Through Pipeline network of IIE, SIDCUL

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1	2	3	4	5	6	7	8	9
208	Anusaya Auto Press Parts Pvt. Ltd., Plot-6, Sector-3	Eng. & Metallurgical Unit	White Category	0	0.4	Only Domestic Effluent, which dispose through CETP	0.25	Through Pipeline network of IIE, SIDCUL
209	Garg Industries, Plot-15, Sector-3	Others-Plastic Glass	Applied	0	0.8	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL
210	Well Pack Industries, Plot-18, Sector-3	other-melting	Unit is Closed				0	Through Pipeline network of IIE, SIDCUL
211	Castlite Industries, Plot-4, Sector-4	Other-Assembly unit	30.9.2024 (Applied)	2	1	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
212	Delta Power Solutions Pvt (India) Ltd., Plot-11B, 12, 13A, 37B, 38, 39A, Sector-5	Others-Electronics Industry	31.3.2025	0	20	Only Domestic Effluent, which dispose through CETP	5	Through Pipeline network of IIE, SIDCUL
213	V-Guard Consumer Products Ltd., Plot-1,2,27,28, Sector-5	Others-Specify electronics	31.3.2025	0	53	Only Domestic Effluent, which dispose through CETP	35	Through Pipeline network of IIE, SIDCUL
214	Maini Scaffod Systems, Plot-1,1A,2, Sector-6	Eng. & Metallurgical Unit	31.3.2027	1.5	1.5	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
215	Essar Packaging Pvt. Ltd.,Plot-5, Sector-6	Others- Packaging unit	Applied	0	3	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
216	Mohit Rubber Foam (India) Pvt. Ltd.,Plot-6, Sector-6	Others-Foam manufacture	Unit is Closed				0	Through Pipeline network of IIE, SIDCUL
217	Adinath Forging Pvt. Ltd., Plot-8, Sector-6	Eng. & Metallurgical Unit	Applied	0	3	Only Domestic Effluent, which dispose through CETP	2.5	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
				938				101
218	Banco Products (India) Limited ,Plot-11, Sector-6	Other-Radiator Assembly	31.3.2027	0	0.15	Only Domestic Effluent, which dispose through CETP	0.07	Through Pipeline network of IIE, SIDCUL
219	Autotech Engineers & Suppliers, Plot-12, Sector-6	Eng. & Metallurgical Unit	Applied	0	0.3	Only Domestic Effluent, which dispose through CETP	0.2	Through Pipeline network of IIE, SIDCUL
220	Metaux accuratech, Plot-31, Sector-6	Eng. & Metallurgical Unit	White Category	0	0.26	Only Domestic Effluent, which dispose through CETP	0.18	Through Pipeline network of IIE, SIDCUL
221	Best Quality Fastners, Plot-36, Sector-6	Eng. & Metallurgical Unit	31.3.2029	0	1	Only Domestic Effluent, which dispose through CETP	0.4	Through Pipeline network of IIE, SIDCUL
222	TKT Plasto Moulders & Engineers, Plot-50, Sector-6	Others-Plastic Auto parts	31.3.2027	0	0.6	Only Domestic Effluent, which dispose through CETP	0.35	Through Pipeline network of IIE, SIDCUL
223	Shakti Packaging, Plot-56, Sector-6	Other-Packaging	Not Applied	0	0.5	Only Domestic Effluent, which dispose through CETP	0.3	Through Pipeline network of IIE, SIDCUL
224	Unimax International -II, Plot-58,59, Sector-6	Eng. & Metallurgical Unit	Applied	0	3	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
225	Craftsmen, Plot-60, Sector-6	Other-Furniture manufacturing	31.3.2026	0	2	Only Domestic Effluent, which dispose through CETP	1.5	Through Pipeline network of IIE, SIDCUL
226	Somani Foods, Plot-63, Sector-6	Food Based Unit	Applied	1	0.5	5 KLD ETP with PST Treatment	1	Through Pipeline network of IIE, SIDCUL
227	Bonsai Udyog, Plot-68, Sector-6	Eng. & Metallurgical Unit	31.3.2025	0	0.7	Only Domestic Effluent, which dispose through CETP	0.4	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
				939				102
228	Ado Conmat India, Plot-68A, Sector-6	Eng. & Metallurgical Unit	31.3.2024 (Applied)	0	0.35	Only Domestic Effluent, which dispose through CETP	0.2	Through Pipeline network of IIE, SIDCUL
229	Mitter Fastners , Plot-69, Sector-6	Others-Fastners, Sheet metal part manufacturer	31.3.2027	0	1.8	Only Domestic Effluent, which dispose through CETP	1.6	Through Pipeline network of IIE, SIDCUL
230	Right Tight Fastners Pvt. Ltd.,Plot-70, Sector-6	Eng. & Metallurgical Unit	31.3.2027	0	8.5	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
231	India Forge EV Private Limited,Plot-71,72, Sector-6	Eng. & Metallurgical Unit	31.3.2029	1	2	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
232	Sudtrac Linkage Pvt Ltd., Plot-73, Sector-6	Other-Tractor Parts	Applied	0	3	Only Domestic Effluent, which dispose through CETP	1.5	Through Pipeline network of IIE, SIDCUL
233	Shri Krishna engineering, Plot-38, Sector-6	Eng. & Metallurgical Unit	Applied	1	2	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
234	Khandelwal Industries, Plot-9, Sector-7	Eng. & Metallurgical Unit	31.3.2026	0	0.4	Only Domestic Effluent, which dispose through CETP	0.1	Through Pipeline network of IIE, SIDCUL
235	Karuna Enterprises, Plot-11, Sector-7	Other-Plastic Strech film	31.3.2025	0	1	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL
236	Hindustan Fasteners Pvt Ltd. , Plot-20, Sector-7	Eng. & Metallurgical Unit	31.3.2028	0	0.05	Only Domestic Effluent, which dispose through CETP	0.02	Through Pipeline network of IIE, SIDCUL
237	Citizen Exports, Plot-23, Sector-7	Eng. & Metallurgical Unit	31.3.2026	0	1.5	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
				940				103
238	Parvatesh Packaging, Plot-25, Sector-7	Others-corrugated boxes	Not Applied	0	0.3	Only Domestic Effluent, which dispose through CETP	0.1	Through Pipeline network of IIE, SIDCUL
239	Oxford Plast India Pvt. Ltd., Plot-31, Sector-7	Other- Plastic moulding	31.3.2029	0	1.5	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL
240	Anand Precision Works, Plot-33, Sector-7	Other-Assembly unit	Applied	0	1	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL
241	Chirag Enterprises, Plot-34, Sector-7	Other-Job work	Not Applied	0	0.08	Only Domestic Effluent, which dispose through CETP	0.05	Through Pipeline network of IIE, SIDCUL
242	Savvak Engineering Innovation Pvt. Ltd., Plot-42, Sector-7	Others-Assembly Unit	Unit is Closed				0	Through Pipeline network of IIE, SIDCUL
243	AVS Lighting Solutions, Plot-43,44, Sector-7	Others-Led lights	31.3.2030	0	0.25	Only Domestic Effluent, which dispose through CETP	0.1	Through Pipeline network of IIE, SIDCUL
244	Indian Ink & Chemical Industries, Plot-45, Sector-7	Others- Print Ink	31.3.2024 (not applied)	0	1	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
245	Om Industries, Plot-46, Sector-7	Eng. & Metallurgical Unit	31.3.2033	0	0.5	Only Domestic Effluent, which dispose through CETP	0.2	Through Pipeline network of IIE, SIDCUL
246	Surya Polypet Pvt. Ltd., Plot-47, Sector-7	Others-Pet Bottles	31.3.2025	0.3	0.5	Only Domestic Effluent, which dispose through CETP	0.3	Through Pipeline network of IIE, SIDCUL
247	MYRA TECHNO PACKERS PRIVATE LIMITED, Plot-47A, Sector-7	Other-Corrugated Box	Not Applied	0	0.5	Only Domestic Effluent, which dispose through CETP	0.3	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9
248	Sudratak Linkage Pvt. Ltd., Plot-48,49, Sector-7	Others-Tractor	31.3.2025	0	3	Only Domestic Effluent, which dispose through CETP	1.5	Through Pipeline network of IIE, SIDCUL
249	Maple Packaging & Logistics, Plot-56, Sector-7	Eng. & Metallurgical Unit	Not Applied	0	0.5	Only Domestic Effluent, which dispose through CETP	0.35	Through Pipeline network of IIE, SIDCUL
250	Empathy Pharmaceuticals, Plot-77, Sector-7	Eng. & Metallurgical Unit	31.3.2026	0	2	Only Domestic Effluent, which dispose through CETP	0.2	Through Pipeline network of IIE, SIDCUL
251	Rajhans Pressing , Plot-78,79, Sector-7	Other-Sheet cuting, sheet pressing	White Category	0	4	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
252	Eco Pet Industries LLP, Plot- 85, Sector-7	Others-Pet Bottles	31.3.2024 (not applied)	0.5	0.5	Only Domestic Effluent, which dispose through CETP	0.1	Through Pipeline network of IIE, SIDCUL
253	Tulip Diagnostic Systems Pvt. Ltd. , Plot-86, Sector-7	Other-Medical Device	White category	5	2	Only Domestic Effluent, which dispose through CETP	1.5	Through Pipeline network of IIE, SIDCUL
254	TVL Engineers PVT LTD, Plot-5, Sector-9	Autoparts Manufacturer	31.3.2027	12	2	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
255	Aurangabad Auto Engg. Pvt. Ltd.,)Plot-7H, Sector-9	Eng. & Metallurgical Unit	31.3.2028	3	6	Only Domestic Effluent, which dispose through CETP	2.5	Through Pipeline network of IIE, SIDCUL
256	SM Chemtech Pvt. Ltd., Plot- 21B, Sector-9	Eng. & Metallurgical Unit	31.3.2024 (applied)	0	1	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL
257	TM Automotive Seating System Pvt Ltd., Plot-1C, Sector-11	Others- Automobile, Servicing, Repairing &	31.3.2024 (Applied)	5	7	Only Domestic Effluent, which dispose through CETP	5	Through Pipeline network of IIE, SIDCUL

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1	2	3	4	5	6	7	8	9
258	Tata Toyo Radiator Ltd, Plot-30, Sector-11	other -Engine cooling system assembly	White category	0	1.5	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
259	Federal Modegal Goetz India Limited , Plot-46, Sector-11	Eng. & Metallurgical Unit	31.3.2029	0	2	Only Domestic Effluent, which dispose through CETP	1.6	Through Pipeline network of IIE, SIDCUL
260	M/s Tata Steel Processing and Distribution Ltd., Plot-57, Sector-11	Eng. & Metallurgical Unit	31.3.2026	3	4	Only Domestic Effluent, which dispose through CETP	3	Through Pipeline network of IIE, SIDCUL
261	M/s Natesan Synchrocones Pvt. Ltd., Plot-67, Sector-11	Eng. & Metallurgical Unit	31.3.2027	0	5	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
262	M/s Tata Ficosa Automotive Systems Ltd., Plot-69, Sector-11	Others-Automobile	31.3.2027	0	2.99	Only Domestic Effluent, which dispose through CETP	1.2	Through Pipeline network of IIE, SIDCUL
263	Puritech, Plot-23, Sector-IIDC	Other Fabrication	31.3.2026	0	2	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
264	Kamal Industries, Plot-1, Sector-IIDC	Eng. & Metallurgical Unit	31.03.2029	0	1	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
265	Viney Corporation Pvt. Ltd., Plot-7, Sector-IIDC	Other - Wiring harnesses	White Category	0	2	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
266	Abfahrt Solutios, , Plot-11, Sector-IIDC	Eng. & Metallurgical Unit	10.01.2027	0	0.4	Only Domestic Effluent, which dispose through CETP	0.25	Through Pipeline network of IIE, SIDCUL
267	Perfect Sales Corporation, , Plot-12, Sector-IIDC	Other	Applied	0	1	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL

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1	2	3	4	5	6	7	8	9	
268	P.G. Copy Box Industries, Plot-29, Sector-IIDC	Other	Not Applied	0	0.2	Only Domestic Effluent, which dispose through CETP	0.1	Through Pipeline network of IIE, SIDCUL	
269	Jupiter Gases Pvt. Ltd., Plot-38, Sector-IIDC	Others-Reffling of Industrial Gases	31.3.2025	0	3	Only Domestic Effluent, which dispose through CETP	1.6	Through Pipeline network of IIE, SIDCUL	
270	Sikand Limited, Plot-44,44A,45, Sector-IIDC	Eng. & Metallurgical Unit	31.3.2031	0	4	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL	
271	Omega Icehill Pvt Ltd, Plot-49, Sector-IIDC	Other	31.3.2025	0	2	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL	
272	Polyhose India Pvt Ltd., Plot-50,51, Sector-IIDC	Others-Rubber goods Industry	31.3.2024 (Applied)	4.5	1.5	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL	
273	Himalayan Autoera (I) Pvt. Ltd., Plot-60,61,67, Sector-IIDC	Others- Motor Vehicle Parts	31.3.2029	5	5	10 KLD ETP with PST Treatment	4	Through Pipeline network of IIE, SIDCUL	
274	Dev Bhoomi Polymers (P) Ltd., Plot-86, Sector-IIDC	Other-Packaging	31.3.2027	0	0.3	Only Domestic Effluent, which dispose through CETP	0.2	Through Pipeline network of IIE, SIDCUL	
275	Himalaya Polytech Pvt. Ltd., Plot-93,94, Sector-IIDC	Others-Pet Botal Jar	31.3.2025	0	1	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL	
276	MSS filtration engg process Pvt Ltd, Plot-95, Sector-IIDC	Others-Automobile Filters	30.9.2024 (Not Applied)	0	1	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL	
277	Jai Durga Packers, Plot-96, Sector-IIDC	Others- Packaging unit	Unit is Closed					0	Through Pipeline network of IIE, SIDCUL

1	2	3	4	5	6	7	8	9	
278	M/s. Chhabra Gas Suppliers, Plot-48A, Sector-IIDC	Other-Medical Oxygen Unit	31.3.2032	0	1	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL	
279	Transcon Power Pvt. Ltd, Plot-4, Sector-IIDC	Eng. & Metallurgical Unit	31.3.2026	0	1.5	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL	
280	Transcon Power Pvt. Ltd. II, Plot-2&10, Sector-IIDC	Eng. & Metallurgical Unit	31.03.2026	0	1.5	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL	
281	Kapil Enterprises, Plot-24, Sector-IIDC	Eng. & Metallurgical Unit	31.3.2024 (not applied)	0	0.45	Only Domestic Effluent, which dispose through CETP	0.25	Through Pipeline network of IIE, SIDCUL	
282	Source Automotive Parts, Plot-30, Sector-IIDC	Others-Horn Manufacture	31.3.2025	0	1	Only Domestic Effluent, which dispose through CETP	0.8	Through Pipeline network of IIE, SIDCUL	
283	Lal Ji Gopinath Ji Industries, Plot-34, Sector-IIDC	Others- Auto Components	Unit is Closed					0	Through Pipeline network of IIE, SIDCUL
284	Maa Padmawati Steels, Plot-85, Sector-IIDC	Others-Assembly	White	0	1	Only Domestic Effluent, which dispose through CETP	0.8	Through Pipeline network of IIE, SIDCUL	
285	Balaji Plastic Industries, Plot-4E, Sector-ITBT	Others-HDPE Bottle	31.3.2028	0.5	0.2	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL	
286	Jiwan Plasto Metals Corporation, Plot-4F, Sector-ITBT	Other- Plastic Injection Moulding Unit	Not found in occms	0	0.8	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL	
287	Shri Sai Industries, Plot-4B, Sector-ITBT	Other-Plastic moulding	31.3.2028	0.5	2	Only Domestic Effluent, which dispose through CETP	1.5	Through Pipeline network of IIE, SIDCUL	

1	2	3	4	5	6	7	8	9
288	Bihani International Pvt. Ltd., Plot-16, Sector-ITBT	Other-Assembly unit	31.3.2026	0.5	1	Only Domestic Effluent, which dispose through CETP	0.8	Through Pipeline network of IIE, SIDCUL
289	Supreme Rollforms Pvt. Ltd., Plot-72, Sector 11	Others- Manufacturing of Auto components	31.3.2029	0	6	Only Domestic Effluent, which dispose through CETP	2	Through Pipeline network of IIE, SIDCUL
290	Alluce Pharmaceutical Pvt. Ltd., Plot-18, Sector-IIDC	Other-Ayurved Division	31.3.2029	0	0.2	Only Domestic Effluent, which dispose through CETP	0.1	Through Pipeline network of IIE, SIDCUL
291	AMPP Auto Inovators, plot-9, Sector-1	Others-Car mat	31.3.2028	0	2	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL
292	Obeetee Textiles Pvt. Ltd., Unit-2, Plot-1A, Sector-2 (repeated in S.n 10)	Textile Unit	31.3.2025	19.08	3.02	50 KLD with PST Treatment	7	Through Pipeline network of IIE, SIDCUL
293	Kalki Udyog, Plot-16, Sector-7	Other-Plastic Injection Moulding	31.3.2025	0	0.7	Only Domestic Effluent, which dispose through CETP	0.5	Through Pipeline network of IIE, SIDCUL
294	Autocomp Corporation Panse Private Limited, Plot-35, Sector-11	Eng. & Metallurgical Unit	31.03.2025	1	2	Only Domestic Effluent, which dispose through CETP	1	Through Pipeline network of IIE, SIDCUL

* Total Avg. Quantity of Effluent discharged by the units to CETP (in KLD) = 2130.9 KLD

Abbreviations- PST Treatment- Primary, Secondary and Tertiary Treatment

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Point No. (e) and (g) of Para 6
Details of the CETP and Consent Status

Name & Address of CETP	Design Capacity of CETP	Total No. of Connected Industries	Consent status	Details of Treatment Units of CETP			Disposal of Treated Effluent
				Primary Level Treatment	Secondary Level Treatment	Tertiary Level Treatment	
M/s Ramky Infrastructure Ltd. (CETP Pantnagar) Sector-IIIDC, IIE, SIDCUL, Pantnagar (U.S.Nagar)	4000 KLD	294	Consent Validity upto 31.03.2027 (Consent copy attached)	Collection tank, Grit chamber, Oil and Grease trap, Equalization tank, Primary Clariflocculator	Aerator Chamber (Activated Sludge Process), Secondary Clarifier	Filter Feed Tank, Pressurised Sand Filter	Finally treated Effluent discharged into River Kalyani and Some of the treated effluent Utilize in-House Application like Gardening/Green Field.

*Final Discharge Point of CETP is connected with Online Continuous Effluent Monitoring System (OCEMS).

*Regular Monitoring /Sampling of CETPs- Inlet & Outlet Effluent is being done by State Pollution Control Board (SPCB), on Monthly basis & by Central Pollution Control Board (CPCB) on Quarterly basis.

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HEAD OFFICE
Uttarakhand Pollution Control Board
"Gaura Devi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehra Dun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

Letter No : UKPCB/HO/Con/C-48/2023/ 138

Date: 06/5/2023

REGD. POST

To,

M/s Ramkey Infrastructure Ltd.,
(Formerly M/s SIDCUL, CETP, Pantnagar),
Sector-IIIC, IIE, SIDCUL, Panatnagar,
Distt- Udham Singh Nagar.

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Renewal) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-6(2)" of the "Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be referred hereinafter as Water Act, Air Act and HW Rules respectively).

CAF ID - 7953
CCA (Renewal)
Date :- 03.03.2022

Application no. 2127415

CCA is hereby granted to M/s Ramkey Infrastructure Ltd.(Formerly M/s SIDCUL, CETP, Pantnagar) located at Sector-IIIC, IIE, SIDCUL, Panatnagar, Distt- Udham Singh Nagar subject to the provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and the orders that may be made further and subject to following terms and conditions :-

1. This CCA is granted for the period upto 31.03.2027 and valid for manufacturing of following products with Capital Investment/Net Assets Values Rs. 143.0 Lakh:-

S. No.	Last CCA		Present CCA (Renewal)	
	Product	Quantity (Per Day)	Product	Quantity (Per Day)
1.	Treatment of Industrial Effluent	4000 KLD	Treatment of Industrial Effluent	4000 KLD

2. Specific Conditions under Water Act :-

- (i) The daily quantity of effluent discharge (KLD) :-

	Last CCA	Present CCA (Renewal)
Trade Effluent	4000 KLD	4000 KLD
Sewage	4000 KLD	4000 KLD

- (ii) Trade Effluent Treatment and Disposal:- The applicant shall operate Common Effluent Treatment Plant (4000KLD) consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

- (iii) The treated effluent shall be recycled to the maximum extent. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

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		Between	6.0 to 9.0
1	pH	Not to exceed	30 mg/l
3	BOD (3 days 27°C)	Not to exceed	Shall not exceed 40°C in any section of the stream within 15 meters downstream from the effluent outlet
3.	Oil & Grease Temperature	Not to exceed	
	Suspended Solids	Not to exceed	100 mg/l
4	Dissolved Solids (Inorganic)	Not to exceed	2100 mg/l
5	Total residual chlorine	Not to exceed	1.0 mg/l
6	Ammonical Nitrogen (as N)	Not to exceed	50 mg/l
7	Total Kjeldahl Nitrogen (as N)	Not to exceed	50 mg/l
8	Chemical Oxygen Demand	Not to exceed	250mg/l
9	Arsenic (as As)	Not to exceed	0.2mg/l
10	Mercury (as Hg)	Not to exceed	0.01 mg/l
11	Lead (as Pb)	Not to exceed	0.1mg/l
12	Cadmium (as Cd)	Not to exceed	0.5mg/l
13	Total Chromium (as Cr)	Not to exceed	2.0mg/l
14	Copper (as Cu)	Not to exceed	3.0mg/l
15	Zinc (as Zn)	Not to exceed	5.0mg/l
16	Selenium	Not to exceed	0.05mg/l
17	Nickel (as Ni)	Not to exceed	3.0mg/l
18	Boron (as B)	Not to exceed	2.0mg/l
19	Percent Sodium	Not to exceed	-
20	Cyanide (as Cl)	Not to exceed	0.2mg/l
21	Chloride (as Cl)	Not to exceed	1000 mg/l
22	Fluoride (as F)	Not to exceed	2.0mg/l
23	Sulphate (as SO ₄)	Not to exceed	1000mg/l
24	Pesticides	Not to exceed	Absent
25	Phenolic Compound (as C ₆ H ₅ OH)	Not to exceed	1.0 mg/l

All efforts should be made to remove colour and unpleasant odour as far as possible.

The applicant shall provide primary treatment system to the domestic waste water and discharge through CETP as per prescribed limit.

- (iv) **Sewage Treatment and Disposal:-** The applicant shall provide comprehensive Soak Pit/Septic Tank as is required with reference to influent quantity and quality

3. Conditions under Air Act :-

- (i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards :-

S. No	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity	Emission/ Noise Control Equipment	Emission standards not to exceed
1.	D.G set (250KVA) × Inos.	4	HSD	20ltr/hr	Acoustic Enclosure & Stack	-

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

- (ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Standards	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day	Night	Day	Night	Day	Night	Day	Night

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for Noise level in db(A) Leq	time							
	75	70	65	55	55	45	50	40

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

4. **Conditions under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 :-**

- The **Factory Manager of M/s Ramkey Infrastructure Ltd. (M/s Sidcul, CETP, Pantnagar), IIE, Tehsil- Kichha, Dist- Udham Singh Nagar** is hereby granted an authorization to operate a facility for collection and storage of Hazardous wastes.
- The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes :-

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
1.	Schedule I-5.1	2.0	Recyclable
2.	Schedule I-35.3	50.0	Secure Land Fill

- The authorization shall be in force for the period upto **31.03.2027**.
- The authorization is subject to the conditions stated below and such conditions as may be specified in the rules for the time being in force under Environment (Protection) Act, 1986.

Terms and conditions of authorization :-

- The authorization shall comply with the provisions of the **Environment (Protection) Act, 1986**, and the rules made there under.
 - The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.
 - The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.
 - Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
 - It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.
 - An application for the renewal of an authorization shall be made as laid down under these rules.
 - The unit shall comply with any other conditions specified in the guidelines issued by the MoEF&CC or CPCB/SPCB from time to time.
5. This CCA is valid for operation of CETP (4000 KLD capacity) only.
6. **Compulsory documents to be submitted by the Industry/Unit :-**
- Annual return in **Form-4** and **Waste Disposal Manifest in Form-10** under **Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016** and **Third Party Audit Report**.
 - Environment Statement in **Form-V** of **Environment (Protection) Rules, 1986**.
 - Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.
7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.
8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
9. Unit has to comply with the other general conditions as follows:-

Specific Conditions:

- The applicant shall submit audited balance sheet of the unit at the end of each financial year so that fee submitted by the applicant could be assessed.
- The applicant shall provide ports in the chimney/stack and facilities such as ladder, platform etc. as per requirement for monitoring the air emissions and the same shall be open for inspection and use at all times by

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- the Board's staff. The chimney/stack attached to various sources of emission shall be designated by numbers such as S-1, S-2 etc. and these shall be painted/ displayed to facilitate identification.
3. The industry shall ensure interlocking of air pollution control devices and production processes.
 4. Solid wastes generated from the industry has to be disposed in manner so that contamination of surface water bodies/ground water/soil etc. does not take place.
 5. The industry shall take adequate measures to control of noise from its own source so as to comply with the standards as may be applicable.
 6. The applicant shall develop three rows of green belt on the premises with plant species as suggested by the **Central Pollution Control Board.**
 7. The industry shall strictly adhere with the specific and general conditions issued with CCA order. Any violation of stipulated conditions may attract legal action under the provisions of **Water Act, Air Act and Environment (Protection) Act and Rules** made thereunder.
 8. The industry shall ensure **all safety measures** and shall undertake **periodical assessment** by the competent authority.
 9. Unit shall ensure manifest system in **Form-10 of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016** while disposing hazardous waste.
 10. Hazardous waste should not be stored beyond a period of **90 days.**
 11. The industry situated nearby the River Ganga and its tributaries shall ensure the treatment facilities and disposal arrangement in such a way so that no waste water is discharged in water stream or water bodies.
 12. The unit shall strictly comply with the provisions of Water, Air & E (P) Acts and Rules/Notifications made there under.
 13. The unit shall strictly comply with the conditions of the Consent to Establish issued by the Board vide Ref.no. UEPPCB/HO/NOC-430/06/786, dated 03.08.2006 to the SIDCUL, and shall submit compliance of the same the Board Offices.
 14. The unit shall provide Real Time Effluent quality monitoring system at the outlet point as per CPCB guidelines and shall ensure real time data transmission to the CPCB & UKPCB.
 15. The unit shall strictly comply with the order of the Hon'ble NGT time to time, regarding operation & maintenance of CETP.

General Conditions

1. The applicant shall get analyse the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF&CC and shall report to the UKPCB.
2. The applicant shall however, not without the prior consent of the **Board** bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the **Board**, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof.
6. The industry shall provide uninterrupted entry to the STP's/ETP's inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.
7. The industry shall provide "Inspection Book" at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be

- reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point.
 12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.
 13. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the Board.
 14. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
 15. It is the duty of the authorized person to take prior permission of the Board to close down the facility.
 16. The authorization is valid for temporary storage of Hazardous Waste within premises only.
 17. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on **Display Board of size 6x4 feet** outside the main factory gate within premises.
 18. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.
 19. The applicant shall maintain record of hazardous waste in **Form-3** and shall submit annual return in **Form-4** on or before the 30th day of June following to the financial year to which that return relates.
 20. In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.
 21. Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed **physical and chemical analysis of hazardous waste sample** and report to the Board.
 22. Dried hazardous sludge from the process in the plant shall be **stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.**
 23. The storage area should be fenced properly and Sign/Notice Board indicating 'Danger' and 'Hazardous' shall be displayed at appropriate position both in Hindi and English.
 24. The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be **sold only to Registered Recyclers/Re-processors.**
 25. In case of any transportation of hazardous waste, the details in **Form-10** of the **Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016** shall be submitted to the Board.



(S.K. Pattnaik)

Member Secretary

Copy to: **Regional Officer, Uttarakhand Pollution Control Board, Kashipur, Distt- Udham Singh Nagar** for information and compliance of the same.



Member Secretary

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Point No. (f) of Para 6

1.Details of Units in IIE,Pantnagar which are not connected with CETP Pantnagar, IIE SIDCUL, Pantnagar, U.S.Nagar

S.No	Industry Name & Address	Consent validity upto	Avg. Daily Water Consumption (in KLD)		Detail of in-house ETP/Pre-treatment	Avg. Quantity of generated/Effluent Received at InHouse ETP (in KLD)	Mode of Disposal for Treated Effluent
			Industrial	Domestic			
1	2	3	4	5	6	7	8
1	Digvijay Plastics And Allied Products Pvt. Ltd. Plot-73A, Sector-3	31.3.2025	8	3	15 KLD ETP with PST treatment	10	Reuse in process and Green belt/Gardening purpose
2	Pilco Healthcare Pvt. Ltd Plot-28, Sector-3	Applied	1.8	0.7	3 KLD ETP with PST treatment	0.5	Reuse in process and Green belt/Gardening purpose
3	JVM Industries, Plot 31, Sector 3	Applied	4	1.5	10 KLD ETP with PST treatment	4	Reuse in process and Green belt/Gardening purpose
4	Penam Pharmaceuticals Private Ltd. Plot-40, Sector-3	Unit is closed				0	NA
5	Sun India Pharmacy Pvt. Ltd. Plot-44, Sector-3	Not Applied	0.2	0.3	2 KLD ETP with PST treatment	0.15	Reuse in process and Green belt/Gardening purpose
6	Tosc International (P) Ltd. Plot-47, Sector-3	31.3.2028	1	2	2 KLD ETP with PST treatment	0.5	Reuse in process and Green belt/Gardening purpose
7	GS Pharmbutor Pvt. Ltd. Plot-58, 59, 66, 67, Sector-3	31.3.2029	35	5	10 KLD ETP with PST treatment	7	Reuse in process and Green belt/Gardening purpose
8	Karolia Lighting Pvt. Ltd. Plot-69A,70, Sector-3	31.3.2026	20	3	34 KLD ETP CUM STP with PST treatment	15	Reuse in process and Green belt/Gardening purpose
9	Henkel CAC Pvt Ltd Plot-71,72, Sector-3	31.3.2026	3.8	3.9	3 KLD ETP with PST treatment	3	Reuse in process and Green belt/Gardening purpose
10	Ramjeet & Sons Plot-40C, Sector-3	31.3.2029	4	1	5 KLD ETP cum STP with PST treatment	4	Reuse in process and Green belt/Gardening purpose
11	Gold Bakers And Confectioners Plot-68 A3, Sector-4	Applied	5	1	5 KLD ETP with PST treatment	3	Reuse in process and Green belt/Gardening purpose

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1	2	3	4	5	6	7	8
12	Vega Auto Asseseries Plot-22, Sector-4	30.9.2025	9.5	3	5 KLD ETP with PST treatment	3.5	Reuse in process and Green belt/Gardening purpose
13	Sam Foods Pvt Ltd Plot-20, 21, 30, 31, Sector-4	Unit is closed				0	NA
14	Parksons Packaging Ltd Plot-23, 24,25,26,Sector-4	31.3.2025	7	40	10 KLD ETP with PST treatment	5	Reuse in process and Green belt/Gardening purpose
15	Vega auto Accessories Pvr. Ltd. Plot-38, Sector-4	30.9.2025	9.5	3	5 KLD ETP with PST treatment	3.5	Reuse in process and Green belt/Gardening purpose
16	Narayan Industries Plot-45,52 Sector-4	31.3.2027	5	2	5 KLD ETP with PST treatment	5	Reuse in process and Green belt/Gardening purpose
17	Eurasia Doordevices Plot-41, Sector-4	31.3.2028	4	1	10 KLD ETP with PST treatment	4	Reuse in process and Green belt/Gardening purpose
18	Fincure Pharmaceuticals Ltd Plot-42, Sector-4	31.3.2025	3.5	2	4 KLD ETP with PST treatment	1.9	Reuse in process and Green belt/Gardening purpose
19	Rane TRW Steering Systems Ltd. Plot-46, 47, 48, 49, 50, 51, Sector-4	31.3.2025	5	18	10 KLD ETP with PST treatment	2	Reuse in process and Green belt/Gardening purpose
20	Bisleri International Pvt. Ltd. Plot-55,65, Sector-4	30.9.2027	222	7	120 KLD ETP with PST treatment	60	Reuse in process and Green belt/Gardening purpose
21	CG Foods Enterprices (P) ltd. Plot- 77, Sector-4	31.3.2026	120	15	15 KLD ETP with PST treatment	15	Reuse in process and Green belt/Gardening purpose
22	Huhtamaki PPL Ltd. Plot-70, 71, 72, 73, Sector-4	31.3.2025	45	25	5 KLD ETP with PST treatment	4.8	Reuse in process and Green belt/Gardening purpose
23	Sarita Handa Exports Pvt Ltd. Plot- 78, Sector-4	31.3.2028	15	5	60 KLD ETP with PST treatment	10	Reuse in process and Green belt/Gardening purpose
24	Sapna Engineering Solutions Pvt Ltd (Unit No. 2) Plot- 57 B, Sector-7	Applied	5	0.2	Only domestic waste, treated with septic tank and soak pit	0.2	Reuse in process and Green belt/Gardening purpose
25	IVAX Paper Chemicals Ltd. Plot- 7G , Sector-9	31.3.2029	26.96	0.5	5 KLD ETP with PST treatment	1.11	Reuse in process and Green belt/Gardening purpose

1	2	3	4	5	6	7	8
26	Savya Pharmaceuticals Plot-5A-4, Sector-9	31.3.2027	3	1	1 KLD ETP with PST treatment	1	Reuse in process and Green belt/Gardening purpose
27	Tata Motors Plot-1, Sector-11	31.3.2027	400	350	2640 KLD ETP with PST treatment	350	Reuse in process and Green belt/Gardening purpose
28	Vega Auto Asseseries Pvt. Ltd., Plot-20,21, Sector-4	30.9.2025	6	5	10 KLD ETP CUM STP with PST treatment	2	Reuse in process and Green belt/Gardening purpose
29	Sheetal Enterprises, Plot no.-CP-26, Sector-City Park	CTE Approved in 16.5.2024	Unit is under construction			0	NA
30	Madhubala Verma, Plot- 27A, 27B, Sector-2	Unit is closed			0	NA	
31	M/s Techno Industries, Plot-28A, Sector-2	White Category	0	0.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA
32	P.B & Company, Plot-28A, Sector-2	Unit is Closed			0	NA	
33	M/s EMDET Jameshedpur Pvt Ltd, Plot-26, Sector-2	White Category	0	0.2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
34	A. V. R Enterprises, Plot-21C, Sector-2	Unit is Closed			0	NA	
35	V.M.F. Engineers, Plot-24D, Sector-2	Unit is Closed			0	NA	
36	Drink Tek LLP, Plot-25A, Sector-2	Unit is Closed			0	NA	
37	Shubham Engineering Works Plot-40A, Sector-3	Applied	0	0.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA
38	Prosys Engineers Pvt Ltd Plot-68B, Sector-3	Unit is Closed			0	NA	
39	Pearl Polymers Ltd. new unit manjushree 2 Plot-45,45A, Sector-3	31.3.2025	0	20	Only domestic effluent, dispose through septic tank & soak pit	0	NA

1	2	3	4	5	6	7	8
40	VMP Auto Fastners Pvt. Ltd. Plot-68B-1, Sector-3	Unit is Closed				0	NA
41	Supertech Engineers Plot-27, Sector-3	31.3.2025	0	1	Only domestic effluent, dispose through septic tank & soak pit	0	NA
42	Kruger Metaform Plot-29, Sector-3	Unit is Closed				0	NA
43	Kalakriti Infotech Pvt. Ltd. Plot-30, Sector-3	31.3.2027	0	3	Only domestic effluent, dispose through septic tank & soak pit	0	NA
44	Sumedh Tools Pvt. Ltd Plot-32, Sector-3	31.3.2024	0	8	Only domestic effluent, dispose through septic tank & soak pit	0	NA
45	Tulip Diagnostic Systems Pvt. Ltd. Plot-33, Sector-3	White Category	1	0.7	Only domestic effluent, dispose through septic tank & soak pit	0	NA
46	U. P. Telelinks Ltd. Plot-37,38,39, Sector-3	31.3.2025	0	7	Only domestic effluent, dispose through septic tank & soak pit	0	NA
47	Ambashakti Glass India Pvt. Ltd. Plot-41, Sector-3	31.3.2028	0.5	1.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA
48	Siddharth Alloys Plot-43, Sector-3	Unit is Closed				0	NA
49	Trend Setter Plot-46, Sector-3	Unit is Closed				0	NA
50	Bhushan Power Steel Ltd. Plot-48, 49, 50, 51, 52, 53, 54, 55, 56, 57 Sector-3	Unit is Closed				0	NA
51	Special Cables Pvt. Ltd. Plot-60, 61, 62, 63, 64, 65 Sector-3	31.3.2026	1	3.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA
52	Roca Bathroom Products(Pvt)Ltd. Plot-68,69-B, Sector-3	31.3.2029	1.3	1.95	Only domestic effluent, treated through 25 KLD STP & used in in-house application	0	NA
53	Dipin Chemical Pvt. Ltd. Plot-17, Sector-4	Unit is Closed				0	NA

1	2	3	4	5	6	7	8
54	Gluegum Colour Process Pvt. Ltd. Plot-18, Sector-4	Unit is Closed				0	NA
55	Rudrapur Precision Industries Plot-33, Sector-4	Unit is Closed				0	NA
56	Systemic Metaling Plot-62 D, Sector-4	Not Applied	0	0.3	Only domestic effluent, dispose through septic tank & soak pit	0	NA
57	Model Industries Plot-62 E2, Sector-4	Unit is Closed				0	NA
58	Semwal Engineering Co. Plot-62 E3, Sector-4	Not Applied	0	0.05	Only domestic effluent, dispose through septic tank & soak pit	0	NA
59	Indaqua Engineers And Consultants Pvt. Ltd. Plot-62 B, Sector-4	31.3.2025	0	2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
60	R. K. Auto Component Industries Plot-62 D 1, Sector-4	31.3.2027	0	0.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA
61	S. M. Technosales(Pvt.)Ltd. Plot-62 A, Sector-4	Not Applied	0	0.04	Only domestic effluent, dispose through septic tank & soak pit	0	NA
62	RNA Auto Industries Pvt. Ltd. Plot-68 A1, Sector-4	Unit is Closed				0	NA
63	Pragati Udyog Plot-62 A1, Sector-4	Unit is Closed				0	NA
64	Chitra Handicraft Plot-68 A-4, Sector-4	Unit is Closed				0	NA
65	Triveni Towers Pvt. Ltd. Plot-10, Sector-4	Not Applied	0	0.1	Only domestic effluent, dispose through septic tank & soak pit	0	NA
66	General Medical Equipments Plot-14, Sector-4	Unit is Closed				0	NA
67	Eminent Power Friends Equipment Compamny Pvt Ltd Plot-14A,15, Sector-4	31.3.2026	0	1	Only domestic effluent, dispose through septic tank & soak pit	0	NA

1	2	3	4	5	6	7	8
68	Gimmar Industries Plot-16, Sector-4	Unit is Closed				0	NA
69	Vivoxo Technologies Pvt. Ltd. Plot-19, Sector-4	Unit is Closed				0	NA
70	Meera Industries Plot-27, Sector-4	31.3.2027	0	1	Only domestic effluent, dispose through septic tank & soak pit	0	NA
71	The Vending Company Prop (Sahoul Khurana) Plot-28, Sector-4	31.3.2027	0	1.2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
72	Priyadarshi Print-o- Pack Plot-29, Sector-4	31.3.2025	1	4	3 KLD ETP with PST treatment	0.5	Reuse in Green belt/Gardening purpose
73	Innovative Tech Pack Ltd. Plot-32, Sector-4	31.3.2027	0	3	Only domestic effluent, dispose through septic tank & soak pit	0	NA
74	APJ Techno Cast Pvt Ltd. Plot-35, Sector-4	Applied	4	5	20 KLD ETP with PST treatment	3	Reuse in process and Green belt/Gardening purpose
75	Quede Exports Plot-34, Sector-4	Applied	0	1	Only domestic effluent, dispose through septic tank & soak pit	0	NA
76	Ram Kumar Industries Pvt. Ltd. Plot-36, Sector-4	Applied	0	0.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA
77	Omega Ice Hills Pvt Ltd Plot-37, Sector-4	31.3.2025	0	3	Only domestic effluent, dispose through septic tank & soak pit	0	NA
78	Metal Craft Engineerings (Formerly Premier Pin Industries) Plot-38 A, Sector-4	Applied	0	0.2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
79	Shyam Rai Ecopack Inc (umr) Plot-39, Sector-4	Not Applied	0	0.2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
80	D. P Garg Son & Company Plot-40, Sector-4	31.3.2026	0	2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
81	Pioneer polyleathers Pvt. Ltd. Plot-43,44 & 53,54, Sector-4	31.3.2025	0	19	Only domestic effluent, dispose through septic tank & soak pit	0	NA

1	2	3	4	958	6	7	8	121
82	Time Technoplast Ltd., Unit-2 Plot-56,64, Sector-4	31.3.2029	3	3	Only domestic effluent, dispose through septic tank & soak pit	0	NA	
83	Time Technoplast Ltd. Plot-57.63, Sector-4	31.3.2028	4	4	Only domestic effluent, dispose through septic tank & soak pit	0	NA	
84	APPL Industries Limited Plot-58, Sector-4	Unit is Closed				0	NA	
85	AAAS Enterprises Plot-59 A-5, Sector-4	31.03.2026	0	0.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA	
86	Vijay Engineering Industries Plot-59A6, 59A7, Sector-4	30.9.2025	0	1.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA	
87	Nikhil R Auto Plot-59 A-1, Sector-4	Applied	0	0.4	Only domestic effluent, dispose through septic tank & soak pit	0	NA	
88	A. P. Auto Innovators Plot-59A-2 & 59A-3, Sector-4	31.03.2029	0	1	Only domestic effluent, dispose through septic tank & soak pit	0	NA	
89	Globe Precision Industries Pvt. Ltd Plot-60, Sector-4	Applied	0	4	Only domestic effluent, dispose through septic tank & soak pit	0	NA	
90	P. P. Auto Innovators Plot-61, Sector-4	31.03.2029	0	2	Only domestic effluent, dispose through septic tank & soak pit	0	NA	
91	APN Auto Innovators Pvt. Ltd. Plot-62, Sector-4	31.03.2029	0	1.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA	
92	Hightech Engineering Plot-62 E-1, Sector-4	Unit is Closed				0	NA	
93	Radha Madhav Corporation Ltd. Plot-66, Sector-4	Unit is Closed				0	NA	
94	Narayan Creation Plot-68, Sector-4	Unit is Closed				0	NA	
95	Technometals Plot- 68 A-2, Sector-4	Unit is Closed				0	NA	

1	2	3	4	5	6	7	8	
96	Shanti Coils & Refregeration Equipment Pvt. Ltd. Plot- 57 A, Sector-7	Unit is Closed					0	NA
97	Ambica Industrial Gases Plot- 5 A-1, Sector-9	Not Applied	0	0.1	Only domestic effluent, dispose through septic tank & soak pit		0	NA
98	Devbhumi Polymers Plot- 5 B-2, Sector-9	Unit is Closed					0	NA
99	Malcoti & Associates Catering Services Pvt. Ltd. Plot- 5B-7 & 5B-8, Sector-9	Unit is Closed					0	NA
100	Seikaku Engineers Pvt. Ltd., Plot-6 B, Sector-9	31.3.2025	0	2	Only domestic effluent, dispose through septic tank & soak pit		0	NA
101	Narendra Precision Fastners Plot- 7E , Sector-9	Unit is Closed					0	NA
102	BST Textiles Mills Pvt. Ltd. Plot- 9 , Sector-10	31.03.2027	4	14	Only domestic effluent, dispose through 15 KLD STP & used in in-house applications		0	NA
103	SAG Rubber Industries Plot- 32, IIDC	Applied	0	0.3	Only domestic effluent, dispose through septic tank & soak pit		0	NA
104	Prazise Technologies Pvt. Ltd. Plot- 7A , Sector-2	Applied	0	0.1	Only domestic effluent, dispose through septic tank & soak pit		0	NA
105	Remal Dass Ram Lal Plot- 5 B-3 , Sector-9	31.3.2025	1	2	Only domestic effluent, dispose through septic tank & soak pit		0	NA
106	Vijay Engineering Industries Plot- 59 B-1 , Sector-4	30.09.2025	0	1.5	Only domestic effluent, dispose through septic tank & soak pit		0	NA
107	Dighvijay Plastics and Allied Products Pvt. Ltd. Plot- 59 B, Sector-4	Applied	0	1	Only domestic effluent, dispose through septic tank & soak pit		0	NA
108	Radheshyam tool and design Plot- 5B-1, Sector-9	31.3.2025	0	0.5	Only domestic effluent, dispose through septic tank & soak pit		0	NA
109	Vinita Metal Pvt. Ltd. Plot-5B-4,5B-5, Sector-9	31.3.2025	0	1	Only domestic effluent, dispose through septic tank & soak pit		0	NA

1	2	3	4	5	6	7	8
110	AVS Auto Tech Plot-5B-6, Sector-9	Not Applied	0	0.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA
111	Manuraj Tooling Technologies Pvt. Ltd.	31.3.2029	0	1	Only domestic effluent, dispose through septic tank & soak pit	0	NA
112	Jai Mata di Plot-21 B, Sector-2	31.3.2025	0	0.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA
113	Luman Marketing Plot- 25, Sector-2	31.3.2025	0	2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
114	Adyani Manufacturing LLP Plot- 24, 25, Sector-6	Applied	0.2	1.2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
115	Adarsh Polypack Plot- 37, Sector-6	31.3.228	1	2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
116	STEELBIRD INTERNATIONAL Plot- 61, Sector-6	31.3.2027	1	5.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA
117	Pritpal Singh & Co. Plot- 64, Sector-6	Unit is Closed				0	NA
118	Hardev Batteries Plot- 65, Sector-6	Unit is Closed				0	NA
119	Unique Techno Solutions Pvt Ltd. Plot- 14,15,16 Sector-6	30.9.2024	0	2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
120	Jiwan Plasto Moulds Corporation Plot- 26, Sector-7	Not Applied	0	0.8	Only domestic effluent, dispose through septic tank & soak pit	0	NA
121	M/s Ganpati Gases Plot- 82, Sector-7	Not Applied	0	1	Only domestic effluent, dispose through septic tank & soak pit	0	NA
122	chitra Handicraft Plot-68 A-4, Sector-4	Unit is Closed				0	NA
123	Gadget Box Retail. Plot- 14, Sector-7	Unit is Closed				0	NA

1	2	3	4	5	6	7	8
124	Hemant Industries Plot- 29, Sector-7	Unit is Closed				0	NA
125	Roshan Industries Plot- 37, Sector-7	White Category	0	1	Only domestic effluent, dispose through septic tank & soak pit	0	NA
126	Shri Ganesh Glass Industries Plot- 72, Sector-7	Unit is Closed				0	NA
127	Shakti Polymers Plot- 13A, Sector-10	Unit is Closed				0	NA
128	Shanu Enterprises Plot- 16, IIDC	White Category	0	2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
129	Puri Electronics Pvt Ltd. Plot- 53, IIDC	Applied	0	2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
130	Om Sai Motor Industries Plot- 64, IIDC	White Category	0	1.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA
131	Apex Industries Plot- 15, IIDC	Applied for white Category	0	1.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA
132	Rudrapur Tubes India Pvt Ltd. Plot- 57, IIDC	Unit is Closed				0	NA
133	Savvy Engineering Plot- 4C, ITBT	Not Applied	0	0.2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
134	Nuziveedu Seeds Pvt. Ltd. Plot- 1,2, ITBT	Applied	0	0.3	Only domestic effluent, dispose through septic tank & soak pit	0	NA
135	Salasar Synthetics Plot- 9A, Sector-4	Not Applied	0	2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
136	Biolastic India Pvt. Ltd, Plot-46, sector-3	31.3.2028	0	0.05	Only domestic effluent, dispose through septic tank & soak pit	0	NA
137	Luman Inovations Pvt. Ltd., Plot-58, Sector-4	31.3.2025	0	2	Only domestic effluent, dispose through septic tank & soak pit	0	NA

AEE

1	2	3	4	5	6	7	8
138	Luminious power Technologies Pvt. Ltd, Plot-CP-17, Sector -city park	31.3.2029	2	18	Only domestic effluent, dispose through 20 KLD STP	0	NA
139	SV Plastic and Metals Pvt. Ltd., Plot-7E, Sector-9	31.3.2025	0	0.5	Only domestic effluent, dispose through septic tank & soak pit	0	NA
140	Mahalakshmi Polypacs, Unit-2, Plot-62 A1, Sector-4	31.3.2025	0	2	Only domestic effluent, dispose through septic tank & soak pit	0	NA
141	KPI Assembling, Plot-6B, Sector-1	White Category	0	0.5	Only domestic effluent, dispose through 15 KLD STP	0	NA
142	Deep Steels, Plot-6C, Sector-1	Not Applied	0	0.2	Only domestic effluent, dispose through 20 KLD STP	0	NA
143	Shree Krishna Vanaspati Industries, Plot- 6A, Sector-1	Unit is Closed				0	NA
144	Roquette India Pvt. Ltd., Plot-12, Sector- 9	31.3.2028	4472	75	4000 KLD ETP with PST Treatment	3638	Treated Effluent discharged to River Begul/Kalyani.
* Total Avg. Quantity of Effluent generated by the unit except M/s Roquette India Pvt. Ltd., Plot-12, Sector-9, IIE-Pantnagar = 519.66 KLD							
Abbreviations- PST Treatment- Primary,Secondary and Tertiary Treatment							
NA-Not Applicable							

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2.Details of Units outside the IIE, Pantnagar (Within the Catchment area of River Kalyan)

S.No	Industry Name & Address	Consent Validity upto	Avg. Daily Water Consumption (in KLD)		Details of In-House ETP	Avg. Quantity of Effluent Generation/Effluent Received at In-House ETP (in KLD)	Mode of Disposal for Treated Effluent
			Process	Domestic			
1	2	3	4	5	6	7	8
1	Bharat Heavy Electricals Limited, Component Fabrication Plant , Kichcha Bypass Road, Rudrapur, Distt. U.S. Nagar	31.3.2025	2	12	5 KLD ETP with PST Treatment	2	Recycled into process application
2	Singh Traders, Vill-Lohari, Gangapur, Rudrapur, Distt. U.S. Nagar	31.3.2026	3	0.7	20 KLD ETP with PST Treatment	3	Recycled into process application
3	Agrawal Highway Motors, Kids Planet School Road, Behind Gola Ganpati, Rudrapur, Distt. U.S. Nagar	31.3.2024 (Renewal not applied)	0.5	0.5	0.5 KLD ETP/Setteling Tank with ACF &PCF	0.3	Recycled into process application
4	Allied Waste Service, Village - Fulsunga P.O. - Transit Camp, Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA
5	ALP Aeroflex India Private Limited, Khasra No-89/2, 83/9, Village-Fazalpur Mahraula, Bilaspur Road, Rudrapur, Distt.-U.S. Nagar	31.3.2026	6	7	10 KLD ETP with PST Treatment	3	Recycled into process application
6	Amit Autocars Pvt. Ltd., Plot no.-43, Ward no-12, Rudrapur, Distt.-U.S. Nagar	31.3.2028	2	1	5 KLD ETP/Setteling Tank with ACF &PCF	2	Recycled into process application
7	Amit Autowheels Pvt. Ltd.,Fazalpur Mahrola, Opposite AN JHA College Rampur road, City-Rudrapur, Distt.-U.S. Nagar	31.3.2027	2	1	5 KLD ETP/Setteling Tank with ACF &PCF	2	Recycled into process application

 ABE

1	2	3	4	5	6	7	8
8	Ansh Modling, Teen Pani, Kichha Road, Rudrapur, Distt.-U.S. Nagar	31.3.2027	0	0.1	Only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
9	Asa Automotive, Fulsunga, P.O-Transit Camp, Rudrapur, Distt.-U.S. Nagar	White Category	0	1	Only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
10	Balaji Auto Links, B 8 , Kichha Bypass Road, Rudrapur, Distt.-U.S. Nagar	31.3.2027	0.5	1	1 KLD ETP/setteling tank with ASF & PCF	0.5	Recycled into process application
11	Chauhan Polymers, khasra no . 104 min-vill-Phulsunga, Rudrapur, Distt.-U.S. Nagar	31.3.2028	0	0.2	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
12	Dashmesh Polymers, Khasra no.-252, Phulsungi road, Rudrapur, Distt.-U.S. Nagar	31.3.2023 (Renewal not applied)	0	1	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
13	Eltek Industries,Teen Pani, Shukla Farm, Rudrapur, Distt.-U.S. Nagar	31.3.2023 (Renewal not applied)	1	1	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
14	Essem Auto Electricals Pvt. Ltd.,B 12 , Industrail Estate , Kiccha Bypass Road , Rudrapur,Distt.-U.S. Nagar	31.3.2027	0	1	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
15	Geet Polymers, 3, Industrial Area, Kichha Road, Rudrapur,Distt.-U.S. Nagar	Unit is Closed				0	NA
16	Goodluck India Ltd, Shri Shyam Baba Rice Mill Compound, Kichha bye pass road, Industrial Area, Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA
17	Gupta Steel Works, B-13, Industrial Area, Kichha bye pass road, Rudrapur, Distt.-U.S. Nagar	31.3.2024 (Applied)	0	0.1	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
18	Hindustan Traders, Kh.no.-619/1, Teen Paani, Kartarpur road, Rudrapur, Distt.-U.S. Nagar	31.3.2027	1	2	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA

AEE

1	2	3	4	5	6	7	8
19	Jai Gurudev Industries, C-19/20, Industrial Estate, Kichha Bypass Road, Rudrapur, Distt.-U.S. Nagar	31.3.2026	0	2.5	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
20	Jai Isht Dev Industries, Village-Bagwara, Kichha road, Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA
21	Jairaj Global, Plot no. B-22, Industrial Estate, Kichha Bypass Road, Rudrapur, Distt.-U.S. Nagar	31.3.2026	0	2	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
22	Janitor Therapeutics, khet no-56-vill-Phulsunga, Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA
23	Kamdhenu Rice Mill, Kh. No.-339/1/3, Kichha bye pass road, Rudrapur, Distt.-U.S. Nagar	31.3.2028	0	0.2	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
24	Kumar Autowheels Private Limited, 7/1, Kichha Bypass Road, Distt.-U.S. Nagar	31.3.2026	3.5	1.5	only domestic effluent, treated through 60 KLD STP and used in in-house applications	0	NA
25	Leftover Industries, 279, Near Shiv Shakti Dharma Kanta, Village- Fulsunga, Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA
26	Lumax Ancillary Limited, Kichha Road, Teenpani, Rudrapur, Distt.-U.S. Nagar	White Category	0	2	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
27	M/s Paxton Industries, Khasra No. 56, Fulsunga, Near Shiv City Colony, Teen Pani Road, Rudrapur, Distt.-U.S. Nagar	White Category	0	0.2	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
28	M/s Ramdas Enterprises, Kh. No.-443/1,2,3,4, Near Mandi, Kichha Road, Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA
29	M/s Sukhmani Plastics, Ground Floor, A-160, near Gurudwara, Kichha bye pass road, Rudrapur, Distt.-U.S. Nagar	30.9.2024	0	0.1	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
30	Mahi Enterprises, Khasara No. - 86, Shukla Farm, Kartarpur Road, Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA

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1	2	3	4	5	6	7	8
31	Manav Plastic, Plot no. 20/1, Industrial Area, Kichha bye pass road, Rudrapur, Distt.-U.S. Nagar	31.3.2022 (Renewal not applied)	0	0.1	966 only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
32	Mars Industries, Khasra No-193-Village-Fulsungi, Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA
33	M/s Emonte Enterprises, Plot no.-12, Khet no-212/1,vill.- Fulsungi, Ganga pur road,- Gangapur Road, Fulsungi, Rudrapur, Distt.-U.S. Nagar	Applied	0	1	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
34	Nainital Traders, khasra number -310, Fulsunga, Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA
35	Nishant Packaging, khata-405-vill-phulsungi, Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA
36	Nuskill Coaters LLP, plot no .1 and 2 ,Industrial area, kichha road, Rudrapur, Distt.-U.S. Nagar	31.3.2028	0	1	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
37	Om Bapu Agro Industries, Khasra No. - 133 Industrial Estate, Kichha Bypass Road, Rudrapur, Distt.-U.S. Nagar	31.3.2027	0	2	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
38	Pashu Ahar Nirman Shala, Near BHEL, Kichha Bypass Road, Rudrapur, Distt.-U.S. Nagar	30.9.2028	0	2	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
39	Pashupati Nath Bholu Prasad, 8/2, Industrial Area,Rudrapur, Distt.-U.S. Nagar	31.3.2026	0	1	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
40	R and N Techauto Industries Pvt Ltd, Plot No. - 84, Fulsungi, Gangapur Road, Rudrapur, Distt.-U.S. Nagar	31.3.2028	0	3	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
41	Sai Industries, Plot no.-9/2, Rudrapur, Distt.-U.S. Nagar	31.3.2028	0	2	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA

1	2	3	4	5	6	7	8
42	Sal Automotive Ltd.,11 A, Tehsil: Rudrapur, Distt.-U.S. Nagar	31.3.2025	0	3.5	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
43	Satyadev Industries, 06, Phulshunga Tehsil: Rudrapur, Distt.-U.S. Nagar	31.3.2026	0	1	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
44	Shree Industries, Khasra No.101-Village-Fulsungi, Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA
45	Shree Subh Poly Plast(Unit-II), khasra no-15/1-vill-fusungi,Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA
46	Shree Trupati Enterprises, Kh. No.-619/1, Teenpani, Kartarpur road, Rudrapur, Distt.-U.S. Nagar	Unit is Closed				0	NA
47	Siddique Traders, Kh No- 619/1, 628/1, Kartarpur Road, Teenpani, Rudrapur, Distt.-U.S. Nagar	31.3.2025	7	1	10 KLD ETP with PST Treatment	5	Recycled into process application
48	Sidi India Pack Pvt. Ltd., Ram Garden, Shimla Bahadur, Transit Camp, Rudrapur, Distt.-U.S. Nagar	31.3.2026	0	1	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
49	Singh Plastotech Industries, Vill-Bhagwanpur, Kashipur road, Rudrapur, Distt.-U.S. Nagar	01.8.2026	0.2	1	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
50	Soltex Petro Products Limited, Plot No. C 10 and 11, Industrial Estate,Kichha By Pass Road, Rudrapur, Distt.-U.S. Nagar	31.3.2027	0.5	0.5	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
51	Universal Plastics, Plot No. 611/1/3min, Near Nexa Shoroom, Kichha By Pass Road, Rudrapur, Distt.-U.S. Nagar	31.3.2024 (Applied)	0.5	1	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA
52	V Stich, Khasara No. - 287 Min., Village - Fulsunga, PO - Transit Camp, Rudrapur, Distt.-U.S. Nagar	Not Applied	3	3	only domestic effluent, dispose through Septic tank & Soak Pit	0	NA

Abbreviations- PST Treatment- Primary,Secondary and Tertiary Treatment

ACF- Activated Carbon Filter, PCF- Pressure Sand Filter

NA-Not Applicable





नमामि
गंगे

कार्यालय अधिशासी अभियन्ता

E-mail- namamiganguesw@gmail.com



निर्माण शाखा, उत्तराखण्ड पेयजल निगम, ऊधमसिंह नगर।
कलेक्ट्रेट परिसर (गण्डी निवेशालय के सामने) रुद्रपुर, जिला- ऊधमसिंह नगर, पिन- 203153

पत्रांक 2869

/नमामि गंगे/184 दिनांक 22/11/2024

सेवा में

नगर आयुक्त,
नगर निगम रुद्रपुर,
ऊधमसिंह नगर।

प्रमाण	
ई-मेल द्वारा	✓
डाक द्वारा	

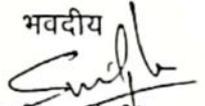
विषय:-

गा0 एन0जी0टी0 द्वारा O.A. No. 446/2023-Rambabu Vs Nagar Nigam Rudrapur & Anr. के सम्बन्ध में पारित आदेश दिनांक 16.08.2024 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 2141/एन0जी0टी0/2024-25 दिनांक 05.11.2024 एवं मा0 एन0जी0टी0, नई दिल्ली द्वारा पारित आदेश संख्या 446/2023-Rambabu Vs Nagar Nigam Rudrapur & Anr. दिनांक 16.08.2024 के क्रम में सादर अवगत कराना है कि वर्तमान में रुद्रपुर शहर से निकलने वाले लगभग 26.60 MLD सीवेज बिना उपचारित हुए ही कल्याणी नदी में प्रवाहित हो रहा है। माननीय एन0जी0टी0 के निर्देश पर जनपद ऊधमसिंहनगर में नमामि गंगे कार्यक्रम में प्रस्तावित रुद्रपुर नगर से प्रवाहित हो रही कल्याणी नदी/कल्याणी नदी में गिर रहे नालों के शोधन हेतु आई0एण्डडी0 एस0टी0पी0 निर्माण इत्यादि के कार्यों का प्राक्कलन विरचन कर National Mission for Clean Ganga (NMCG), नई दिल्ली को भेजा गया है। प्राक्कलन के अन्तर्गत कल्याणी नदी में गिर रहे 22 बड़े नालों का टैपिंग व्यवस्था, 01 नग एस0टी0पी0 का निर्माण (39 एम0एल0डी0), 01 नग मुख्य पम्पिंग स्टेशन का निर्माण, राइजिंग मेन एवं 03 नग इण्टरमीडिएट पम्पिंग स्टेशन का निर्माण कार्य सम्मिलित है। योजना की अनुमानित लागत रु0 390.64 करोड़ है। उक्त योजना के स्वीकृति के उपरान्त एस0टी0पी0 एवं तत्संबंधी सीवर लाइन का कार्य आरम्भ कर दिया जाएगा।

भवदीय


(सुनील जोशी)
अधिशासी अभियन्ता

F. No. Pr-12011/2/2024-O/o ED(PROJECT)NMCG

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग
राष्ट्रीय स्वच्छ गंगा मिशन
....

पहली मंजिल, गेजर ध्यान चंद नेशनल स्टेडियम,
निकट झंडिया गेट, नई दिल्ली - 110001,

दिनांक: 16 अगस्त, 2024

सेवा में,
The Program Director
SMCG, 105, Rajpur Road, Near RTO Office,
Dehradun, Uttarakhand-248001

Subject: DPR for I&D of drains discharging sewage into river Kalyani at Rudrapur along with provision of STP & pumping stations in district Udham Singh Nagar, Uttarakhand.

Dear Sir,

This is with reference to your letter no 269/SMCG/Namami Gange /I&D & STP dated 27.06.2024 vide which NMCG has received the DPR at an estimated cost of Rs. 390.64 crore for the mentioned subject for considerations under Namami Gange Programme.

2. NMCG has examined this DPR and made some observations. The observations are annexed as Annexure-I.
3. NMCG is returning this DPR, with request to incorporate observations as per Annexure-I and resubmit the revised DPR at the earliest.
4. This issues with the approval of Competent Authority.

Encl: Annexure-I

भवदीय,
Pravir 16.08.24
(डॉ. प्रवीण कुमार)
निदेशक (तकनीकी), एनएमसीजी

Copy to:

1. Secretary, Drinking Water, Govt of Uttarakhand, New Building, 4th Floor, Uttarakhand Secretariat, 4, Subhash Rd, Dehradun-248001
2. Managing Director, Uttarakhand PeyJal Nigam, 11-Mohini Road, Dehradun, Uttarakhand-248001

Copy for Internal information:

PS to DG/ ED (Project), NMCG.

नमामि
गंगे05944-250747, Mo 9411107868
E-mail-namamigangeusn@gmail.com

कार्यालय अधिशासी अभियन्ता

निर्माण शाखा, उत्तराखण्ड पेयजल निगम, ऊधमसिंह नगर।
कलैक्ट्रेट परिसर (मण्डी निदेशालय के सामने) रुद्रपुर, जिला- ऊधमसिंह नगर, पिन- 263153

पत्रांक 46

/ नमामि गंगे कल्याणी / 01

दिनांक:- 8.01.2024

नगर आयुक्त,
नगर निगम रुद्रपुर,
ऊधमसिंहनगर।

प्रेषण	
ई-मेल द्वारा	✓
डाक द्वारा	

विषय:-

माननीय एन0जी0टी0 द्वारा O.A. No. 446/ 2023- Rambabu Vs Nagar Nigam Rudrapur & Anr. के सम्बन्ध में पारित आदेश दिनांक 22.12.2023 की अनुपालन आख्या उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 1094/एन0जी0टी0/2023-24 दिनांक 29.12.2023 एवं 1095/एन0जी0टी0/2023-24 दिनांक 30.12.2023 के क्रम में दिनांक 02.01.2024 को हुई बैठक में प्राप्त निर्देश के क्रम में सादर अवगत कराना है कि वर्तमान में रुद्रपुर शहर से निकलने वाले लगभग 40 MLD सीवेज बिना उपचारित हुए ही कल्याणी नदी में प्रवाहित हो रहा है। माननीय एन0जी0टी0 के निर्देश पर जनपद ऊधमसिंहनगर में नमामि गंगे कार्यक्रम में प्रस्तावित रुद्रपुर नगर से प्रवाहित हो रही कल्याणी नदी/कल्याणी नदी में गिर रहे नालों से आई0एण्डडी0 एस0टी0पी0 निर्माण इत्यादि कार्यों का प्राक्कलन तैयार किये जाने का कार्य अनुबंध संख्या 19/SE-CD US NAGAR/2021-22 दिनांक 15.9.2021 के अन्तर्गत M/S NJS Engineers India Pvt. Ltd., New Delhi द्वारा किया जा रहा है। M/S. NJS Engineers India Pvt. Ltd., New Delhi के द्वारा कल्याणी नदी को Rejuvenate करने हेतु 02 विकल्प दिये गये थे:-

विकल्प 01- शहर से निकलने वाली लगभग 184 छोटी-बड़ी नालियाँ कल्याणी नदी में गिरती हैं। इन नालों/ नालियों को नदी में गिरने से रोकने हेतु नदी के दोनों किनारे पर Bank Sewer Line डालने के लिए पर्याप्त जगह नहीं है। इसलिए नदी के दोनों तरफ आवश्यक चौड़ाई में लोगों को Rehabitate कर Bank Sewer Line बिछाई जायेगी एवं आवश्यकतानुसार सीवेज पम्पिंग स्टेशन का निर्माण करते हुए रम्पुरा में सिवेज शोधन संयंत्र की स्थापना की जायेगी। इससे नालों का पानी कल्याणी नदी में नहीं गिरेगा एवं कल्याणी नदी के प्रदूषण स्तर में कमी आयेगी। उक्त विकल्प के अन्तर्गत अनुमानित लागत है - **Rs 222685.63 Lakh** (Centre Share - Rs 99671.33 Lakh, Rehabilitation cost- Rs 122949.67 Lakh, State Share- Rs 64.63Lakh)

विकल्प 02- कल्याणी नदी को शहर के बाहर रम्पुरा के समीप Tap कर एक सीवेज शोधन संयंत्र का निर्माण किया जाएगा जिसमें कल्याणी नदी के दूषित जल को शोधित कर स्वच्छ जल कल्याणी नदी में प्रवाहित किया जाएगा, इससे कल्याणी नदी शहर के बाहर स्वच्छ हो जाएगी एवं गंगा नदी में स्वच्छ जल सम्मिलित होगा, परन्तु इस विकल्प में शहर में कल्याणी नदी के जल स्तर में कोई सुधार नहीं होगा। साथ ही औद्योगिक क्षेत्र से आने वाले दूषित जल का STP की कार्य कुशलता पर विपरीत प्रभाव पड़ेगा। उक्त विकल्प के अन्तर्गत अनुमानित लागत है - **Rs 91941.43 Lakh** (Centre Share - Rs 91876.80 Lakh, State Share- Rs 64.63Lakh)

दिनांक 10.06.2022 को जिलाधिकारी महोदय ऊधमसिंह नगर की अध्यक्षता में हुई जिला गंगा समिति ऊधमसिंह नगर की बैठक (बैठक का कार्यवृत्त संलग्न) में उपरोक्त दोनों विकल्पों पर चर्चा की गयी जिसमें जिलाधिकारी महोदय द्वारा कहा गया कि उपरोक्त प्रथम विकल्प में कल्याणी नदी के दोनों किनारों पर बसे लोगों को Rehabitate किया जाना होगा जो व्यवहारिक दृष्टि से उचित नहीं हैं एवं

क्रमशः.....2

(2)

लोगों को Rehabilitate करने में अत्यधिक समय लगेगा जिससे उपरोक्त प्रोजेक्ट में अनावश्यक विलम्ब होगा एवं माननीय एन० जी० टी० द्वारा आरोपित Environmental Compensation में अत्यधिक वृद्धि हो जायेगी। अतः कल्याणी नदी को Rejuvenate करने हेतु द्वितीय विकल्प पर ही कार्ययोजना तैयार किया जाना उचित होगा। जिससे नमामि गंगे परियोजना का उद्देश्य भी पूर्ण होगा। तदनुसार कल्याणी नदी को Rejuvenate करने हेतु द्वितीय विकल्प पर ही कार्ययोजना तैयार कर इस कार्यालय के पत्रांक 3376/ नमामि गंगे कल्याणी / 37 दिनांक 02.11.2022 द्वारा अग्रेतर कार्यवाही हेतु उच्च अधिकारियों को प्रेषित किया गया। कार्यो की लागत अत्यधिक प्रतीत होने के कारण उच्च अधिकारियों द्वारा उपरोक्त विकल्पो पर IIT Roorkee से तकनीकी मार्ग दर्शन प्राप्त करने के मौखिक निर्देश दिये गये। उक्त के क्रम में इस कार्यालय के पत्रांक 338/ नमामि गंगे कल्याणी / 07 दिनांक 27.01.2023 एवं पत्रांक 518/ नमामि गंगे कल्याणी / 09 दिनांक 14.02.2023 (छाया प्रति संलग्न) द्वारा IIT Roorkee से तकनीकी मार्ग दर्शन प्राप्त करने हेतु Mr. Arun Kumar. F. ASCE, F. IHA, FIE Professor, Hydro and Renewable Energy Department (Formely AHEC), Indian Institute of Technology, Roorkee-247667 को पत्र प्रेषित किया गया जिसके क्रम में प्रो० अरुण कुमार द्वारा दिनांक 02.04.2023 को कल्याणी नदी का स्थलीय निरीक्षण किया गया एवं अपने कार्यालय पत्रांक HRED/C-56/ Dated April 21, 2023 द्वारा अपनी रिपोर्ट इस कार्यालय के ई-मेल द्वारा प्रेषित की गयी, जिसमें उनके द्वारा MICRO TUNNEL के निर्माण की संस्तुति की गई है। तदक्रम में इस कार्यालय के पत्रांक 1484/ नमामि गंगे कल्याणी / 12 दिनांक 26.04.2023 द्वारा M/s. NJS Engineers India Pvt. Ltd., New Delhi को MICRO TUNNEL पर कार्य योजना तैयार करने हेतु पत्र प्रेषित किया गया। उक्त के क्रम में M/S. NJS Engineers India Pvt. Ltd., New Delhi द्वारा अपने कार्यालय पत्रांक NJSEI/Rudrapur/2023/3728 दिनांक 23-05-2023 द्वारा Preliminary Report प्रेषित की गई है।

MICRO TUNNEL में Sewer Pipe 4-5 मी० नदी तल के नीचे बिछाये जाने का सुझाव दिया गया है। रुद्रपुर में भूजल स्तर उपर होने के कारण एवं MICRO TUNNEL एक नई तकनीक होने के कारण Sewer Line बिछाना एवं उसका अनुरक्षण करना आसान नहीं होगा। MICRO TUNNEL में भी बीच-बीच में मेनहोल बनाये जायेंगे जिससे कल्याणी नदी का प्रवाह अवरुद्ध होने की सम्भावना है। कल्याणी नदी में अत्यधिक अतिक्रमण के कारण Branch Sewer भी बिछाया जाना सम्भव नहीं है।

विकल्पों के अन्तिम चयन के सम्बन्ध में उच्चाधिकारियों को मार्गदर्शन हेतु पत्र प्रेषित किया गया है। तदक्रम में उक्त विकल्पों पर अन्तिम निर्णय लिये जाने हेतु दिनांक 21.12.2023 को सचिव, पेयजल एवं स्वच्छता विभाग, उत्तराखण्ड शासन, देहरादून की अध्यक्षता में बैठक आयोजित की गई थी। उक्त बैठक में सचिव, पेयजल एवं स्वच्छता विभाग, उत्तराखण्ड शासन, देहरादून द्वारा निर्देश दिये गये कि सम्पूर्ण नदी को Tap कर STP का निर्माण उचित नहीं है। सचिव महोदय द्वारा Rehabitaion Cost पर आपत्ति दर्ज की गई एवं निर्देश दिये गये कि जिन लोगों ने अतिक्रमण किया है, उन्हें किसी भी प्रकार का लाभ न दिया जाय। केवल उन लोगों हेतु, जिन्हें परियोजना के निर्माण हेतु Rehabilitat किया जाना है, Rehabilitaion Cost का आंकलन किया जाय। अतिक्रमण को चिन्हित करने हेतु सिंचाई विभाग एवं राजस्व विभाग का सहयोग प्राप्त किया जाए। नदी किनारे हुए अतिक्रमण को हटाते हुए प्रथम विकल्प पर ही कार्य योजना तैयार की जाय।

क्रमशः.....3

(3)

अतः सचिव पेयजल से प्राप्त निर्देशानुसार प्रथम विकप पर कार्य योजना तैयार करने की कार्यवाही गतिमान है।

भवदीया
(ज्योति पालनी)
अधिसासी अभियन्ता

पृ०सं० एवं दिनांक उपरोक्तानुसार।

- प्रतिलिपि निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
1. निदेशक महोदय, शहरी विकास निदेशालय, देहरादून।
 2. जिलाधिकारी/प्रशासक महोदय, नगर निगम, रुद्रपुर।
 3. महाप्रबन्धक (नमामि गंगे) कुमाऊँ, उत्तराखण्ड पेयजल निगम, हल्द्वानी।
 4. क्षेत्री प्रबन्धक, उत्तराखण्ड प्रदुषण बोर्ड, काशीपुर।
 5. श्री मधु कान्त कोटियाल, सहायक अभियन्ता।

अधिसासी अभियन्ता

FSTP Plant (125 KLD)



974

नगर निगम रुद्रपुर में वैज्ञानिक विधि से सैप्टेज निस्तारण का विवरण

माह	कुल ट्रिप की संख्या	सैप्टेज निस्तारण की मात्रा	सैप्टेज ट्रीटमेन्ट प्लान्ट का नाम
सितम्बर/अक्टूबर 2021	98	392 KL	CETP Pantnagar (Ramky)
नवम्बर 2021	80	320 KL	CETP Pantnagar (Ramky)
दिसम्बर 2021	190	760 KL	CETP Pantnagar (Ramky)
जनवरी 2022	277	1108 KL	CETP Pantnagar (Ramky)
फरवरी 2022	272	1088 KL	CETP Pantnagar (Ramky)
मार्च 2022	214	856 KL	CETP Pantnagar (Ramky)
अप्रैल 2022	164	656 KL	CETP Pantnagar (Ramky)
मई 2022	120	480 KL	CETP Pantnagar (Ramky)
जून 2022	123	492 KL	CETP Pantnagar (Ramky)
जुलाई 2022	161	644 KL	CETP Pantnagar (Ramky)
अगस्त 2022	139	556 KL	CETP Pantnagar (Ramky)
सितम्बर 2022	193	772 KL	CETP Pantnagar (Ramky)
अक्टूबर 2022	126	504 KL	CETP Pantnagar (Ramky)
नवम्बर 2022	143	572 KL	CETP Pantnagar (Ramky)
दिसम्बर 2022	310	1240 KL	CETP Pantnagar (Ramky)
जनवरी 2023	270	1080 KL	CETP Pantnagar (Ramky)
फरवरी 2023	343	1372 KL	CETP Pantnagar (Ramky)
मार्च 2023	332	1328 KL	CETP Pantnagar (Ramky)
अप्रैल 2023	262	1048 KL	CETP Pantnagar (Ramky)
मई 2023	214	856 KL	CETP Pantnagar (Ramky)
जून 2023	217	868 KL	CETP Pantnagar (Ramky)
जुलाई 2023	256	1024 KL	CETP Pantnagar (Ramky)
अगस्त 2023	244	976 KL	CETP Pantnagar (Ramky)
सितम्बर 2023	195	780 KL	CETP Pantnagar (Ramky)
अक्टूबर 2023	175	700 KL	FSTP & CETP Pantnagar (Ramky)
नवम्बर 2023	155	604 KL	FSTP & CETP Pantnagar (Ramky)
दिसम्बर 2023	270	1080 KL	FSTP & CETP Pantnagar (Ramky)
जनवरी 2024	185	632 KL	FSTP & CETP Pantnagar (Ramky)
फरवरी 2024	193	772 KL	FSTP & CETP Pantnagar (Ramky)
मार्च 2024	153	612 KL	FSTP & CETP Pantnagar (Ramky)
अप्रैल 2024	85	340 KL	FSTP & CETP Pantnagar (Ramky)
मई 2024	129	516 KL	FSTP & CETP Pantnagar (Ramky)
जून 2024	205	820 KL	FSTP & CETP Pantnagar (Ramky)
जुलाई 2024	321	1284 KL	FSTP & CETP Pantnagar (Ramky)
अगस्त 2024	274	1096 KL	FSTP & CETP Pantnagar (Ramky)
सितम्बर 2024	267	1068 KL	FSTP & CETP Pantnagar (Ramky)
अक्टूबर	273	1092 KL	FSTP & CETP Pantnagar (Ramky)
योग	7292	29320KL	

र-खटीमा-पतनगर-सितारगंज

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नैनीताल सोमवार, 2 सितंबर

एफएसटीपी में शहर के सैप्टेज का हो रहा निस्तारण

साढ़े तीन महीने में नगर निगम को शुल्क के रूप में मिले तीन लाख से अधिक रुपये, अमृत योजना से बने संयंत्र से हो रही कमाई

अमृत योजना खुरो

रुद्रपुर। प्रदेश का पहला मल कोचड उपचार संयंत्र (एफएसटीपी) शुरू होने के साथ ही नगर निगम को कमाई का जरिया बन गया है। साढ़े तीन महीने में सैप्टेज प्रबंधन शुल्क में निगम तीन लाख रुपये से अधिक की कमाई कर चुका है। शासन ने संयंत्र को फायदेमंद निगम से नगर निगम को हस्तांतरित करने की कार्यवाही हो रही है।



रुद्रपुर में स्थित मल कोचड उपचार संयंत्र।

केन्द्र सरकार की अमृत योजना के तहत किच्छा बाईपास रोड पर फॉरिसिक लेब के पास एक एकड़ जमीन पर कोचड उपचार संयंत्र स्थापित किया गया है। 6.89 करोड़ की लागत से बने संयंत्र की क्षमता

125 केएलडी है।

संयंत्र बनने के बाद मई अंतिम सप्ताह से इसमें कार्य शुरू हो गया है। सिडकुल में एक कंपनी के संयंत्र में टैंकर खाली कराने के लिए 200 रुपये प्रति टैंकर का शुल्क दे रहे

संयंत्र में तैयार होगी खाद

रुद्रपुर। एफएसटीपी की स्थापना को लेकर निवर्तमान मेयर रामपाल सिंह ने भी काफी प्रयास किए थे। उनका कार्यकाल खत्म होने के बाद संयंत्र शुरू हो सका। संयंत्र में मानव मल से खाद तैयार होगी और उसका उपयोग कृषि कार्य में किया जा सकेगा। खुरो

निगम को अब अमृत योजना से बने संयंत्र से कमाई हो रही है। शहर में 13 निजी और एक टैंकर नगर निगम का है।

एक सैप्टेज टैंक खाली कराने की एवज में 1500 रुपये का शुल्क

लेगों से लिया जाता है लेकिन संयंत्र में टैंकर खाली कराने की एवज में टैंकर स्वामी को 10 फीसदी नगर निगम और 10 फीसदी संचालक कंपनी को देना होता है।

नगर आयुक्त नरेश दुर्गापाल ने बताया कि तीन महीनों में निगम को तीन लाख रुपये से अधिक का राजस्व मिला है। शासन की ओर से संचालन के लिए किसी कंपनी को पांच साल के लिए देने का आदेश जारी होगा।



कार्यालय नगर निगम रुद्रपुर (ऊधमसिंह नगर)

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visit www.nagarnigamrudrapur.com

दूरभाष- 05944-242400



पत्रांक:- 2217 / सा0नि0अनु0/ई-नि0सू0/2024-25

दिनांक- 07/11/24

ई-निविदा सूचना

नगर निगम रुद्रपुर में सिविल निर्माण कार्य हेतु पंजीकृत 'सी एवं उच्चतर श्रेणी' के ठेकेदार/फर्मों से नगर निगम बोर्ड द्वारा स्वीकृत 15 वॉ वित्त/राज्य वित्त की अनुदान धनराशि के अन्तर्गत Construction of Kalyani River Front Development, (Children Park) At Old Trenching Ground Rudrapur, Udham Singh Nagar निम्नांकित की-डेट्स के अनुसार ई-निविदा आमंत्रित की जाती हैं। ई-निविदा से सम्बन्धित सभी सूचनायें उत्तराखण्ड शासन को वेबसाइट www.uktender.gov.in एवं नगर निगम रुद्रपुर की वेबसाइट www.nagarnigamrudrapur.com पर अवलोकित की जा सकती हैं तथा उत्तराखण्ड शासन की वेबसाइट www.uktender.gov.in से डाउनलोड व भरी हुई निविदा अपलोड की जा सकती है तथा अधिक जानकारी नगर निगम निर्माण अनुभाग के कक्ष संख्या 27 से किसी भी कार्यालय दिवस में प्रातः 10:00 बजे से सायं 5:00 बजे तक प्राप्त की जा सकती है जिसकी की-डेट्स निम्नानुसार है-

S.No.	Schedule/Information	Date	Time
1-	Date of online Publication	16-11-2024	11:00 AM
2-	Documents Download Start Date	16-11-2024	11:00 A.M
3-	Bid Submission Start Date	16-11-2024	12:00 P.M
4-	Bid Submission End Date	30-11-2024	05:00 P.M
5-	Offline Submission of Hard/Original Copy of Documents: End Date	02-12-2024	02:00 P.M
6-	Bid Opening Date	02-12-2024	03:00 P.M

(नरेश चन्द्र दुर्गापाल)
नगर आयुक्त
नगर निगम रुद्रपुर
ऊधमसिंह नगर।

(उदयसिंह सिंह)
जिलाधिकारी/प्रशासक
नगर निगम रुद्रपुर
ऊधमसिंह नगर।

प्रतिलिपि- निम्नानुसार नोटिस बोर्ड पर चस्पा किये जाने हेतु।

- कार्यालय जिलाधिकारी, ऊधम सिंह नगर।
- वरिष्ठ कोषाधिकारी, ऊधमसिंह नगर।
- कार्यालय अधिशासी अभियन्ता, लोक निर्माण विभाग, रुद्रपुर, ऊधमसिंह नगर।
- श्री कमल तिवारी, डाटा एन्ट्री ऑपरेटर, नगर निगम रुद्रपुर को इस निर्देश के साथ कि उक्त निविदा सूचना को उपरोक्तानुसार इन्टरनेट के माध्यम से प्रचार प्रसार करना सुनिश्चित करें।
- सम्पादक दैनिक समाचार पत्र [दिनांक 07/11/2024, अमर उजाला] को इस आशय से प्रेषित कि उक्त ई-निविदा सूचना को अपनी व्यवसायिक दरों में न्यूनतम 30 प्रतिशत छूट देते हुए समाचार पत्र दिनांक 08/11/2024 के अंक में न्यूनतम पठनीय रूप में प्रकाशित करते हुए समाचार पत्र की 02 प्रतियां इस कार्यालय में प्रस्तुत करना सुनिश्चित करें।

(सौरभ कुमार)

प्र० अधिशासी अभियन्ता
नगर निगम रुद्रपुर
ऊधमसिंह नगर।



कल्याणी रिवर फ्रक्ट पार्क, नगर निगम, रुद्रपुर

अमर उजाला | अपना शाहर ऊधमसिंह नगर

नगीताल | सोमवार, 18 नवंबर 2024

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कल्याणी रिवर फ्रंट पार्क के लिए निकाला गया टेंडर

तीन बीघा जमीन पर होने जा रहा निर्माण, वृद्धों के मनोरंजन के लिए लोगों झूले, फव्वारा और फुलवारी भी बननें
अपर उजाला व्यू

रूढ़पुर। किच्छाहाड़े पर पहाड़गान में ट्रेजिंगा गांडू से रुड़े का डेर हटाकर विकसित की गई जगह को उपयोग करने की कल्पना शुरू हो गई है। नगर निगम नदी से 30 मीटर लंबाई छोड़कर तीन बीघा जमीन पर कल्याणी रिवर फ्रंट पार्क बनाने जा रहा है। इसके लिए टेंडर आमंत्रित किए गए हैं। दो दिनों का टेंडर खोलने के बाद चयनित फर्म को निर्माण का निष्पत्ती सौंपा जाएगा।



कल्याणी नदी के किनारे बनने वाले कल्याणी रिवर फ्रंट पार्क का डिजाइन। श्वेत: नगर निगम

कार्यक्रम भी बनना - फलदायक में पंच लक्ष्मी मंदिर पर जिस दानको पुजने लखा टन रुड़े के डेर को हटाकर मंदिर के निकसित किया गया है। सख्त भारत मिशन के तहत देश में 75 योही की स्मृति का कलगी भी इसको अर्पण दी गई थी। इसके बाद चार हजार वर्ग मीटर में कल्याणी कॉन्सर्वेशन बनाने का निर्णय लिया गया था। कल्याणी नदी से लगी पर ही कल्याणी रिवर फ्रंट पार्क बनाया जाना है। फ्रंट पार्क बनाने के लिए नगर निगम ने क्रमशः शुरू कर दी है। इसके निर्माण के लिए नदी में सफाई कराई जाएगी और सड़ककरण किया जाएगा। यहां पर स्टीलब्रिज ब्याट बनाने जाने की भी योजना है।

River Kalyani, Water Quality (April 2023- June 2024)

Month	Location	pH	Dissolved Oxygen (mg/l)	Total Dissolved Solids (mg/l)	Electrical Conductivity (µS/cm)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Water Qual as per D.B class
Apr-23	River Kalyani U/S Pantnagar Industrial Area	7.5	6.2	315	469	2.9	16	920	540	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.4	1.1	468	711	40	248	>1600	>1600	E
May-23	River Kalyani U/S Pantnagar Industrial Area	7.3	6.4	296	428	2.6	16	540	430	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.5	0.9	452	688	44	236	>1600	>1600	E
Jun-23	River Kalyani U/S Pantnagar Industrial Area	7.7	5.2	306	451	3	20	430	430	B
	River Kalyani D/S Rampura Ground, Rudrapur	7.3	1.4	365	562	36	224	>1600	>1600	E
Jul-23	River Kalyani U/S Pantnagar Industrial Area	7.4	5.4	211	322	2.8	16	540	350	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.5	4.1	278	422	14	112	>1600	>1600	D
Aug-23	River Kalyani U/S Pantnagar Industrial Area	7.1	5	215	412	3	20	430	350	B
	River Kalyani D/S Rampura Ground, Rudrapur	7	3	310	495	20	136	1600	920	E
Sep-23	River Kalyani U/S Pantnagar Industrial Area	7.4	5.2	213	339	2.8	20	350	240	B
	River Kalyani D/S Rampura Ground, Rudrapur	7	2.9	386	569	18	120	1600	920	E
Oct-23	River Kalyani U/S Pantnagar Industrial Area	7.3	5.1	247	364	2.9	20	430	220	B
	River Kalyani D/S Rampura Ground, Rudrapur	7.2	2	395	588	24	160	>1600	1600	E
Nov-23	River Kalyani U/S Pantnagar Industrial Area	7.8	5.4	276	404	2.7	16	540	350	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.6	1	410	612	38	288	1400	920	E
Dec-23	River Kalyani U/S Pantnagar Industrial Area	7.3	6.2	253	395	2.4	12	430	350	B
	River Kalyani D/S Rampura Ground, Rudrapur	7.1	1.2	424	668	34	256	1600	920	E

Month	Location	pH	Dissolved Oxygen (mg/l)	Total Dissolved Solids (mg/l)	Electrical Conductivity (μ S/cm)	BOD (mg/l)	COD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Water Quality as per D.I. class
Jan-24	River Kalyani U/S Pantnagar Industrial Area	7.4	6.9	203	312	2.1	10	540	430	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.2	Nil	374	594	40	304	1600	920	E
Feb-24	River Kalyani U/S Pantnagar Industrial Area	7.96	6.5	294	442	2.4	16	920	350	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.18	Nil	532	824	44	320	1700	1400	E
Mar-24	River Kalyani U/S Pantnagar Industrial Area	7.84	7.1	353	551	2.2	14	540	430	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.11	Nil	605	917	48	352	1700	1100	E
Apr-24	River Kalyani U/S Pantnagar Industrial Area	7.67	6.2	335	573	2.6	20	430	350	B
	River Kalyani D/S Rampura Ground, Rudrapur	7.19	Nil	645	998	45	320	1600	920	E
May-24	River Kalyani U/S Pantnagar Industrial Area	6.78	5.6	384	575	2.9	20	540	240	C
	River Kalyani D/S Rampura Ground, Rudrapur	7.24	Nil	645	1024	48	256	1600	540	E
Jun-24	River Kalyani U/S Pantnagar Industrial Area	River was found Dry								
	River Kalyani D/S Rampura Ground, Rudrapur	6.88	Nil	608	1014	52	272	1600	920	E

लीगेसी वेस्ट/पूर्व ट्रंचिंग ग्राउण्ड का दृश्य



BEFORE



AFTER

Tales From 75 Cities
JOURNEY OF SWACHHATA



Rudrapur's Dumpsite Transformed into Green Oasis

In Rudrapur, Uttarakhand, a former dumpsite has been transformed into a green oasis through a community-led initiative. The project, led by the Rudrapur Municipal Corporation, involved the removal of waste and the planting of trees and plants. The area is now a beautiful green space, providing a much-needed recreational area for the local community.

The Rudrapur Municipal Corporation has also implemented various other initiatives to improve the city's environment. These include the installation of public toilets, the creation of more green spaces, and the implementation of strict waste management regulations. These efforts have helped to transform Rudrapur into a cleaner and more livable city.

The Rudrapur Municipal Corporation has also implemented various other initiatives to improve the city's environment. These include the installation of public toilets, the creation of more green spaces, and the implementation of strict waste management regulations. These efforts have helped to transform Rudrapur into a cleaner and more livable city.





JOURNEY OF SWACHHATA



Tales From 75 Cities

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Rudrapur's Dumpsite Transformed into Green Oasis

In Rudrapur, Uttarakhand, a legacy dumpsite that had stood as a symbol of environmental degradation near the National Highway was transformed into a green oasis through a groundbreaking waste remediation project. Faced with this daunting challenge, the Nagar Nigam Rudrapur took decisive action, launching an ambitious 'Dumpsite Remediation' project under the Swachh Bharat Mission 2.0. This initiative was not merely about cleaning up; it was about reclaiming and transforming the land into a green, usable space that would breathe new life into the community.

The Nagar Nigam Rudrapur, faced with 211,000 metric tonnes of waste accumulated over decades, took action by employing biomining and bioremediation techniques to rehabilitate the site. The project involved separating and processing waste to recover recyclables, while contaminated soil was treated, and residual waste was contained in an engineered landfill with advanced liners. This ensured long-term environmental protection while enabling the land to be redeveloped safely.

Despite initial scepticism from the local community, consistent engagement and transparent communication helped build trust. Over three phases, between December 2020 and May 2024, the dumpsite was completely remediated, turning it into a vibrant green space for residents to enjoy. The transformation not only reduced soil and water contamination but also alleviated traffic congestion by creating additional public spaces near the highway.

Rudrapur's dumpsite remediation project stands as a powerful example of how public-private partnerships, innovation, and community involvement can turn environmental hazards into valuable public spaces, improving the quality of life for residents.



Pithampur's Manure Granules from Organic Waste

Pithampur, a town in Madhya Pradesh's Dhar district, faced a growing problem of managing organic waste, which accounted for a significant portion of the city's refuse. Open dumping of organic waste caused foul odours and environmental degradation. To address this, the Pithampur Municipal Council launched an innovative project to turn organic waste into marketable manure granules.

The council set up a systematic waste collection system, transporting organic waste to a central processing facility. Here, the waste was segregated and composted before being granulated into manure. Using specialised trommels and granulators, the facility efficiently processed the organic material, producing nutrient-rich granules that were sold to local farmers and nurseries.

This initiative not only reduced the waste sent to landfills but also provided economic opportunities for women and marginalised groups. The revenue generated from manure granule sales helped offset waste management costs, while farmers benefited from high-quality organic fertiliser, improving agricultural yields.

Pithampur's approach has successfully turned waste into a resource, creating both environmental and economic benefits. The project serves as a replicable model for other cities looking to manage organic waste sustainably while supporting local agriculture and fostering community involvement.

कूड़े का ग्रहण हटते ही फिर सुकून की सांस लेगा शहर

मितने के कगार पर पहुंचा कूड़े का पहाड़, छह माह में हटाया गया करीब 70 हजार मीट्रिक टन कूड़ा अमर उजाला ब्यूरो

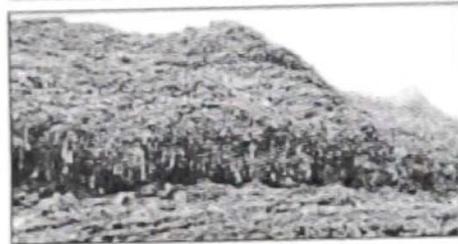
रुद्रपुर। तीन दशक से किच्छा रोड पर शहर की खूबसूरती पर दाग बना कूड़े के पहाड़ खत्म होने की कगार पर पहुंच गया है। बीते छह महीनों में टूचिंग ग्राउंड से करीब 70 हजार मीट्रिक टन कूड़ा हटाया जा चुका है। डीएम और तत्कालीन एमएनए के ईमानदार प्रयास के चलते कूड़े के पहाड़ से ओझल रहने वाले पहाड़गंज के मकान अब हाईवे से दिखने लगे हैं।

टूचिंग ग्राउंड में स्थित तीन दशक पुराना लीगेसी वेस्ट पहाड़गंज के लोगों के नामूर बना हुआ है। कूड़े से निकलने वाली दुर्गंध के साथ ही यहां लगने वाली आग का धुआं लोगों को बीमार कर रहा था। किच्छा हाईवे से गुजरने वाले लोग भी दुर्गंध से परेशान रहते थे। कई बार कूड़े के पहाड़ को हटाने की मांग की गई और निकाय की ओर से हटाने की कोशिश भी हुई लेकिन प्रयास रंग नहीं ला पाए थे।

पिछले साल डीएम उदयरज सिंह और तत्कालीन नगर आयुक्त नरेश दुर्गापाल ने कूड़े के पहाड़ के खत्म के लिए ठोस योजना तैयार की थी। नगर आयुक्त ने अगस्त में डोन सर्वे कराने के साथ ही भारत सरकार के उपक्रम आरआईयूस के विशेषज्ञों की मदद ली थी। तब यहां 53 हजार मीट्रिक टन कूड़ा था। कूड़े के पहाड़ को हटाने का जिम्मा दिल्ली की कंपनी को सौंपकर 90 दिन का वक़्त दिया गया। कंपनी को 15 मार्च तक



रुद्रपुर में टूचिंग ग्राउंड में लीगेसी वेस्ट हटने से रोड से दिखने लगे लोगों के घर। अमर उजाला



टूचिंग ग्राउंड में मौजूद कूड़े। फाइल फोटो

फ्रेश वेस्ट प्लांट बन रहा

रुद्रपुर। टूचिंग ग्राउंड में शहर से रोजाना एकत्र होने वाले कूड़े को दो महीने से किच्छा बाइपास रोड स्थित खाली पड़ी जमीन पर डाला जा रहा है। नगर निगम की ओर से पौने दो करोड़ की लागत से सीबीजी प्लांट के पास फ्रेश वेस्ट प्लांट बनाया जा रहा है। इस प्लांट में रोजाना कूड़ा लाकर गोला कूड़ा सीबीजी प्लांट और सूखे कूड़े का हाथों हाथ निस्तारण होगा। संवाद

कूड़ा हटाना था लेकिन कई वजहों से तारीख आगे बढ़ती रही। शहर से रोजाना एकत्र होने वाला 120 टन कूड़ा भी बढ़ी दिक्कत थी।

कूड़े को हटाने में खर्च होंगे करीब तीन करोड़ रुपये

रुद्रपुर। नगर निगम ने दिल्ली की कंपनी को 53 हजार मीट्रिक टन लीगेसी वेस्ट हटाने की एवज में ढाई करोड़ रुपये भुगतान करने हैं। इनमें से एक करोड़ 92 लाख रुपये शासन से मिलने हैं। इसके अलावा 50 लाख से अधिक रुपये नए कूड़े के निस्तारण के लिए निगम कंपनी को देना। संवाद

किच्छा रोड पर टूचिंग ग्राउंड से लीगेसी वेस्ट को हटाने के लिए योजनाबद्ध तरीके से कार्य किया गया और इस कार्य की लगातार निगरानी भी की गई है। इसका नतीजा है कि लीगेसी वेस्ट खत्म होने की ओर है। कुछ दिनों में यहां से सारा लीगेसी वेस्ट हट जाएगा और भविष्य में इस जमीन का बेहतर उपयोग भी हो सकेगा। - उदयरज सिंह, डीएम।



अफसरों की कोशिश का नतीजा रहा कि छह महीने पहले खड़ा कूड़े का पहाड़ आज खत्म होने की कगार पर है।

शहर ऊधमसिंह नगर

नैनीताल सोमवार, 28 अक्टूबर 2024

दुर्गंधयुक्त फिजाओं में महकने लगी विकास की सुगंध

आर्य कन्या इंटर कॉलेज के आगे बने कूड़ाघर को किया खत्म, नगर निगम रुद्रपुर ने सौंदर्यीकरण कर बनाया सेलफी प्वाइंट

अमर उजाला व्यूरो

रुद्रपुर। डीएम के निर्देश पर कार्पोरेट धर्मियस रोड पर आर्य कन्या इंटर कॉलेज के पास वर्षों से बने काल्पनिक गारबेज प्वाइंट को नगर निगम ने खत्म कर दिया है।

निगम ने कूड़ा हटाने के साथ ही यहां फर्श डालकर गमले रखवा दिए हैं और सेलफी प्वाइंट भी बनाया है। दीवारों पर स्वच्छता के स्लोगन लिखावट के साथ ही यहां कूड़ा डालने पर 5000 रुपये जुर्माने का प्रकथन भी रखा गया है।

आर्य कन्या इंटर कॉलेज के गेट के पास सड़क किनारे खाली जगह



इंटर कॉलेज के पास किया गया सौंदर्यीकरण। अमर उजाला

को लोगों ने कूड़ा फेंकने की जगह बना दिया था। इससे निकलने वाली दुर्गंध से स्कूल आती-जाती छात्राओं को दिक्कत होती थी। राहगीरों का भी

यहां से निकलना दुभर हो रहा था। बदरिश में यह कूड़ा बहाकर स्कूल के गेट और सड़क पर बिखर जाता था। स्कूल प्रबंधन ने कई बार इसकी

05 हजार रुपये का जुर्माना लगेगा कूड़ा फेंकने पर

शिकायत प्रशासन और निगम से की थी लेकिन सफाई के बाद यहां दोबारा कूड़ा फेंक दिया जाता था। डीएम ने संज्ञान लेते हुए इसके

नगर निगम हुआ बिन फ्री रुद्रपुर। नगर निगम क्षेत्र में डोर टू डोर कूड़ा एकत्रीकरण व्यवस्था के बाद अब सेकेंडरी स्टोरेज बिन व्यवस्था को खत्म कर दिया गया है। निगम क्षेत्र में रखे गए 35 से अधिक स्टोरेज बिन नगर निगम ने हटा दिए हैं। नगर आयुक्त दुर्गापाल ने बताया कि घर-घर जाकर छोटी कूड़ा एकत्र कर रही है। इसके चलते सेकेंडरी स्टोरेज बिन की जरूरत नहीं है। सभी जगहों पर रखे गए स्टोरेज बिन को हटा दिया गया है। इसके साथ ही नगर निगम को बिन फ्री घोषित कर दिया गया है। व्यूरो

मध्यापी समाधान के निर्देश नगर आयुक्त को दिए थे। उनके निर्देश पर अब इस जगह का सौंदर्यीकरण किया गया है।

जहां था दुर्गंध का डेरा, वहां होगा हरियाली का बसेरा

अमर उजाला व्यूरो

रुद्रपुर। किच्छा हाईवे पर दलकों एक दुर्गंध का सत्र बनने टूचिंग ग्राउंड से लीगेसी वेस्ट हटाने के बाद खरी और गोल्टन बांस और अलोक के पेड़े लगाए जाएंगे ताकि हरियाली के साथ ही अक्मोवन भी मिल सके। निगम की ओर से जमीन का वावसाहिक उपयोग करने के लिए शासन से अनुमति ली जाएगी।

टूचिंग ग्राउंड पर जमा लाखों टन लीगेसी वेस्ट नगर निगम के लिए



रुद्रपुर में कूड़ा हटाने के बाद खाली हुआ टूचिंग ग्राउंड का मैदान। संवाद

बड़ी चुनौती थी। 2.51 लाख मीट्रिक टन लीगेसी वेस्ट को हटाने में करीब

आठ करोड़ खर्च हुए। निगम की ओर से वर्ष 2020 से लीगेसी वेस्ट

लीगेसी वेस्ट हटाने के बाद खाली हुए टूचिंग ग्राउंड के पिछले हिस्से में गोल्टन बांस और अलोक के पेड़े लगाए जाएंगे। नये से लगे क्षेत्र को खैरों के रूप में विकसित किया जाएगा। इसके साथ ही टूचिंग ग्राउंड में कूड़ा हटाने के बाद खाली पड़ी जगह का वावसाहिक उपयोग करने के लिए शासन को प्रस्ताव भेजा जाएगा। - नरेश दुर्गापल, नगर अध्यक्ष, नगर निगम रुद्रपुर।

हटाने के लिए अभियान शुरू किया गया था।

फरवरी 2023 से जून 2023 तक 33 हजार मीट्रिक टन लीगेसी वेस्ट के लिए 1.32 करोड़ रुपये खर्च किए गए। दिसंबर 2023 से मई 2024 तक 53 हजार मीट्रिक टन की एवज में दो करोड़ 46 लाख रुपये खर्च किए गए।

इस दरम्यान 465 रुपये प्रति मीट्रिक टन से भुगतान किया गया। डीएम उदयराज सिंह ग्रीन स्पेस के रूप में विकसित करने के निर्देश दे चुके हैं।

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जहां अभी कूड़े का ढेर, वहां शॉपिंग कॉम्प्लेक्स बनेगा

संवाद न्यूज एजेंसी

रुद्रपुर। किच्छा रोड पर ट्रॉचिंग ग्राउंड में स्थित कूड़े के पहाड़ को हटाकर शॉपिंग कॉम्प्लेक्स बनाने की कवायद लंबे समय से की जा रही है। इसको लेकर नगर निगम ने प्रस्ताव बनाकर डीएम के समक्ष रखा है। ट्रॉचिंग ग्राउंड से पूरा कूड़ा हटाने के लिए 15 जून तक की मंजूरी मांगी गई है।

नगर निगम की ओर से एक मिनट को करार गए सर्वे में ट्रॉचिंग ग्राउंड में 53 हजार टन कूड़ा था। कूड़े के पहाड़ को हटाने के लिए निगम की ओर से भारत सरकार के उपक्रम खजाना इंस्टीट्यूट ऑफ

ऐसे किया जा रहा कूड़े का इस्तेमाल

ट्रॉचिंग ग्राउंड में कूड़े का निस्तारण कर बायो सॉपल और डेरिवेटिव फ्यूल रिप्ले बन रहा है। कचरे सॉपल का इस्तेमाल निगम अपने कार्यों में कर रही है, जबकि डेरिवेटिव फ्यूल रिप्ले की कंपनी टूकों से जबलपुर में कूड़े से बिजली बन रही कंपनी को सप्लाई कर रही है।

अर्बन स्टडीज के विशेषज्ञों की मदद लेने के साथ ही दिल्ली की एक कंपनी को कूड़ा हटाने का जिम्मा सौंपा गया।

ट्रॉचिंग ग्राउंड में 53 हजार टन के अलावा रोजाना शहर से एकत्र



रुद्रपुर के किच्छा रोड में स्थित ट्रॉचिंग ग्राउंड से कूड़ा हटाती मशीन। संवाद

होने वाले 120 टन कूड़ा भी डाला जा रहा था। दिल्ली की कंपनी ने दिसंबर से कूड़ा हटाने का कार्य शुरू किया था और तीन महीने में कूड़े का पहाड़ खत्म करने की बात की थी। इधर कंपनी की ओर से

लगातार समय मांगा गया। अब कंपनी को पूरा कूड़ा हटाने के लिए 15 जून तक का समय दिया गया है।

इधर कूड़े का पहाड़ लगातार घटने के बाद अब निगम जमीन खाली होने पर इसके इस्तेमाल की

ट्रॉचिंग ग्राउंड का कूड़ा अगले 15 से 20 दिन में सफाई का लक्ष्य रखा गया है। नगर निगम ने कूड़ा हटाने के बाद जमीन को व्यवस्थित रूप से विकसित करने का प्रस्ताव बनाया है।

इससे मिलने वाली धनराशि में निगम नए ट्रॉचिंग ग्राउंड के लिए जमीन खरीदने के साथ ही अच्छे रॉड वॉलफियर के कार्यों में खर्च कर सकेगा। कूड़ा हटाने के बाद निगम अधिकारियों को प्रस्ताव बनाकर शहान में भेजने को कहा गया है। - उदयराज सिंह, डीएम/ प्रशासक नगर निगम रुद्रपुर।

कवायद में जुटा है। निगम ने जमीन से कूड़ा हटाने के बाद चांगे और बास का प्लानिंग कराने के साथ ही शॉपिंग कॉम्प्लेक्स की योजना बनाकर निगम के प्रशासक के समक्ष रखी है।

अब कंट्रोल रूम से होगी कूड़ा गाड़ी की निगरानी

ठेका कंपनियों के भरोसे नहीं रहेगा नगर निगम

नई व्यवस्था

संवाद न्यूज एजेंसी

रुद्रपुर। स्वच्छता सर्वेक्षण में बुरी रैंकिंग आने से हुई किरकिरी के बाद नगर निगम ने कमियों को सुधारने की कोशिश जुट गया है। वाडों के मोहल्लों में कूड़ा लेने के लिए जाने वाली गाड़ियों की निगरानी के लिए अब नगर निगम ठेका कंपनियों के भरोसे नहीं रहेगा। निगम की ओर से बनाए जा रहे कंट्रोल रूम से वाहनों की निगरानी होगी।

शहर के 40 वार्ड से रोजाना 120 टन कूड़ा एकत्र होता है। कूड़े की गाड़ियां घर-घर से गीला और सूखा कचरा एकत्र करती हैं। इन गाड़ियों पर जीपीएस सिस्टम लगाए गए हैं और इनकी निगरानी डोर टू डोर कूड़ा एकत्र करने वाली ठेका फर्म करती हैं। अब निगम की ओर से निगरानी के सिस्टम में बदलाव किया जा रहा है।

मुख्य नगर आयुक्त नरेश दुर्गापाल ने बताया कि निगम के नए भवन में कंट्रोल रूम बनाया गया है। निगम के कूड़ा वाहन, जेसीबी, डंपर में लगे जीपीएस इससे सीधे

सेग्रिकेशन सेंटर में भी लगाए गए सीसीटीवी

रुद्रपुर। नगर निगम ने हिच्छा बाइपास रोड, पहाड़गंज और सीबीडी प्लॉट के पास सेग्रिकेशन सेंटरों पर सीसीटीवी कैमरे लगाए हैं। नगर आयुक्त दुर्गापाल ने बताया कि ये कैमरे भी कंट्रोल रूम से जोड़े जाएंगे। इससे वहां हो रही गतिविधियों पर नजर रखी जा सकेगी। इसके साथ ही सिडकुल क्षेत्र में सेग्रिकेशन सेंटर के लिए जमीन देखी जा रही है। संवाद

बहुत जल्द कंट्रोल रूम को शुरू कर दिया जाएगा। इसके साथ ही कूड़े की शिकायत के लिए हेल्पलाइन नंबर जारी करने की भी तैयारी है। - नरेश दुर्गापाल, मुख्य नगर आयुक्त

जुड़े होंगे। कंट्रोल रूम के एक केबिन में प्रोजेक्ट मैनेजमेंट यूनिट की टीम वाहनों की निगरानी करेगी। अगर कोई वाहन तय जगह पर कूड़ा लेने नहीं पहुंचता है तो इसी रूम में दूसरे केबिन में मौजूद ठेका कंपनी के लोगों को सूचना दी जाएगी। इससे जवाबदेही भी तय होगी। इसके अलावा जेसीबी सहित अन्य वाहनों की भी निगरानी होगी।

सराहना

पहाड़गंज में जमे दशकों पुराने कचरे को खत्म करने पर मिली तारीफ

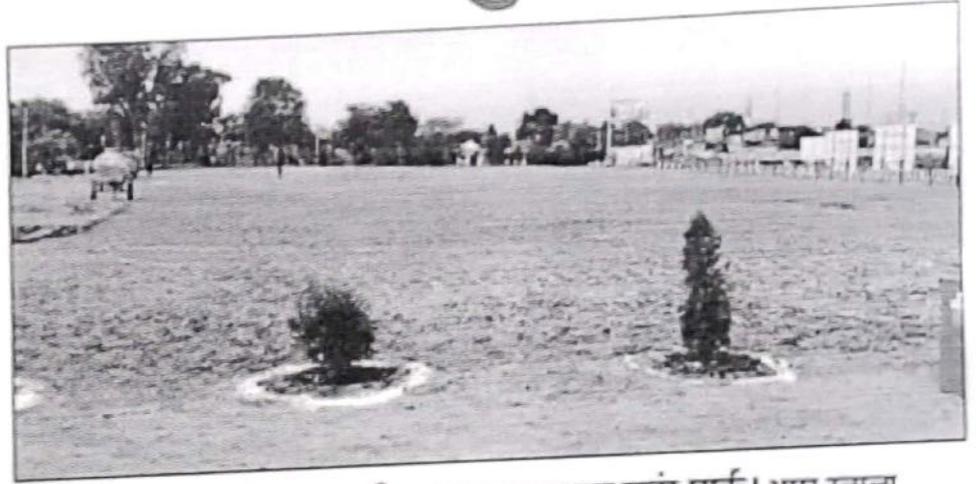
देश के 75 शहरों की स्वच्छता कहानियों में शामिल हुआ रुद्रपुर

संवाद न्यूज एजेंसी

रुद्रपुर। स्वच्छ भारत मिशन के तहत केंद्र सरकार ने देश के 75 शहरों की स्वच्छता कहानियां यात्रा संकलन किया है। इसमें पहाड़गंज में दशकों से जमा हुए 211,000 मीट्रिक टन कचरे को बायोमाइनिंग और बायोरेमेडिएशन तकनीकों का उपयोग कर हटाने की उपलब्धि को इसमें जगह दी गई है। अब कचरे वाली जमीन पर सुगंधित फूलों का पार्क बन रहा है।

नगर आयुक्त नरेश चंद्र दुर्गापाल ने बताया कि देश के 75 शहरों की स्वच्छता का सफर कहानी संग्रह स्वच्छ भारत मिशन ने किया है। इसमें नगर निगम रुद्रपुर का नाम भी शामिल है।

डीएम उदयरज सिंह के निर्देश पर रुद्रपुर में राष्ट्रीय राजमार्ग 74 के पास कूड़ों के पहाड़ को अपशिष्ट उपचार परियोजना के माध्यम से



रुद्रपुर में कूड़े के पहाड़ की जगह बनाया गया सुंदर पार्क। अमर ज्वाल

साफ कर एक स्वच्छ व हरे-भरे स्थान में बदल दिया गया है।

इस चुनौती का सामना करते हुए स्वच्छ भारत मिशन 2.0 के तहत एक महत्वकांक्षी डंपसाइट उपचार परियोजना शुरू की।

यह पहल केवल सफाई के बारे में ही नहीं थी बल्कि भूमि को पुनः प्राप्त करने और उसे एक हरे-भरे उपयोगी स्थान में बदलने के बारे में था। जो मौल का पत्थर साबित होगी और पूरे समाज के लिए स्वच्छता

के प्रति प्रेरणादायक होगी।

परियोजना में पुनर्चक्रण योग्य पदार्थों को प्राप्त करने के लिए कचरे को अलग करना शामिल था, जबकि दूषित मिट्टी का उपचार किया गया और अपशिष्ट कचरे को उन्नत लाइनरों के साथ एक इंजीनियर लैंडफिल में रखा गया था। इसने दीर्घकालिक पर्यावरण संरक्षण सुनिश्चित किया और साथ ही भूमि को सुरक्षित रूप से पुनर्विकास करने में सक्षम बनाया।

4 दैनिक जागरण हल्द्वानी, 19 नवंबर, 2024

रुद्रपुर/ख

जिलाधिकारी उदयरज सिंह की ओर से निगम में प्रशासक का प्रभार संभालने के बाद से नगर निगम की आय बढ़ाने की दिशा में प्रशा

सदीप गुलेजा • जागरण

रुद्रपुर: जिलाधिकारी उदयरज सिंह के अनुभव के लाभ से नगर निगम ने स्वावलंबी बनने की दिशा में कदम बढ़ा दिया है। गृह कर का नए सिरे से सर्वे के साथ ही तहबजारी, विज्ञापन ठेका आदि के माध्यम से निगम की आय आठ करोड़ से बढ़ाकर 18 से 20 करोड़ तक पहुंचाने की दिशा में काम प्रारंभ कर दिया है।

नगर निगम में प्रशासक का कार्य पिछले एक वर्ष से जिलाधिकारी उदयरज सिंह देख रहे हैं। जिलाधिकारी का उत्तर प्रदेश में कार्य का लंबा अनुभव रुद्रपुर नगर निगम

की नई दिशा देने के रूप में काम आ रहा है। जिलाधिकारी के दिशा निर्देश में नगर आयुक्त नरेश चंद्र दुर्गापाल ने कार्ययोजना तैयार कर उस पर कार्य प्रारंभ कर दिया है। नगर निगम की आय बढ़ाने में गृह कर बढ़ा लाभ के रूप में सामने आ रहा है। वर्तमान में निगम क्षेत्र के 23 हजार भवनों पर चार से पांच करोड़ रुपये गृहकर वसूला जा रहा है। वहीं, हाल में ही करवाए गए जियोलाजिकल सर्वे में नगर निगम क्षेत्र में 59 हजार भवनों को चिह्नित किया गया है। इसमें से 13 हजार भवन ऐसे हैं जो छह वर्ष पूर्व ही निगम में शामिल हुए हैं। नए क्षेत्र को 10 वर्ष तक के लिए



नगर निगम का किच्छ रोड पर प्रस्तावित शापिंग कॉम्प्लेक्स का डिजाइन • जागरण

गृहकर से मुक्त रखा गया था। जिसके चलते नियमानुसार चार वर्ष के बाद ही उनसे गृह कर वसूला जा सकता है। परंतु उसके बावजूद सर्वे में 13 हजार घर ऐसे हैं, जो नगर

निगम क्षेत्र में होने के बाद भी उनसे गृह कर नहीं वसूला जा रहा है। 13 हजार लोगों पर गृहकर निर्धारण की दिशा में निगम ने कार्य प्रारंभ कर दिया है।

टीमा जागरण

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कार्यों में आई तेजी, निगम क्षेत्र के 23 हजार भवनों से पांच करोड़ रुपये वसूल रहे गृह कर सन की सार्थक पहल, 20 करोड़ होगी आय

तीन शापिंग कॉम्प्लेक्स निगम की आय बढ़ाएंगे

आय बढ़ाने के लिए नगर निगम तीन शापिंग कॉम्प्लेक्स बनाने की दिशा में काम कर रहा है। जिलाधिकारी ने प्रशासक के रूप में काम करते हुए शहर के लिए अभिशाप बन चुके ट्रेडिंग ग्राउंड को हटाकर उसे खुदसूरत पार्क का रूप देने का काम किया। साथ ही किच्छ मार्ग पर व ट्रॉजिट कैप मोड पर कल्याणी नदी के किनारे समतल पुरानी तहसील भूदान के प्रयास पांच एकड़ में तीन शापिंग कॉम्प्लेक्स के लिए भूमि निगम को फ्री होल्ड करने की दिशा में काम कर एक कदम बढ़ा दिया है। शापिंग कॉम्प्लेक्स निगम की आय में मील का पत्थर साबित होगा। युवाओं को स्वयं के लिए सकारात्मक माहौल में काम करने के लिए एक सुविधा युक्त प्लेटफॉर्म मिलेगा।

रम्युरा के दो आपन बारात घर बनने लगे लोगों का सहारा

रम्युरा क्षेत्र में सरकारी भूखंड की वारदातों को रोकने के लिए आपन बारात घर बनाने का काम प्रारंभ किया जा रहा है। जिलाधिकारी के दिशा निर्देशों के तहत नगर निगम को स्वावलंबी बनाने की दिशा में और भी काम चल रहे हैं। जल्द ही उसके सकारात्मक परिणाम सामने आएंगे।

अनाथालय और वृद्धाश्रम के लिए भी दी दो एकड़ भूमि

जिलाधिकारी ने सामाजिक जिम्मेदारियों का निर्वहन करने की दिशा में काम करते हुए वृद्धाश्रम व अनाथालय के लिए दो एकड़ भूमि समाज कल्याण विभाग के नाम दासफर कर दी है। जिससे बेसहारा लोगों का सहारा बनने की दिशा में जिला प्रशासन ने एक कदम बढ़ा दिया है। जल्द ही इसकी डीपीआर तैयार कर वृद्धाश्रम व अनाथालय का संपना साकार करने की दिशा में काम होगा।

ट्रेडिंग ग्राउंड व ट्रॉजिट कैप मोड पर स्थित दो भूखंड नगर निगम के नाम फ्री होल्ड कर दिए गए हैं। इसमें शापिंग कॉम्प्लेक्स निर्माण की कार्य योजना तैयार की जा रही है। इसके अतिरिक्त तीन अन्य भूखंड भी शासन से नगर निगम के नाम करवाने के लिए प्रयास किया जा रहा है। नगर निगम को स्वावलंबी बनाने की दिशा में और भी काम चल रहे हैं। जल्द ही उसके सकारात्मक परिणाम सामने आएंगे।

— उदयरज सिंह, जिलाधिकारी, रुद्रपुर/प्रशासक नगर निगम रुद्रपुर

